



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

| Sr.No.                | Case Number  | Main Parties  | Petitioner Advocate                              | Respondent Advocate   |
|-----------------------|--|---|--|---|
| <b>- FOR ORDERS -</b> |  |   |  |   |
| 1                     | <a href="#">PIL/70/2021</a>  | ARUN NARZARY<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL<br>AND 4 ORS                                      | MR S BORTHAKUR<br>MR H P NEPAL<br>MR P H KONWAR  | GA, ASSAM<br>MR. M KALITA (r-5)<br>MR. P THAKURIA (r-5)<br>MR. J HATIMURIA (r-5)<br>MR. D KHAKHALARY (r-5)<br>SC, BTC<br>SC, FOREST |
| 2                     | <a href="#">I.A.(Civil)/3549/2024</a><br>in WA/13506/2024                        | JIL HAQUE<br><b>Versus</b><br>SHAHERA KHATUN AND 5 ORS  | MR. R ALI<br>MR H A AHMED<br>MR. MUSTAFA HUSSAIN | GA, ASSAM<br>SC, REVENUE  |
|                       | <b>WITH</b><br><a href="#">WA/13506/2024</a><br>(Filing Number)                  | JIL HAQUE<br><b>Versus</b><br>SHAHERA KHATUN AND 5 ORS  | MR. R ALI  |   |
| 3                     | <a href="#">I.A.(Civil)/155/2025</a><br>in WA/634/2025                           | M/S BHAGAWAN MET PRIVATE LTD AND<br>ANR<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LTD AND 3 ORS   | MR.O P BHATI<br>MR.T C DAS<br>MR. P SARMA        | SC, APDCL   |
|                       | <b>WITH</b><br><a href="#">WA/634/2025</a><br>(Filing Number)                    | M/S BHAGAWAN MET PRIVATE LTD AND<br>ANR<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION<br>COMPANY LTD AND 3 ORS F | MR. P SARMA                                      |   |
| 4                     | <a href="#">I.A.(Civil)/487/2025</a><br>in WA/824/2025                           | THE STATE OF ASSAM<br><b>Versus</b><br>ABDUL ALIM KHAN  | MR. R MAZUMDAR<br>MR. N J KHATANIAR              | MR A U AHMED (O.P. 1)<br>MS. H SARMA (O.P. 1)<br>SC, FINANCE  |
| 5                     | <a href="#">I.A.(Civil)/642/2025</a><br>CAVT. NO.123420/24,N<br>in WA/15532/2024 | THE UNION OF INDIA<br><b>Versus</b><br>TILLOTTOMA BRAHMA  | MR. A K DUTTA                                    | MR. S C BISWAS<br>FOR CAVEATOR  |
|                       | <b>WITH</b><br><a href="#">WA/15532/2024</a><br>(Filing Number)                  | THE UNION OF INDIA<br><b>Versus</b><br>TILLOTTAMA BRAHMA  | MR AJIT KUMAR DUTTA                              |   |
| 6                     | <a href="#">I.A.(Civil)/1018/2025</a><br>in WA/67/2025                           | RAJDEEP RAJKHOWA<br><b>Versus</b><br>SWAGATAM BORHAJOWAL AND 3 ORS.   | MR. H BURAGOHAIN                                 | SC, EXCISE DEPTT.   |

|    |  |   |  |  |
|----|--|---|--|--|
|    | <b>WITH</b><br><a href="#">WA/67/2025</a>  | RAJDEEP RAJKHOWA<br><b>Versus</b><br>SWAGATAM BORHAJOWAL AND 3 ORS  | MS R SAHA<br>MR. H BURAGOHAIN  | MR. D GOGOI, ADV.<br>EXCISE DEPTT.<br>MR. P N GOSWAMI (R-2,3)<br>MR. C SHARMA (R1) |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/837/2025</a><br>in <a href="#">WA/67/2025</a>   | RAJDEEP RAJKHOWA<br><b>Versus</b><br>SWAGATAM BORHAJOWAL  | MS R SAHA  | MR. C SHARMA (R1)<br>SC, EXCISE DEPTT.   |
| 7  | <a href="#">I.A.(Civil)/1085/2025</a><br>in <a href="#">WA/15657/2024</a>              | THE UNION OF INDIA<br><b>Versus</b><br>PURNIMA NARZARY  | MR. A K DUTTA  | MR. S C BISWAS<br>FOR CAVEATOR   |
|    | <b>WITH</b><br><a href="#">WA/15657/2024</a><br>(Filing Number)                        | THE UNION OF INDIA<br><b>Versus</b><br>PURNIMA NARZARY  | MR AJIT KUMAR DUTTA  |  |
| 8  | <a href="#">I.A.(Civil)/1090/2025</a><br>in <a href="#">WA/3379/2025</a>               | GINATI DEORI<br><b>Versus</b><br>THE STATE OF ASSAM   | MS P DEVI<br>MR P R SARMA<br>MR D MEDHI  | GA, ASSAM<br>SC, A.H and V. DEPT.  |
|    | <b>WITH</b><br><a href="#">WA/3379/2025</a><br>(Filing Number)                         | GINATI DEORI<br><b>Versus</b><br>THE STATE OF ASSAM   | SADIKA YESMIN  |  |
|    |  | <b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>   |  |  |
| 9  | <a href="#">WA/119/2025</a>  | BIDYA CHAKRAVORTY<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS  | MR. D DAS SR. ADV<br>MR. K MOHAMMED<br>MS T PARASHAR                               | SC, HIGHER EDU   |
| 10 | <a href="#">WA/120/2025</a>  | THE REGISTRAR OF CO-OPERATIVE<br>SOCIETIES<br><b>Versus</b><br>THE BIKRAMPUR CO-OPERATIVE<br>SOCIETIES LTD. | MR. S K TALUKDAR   |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1141/2025</a><br>in <a href="#">WA/120/2025</a> | THE REGISTRAR OF CO-OPERATIVE<br>SOCIETIES<br><b>Versus</b><br>THE BIKRAMPUR CO-OPERATIVE<br>SOCIETIES LTD  | MR. S K TALUKDAR   |  |
|    |  | <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>  |  |  |
| 11 | <a href="#">WA/116/2025</a>  | BINOD HAZARIKA<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY                       | MR. S P ROY<br>JYOTISH DAS<br>MS P DEY<br>MS. V RAI<br>MR.T YADAV                  | SC, GMC<br>SC, G M D A   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1104/2025</a><br>in <a href="#">WA/116/2025</a> | BINOD HAZARIKA<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY AND 2 ORS             | MR. S P ROY<br>JYOTISH DAS<br>MS P DEY<br>MS. V RAI<br>MR.T YADAV                  | SC, G M D A  |
|    |  | <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>   |  |  |
| 12 | <a href="#">WA/396/2023</a>  | SUMITRA DEWRY AND 60 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 11 ORS.                                 | MR. A R BHUYAN<br>MR. R M CHOUDHURY (R-<br>1,2,25)<br>MR. M A I HUSSAIN<br>N ISLAM | SC, ELEM. EDU<br>GA, ASSAM<br>SC, BTC<br>SC, WPT AND BC<br>SC, FINANCE DEPTT.      |
| 13 | <a href="#">PIL/52/2024</a><br>FIXED   | METROPOLITAN TRANSPORTS<br>ASSOCIATION AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS             | MR. T K MISRA<br>MR. P K MUNIR<br>MR. A. GAYAN                                     | GA, ASSAM<br>DY.S.G.I.<br>SC, TRANSPORT<br>DEPARTMENT, ASSAM                       |

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|---|--|---|--|--|
| 14  | <b>WITH</b><br><a href="#">PIL/46/2024</a> | BENU DHAR DAS<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS                                | MR D K MISHRA<br>MRS R DEKA<br>MR B PRASAD<br>MR. D THAOSEN<br>MR P J BORAH<br>MS F AHMED<br>MR J LOTHAN | GA, ASSAM<br>MR. D J DAS (R-1)<br>DY.S.G.I.<br>SC, TRANSPORT<br>DEPARTMENT, ASSAM  |
| 15  | <a href="#">WP(C)/4438/2024</a>            | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>NARAYAN CH. TALUKDAR                    | MR H GUPTA   | MR S CHOUDHURY   |
| 16  | <a href="#">PIL/2/2025</a>                 | SUJIT KUMAR CHANDA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.                      | MR. N H BARBHUIYA<br>MS. N.A. LASKAR<br>MS. S. DEY   | GA, ASSAM  |
| 17  | <b>WITH</b><br><a href="#">PIL/40/2024</a> | SUJIT KUMAR CHANDA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                       | MR. N H BARBHUIYA<br>MS. N.A. LASKAR<br>MS. S. DEY   | GA, ASSAM<br>SC. AGRICULTURE   |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b> |  |   |  |  |
| 18  | <a href="#">WP(C)/1286/2016</a>            | SHRI TALUT TAMUK and ANR.<br><b>Versus</b><br>THE STATE OF ARUNACHAL PRADESH<br>AND 7 ORS | MR.P J SAIKIA<br>MR.R S MISHRA<br>MR.R SAIKIA  | MS.SOMILA R- 5-8<br>MR.S K DEORI(R- 5-8)<br>GA, AP<br>MR A APANG(R- 5-8)   |
| <b>- FINAL DISPOSAL AT ADMISSION STAGE -</b>          |  |   |  |  |
| 19  | <a href="#">PIL/78/2012</a>                | PRODYUT KUMAR BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                       | P K GOSWAMI<br>U K DEKA<br>S BORTHAKUR<br>V RAJKHOWA   | MR N DUTTA<br>GA, ASSAM<br>MR.N N B CHOUDHURY<br>MR.M KHATANIAR<br>MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MR. A NARZARI<br>MS. B BHUYAN, SC BTC<br>MR. A B T HAQUE<br>MR.U S BORA<br>MR. S BASUMATARY<br>SC, REVENUE |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

| Sr.No.        | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate                              |
|---------------|---|--|--|--|
| <b>MOTION</b> |   |  |  |  |
| 1             | <a href="#">WP(C)/355/2024</a>  | KAMALESWAR DAIMARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS        | MR S BORTHAKUR<br>MR H P NEPAL   | SC, SEC. EDU.                                    |
| 2             | <a href="#">WP(C)/895/2024</a>  | SHAKIRA BEGUM MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS    | MR. S B LASKAR   | SC, HIGHER EDU                                   |
| 3             | <a href="#">WP(C)/1125/2024</a><br>B/O  | KEBARUN NESSA LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS      | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA<br>A. H. AHMED | GA, ASSAM<br>SC, SEC. EDU.                       |
| 4             | <a href="#">WP(C)/1833/2024</a>   | MD ASAD AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS             | MR. R MAJUMDAR<br>MR. JUNM LASKAR<br>MS. J GHOSH                             | SC, AG (A AND E)<br>SC, SEC. EDU.<br>SC, FINANCE |
| 5             | <a href="#">WP(C)/1860/2024</a>   | HUSNARA BEGUM AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS. | MRS. K DEVI<br>MS S A KHALIFA  | SC, ELEM. EDU<br>SC, FINANCE                     |
| 6             | <a href="#">WP(C)/1870/2024</a>   | SAI RNS ACADEMY AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS   | MR. T J MAHANTA<br>MR. P KALITA<br>MR. I CHOUDHURY<br>R L CHUTIA             | DY.S.G.I.<br>SC, CBSE                            |
| 7             | <a href="#">WP(C)/4087/2024</a>   | ABINASH SINGH KOIRI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS       | MR. R B PHOOKAN<br>R SARMAH<br>MS M KAKOTY<br>MR K J HAZARIKA                | GA, ASSAM<br>SC, WPT AND BC<br>SC, HEALTH        |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/2646/2024</a><br><b>in</b> <a href="#">WP(C)/4087/2024</a> | THE DIRECTOR<br><b>Versus</b><br>ABINASH SINGH KOIRI AND ANR               | MS. D D BARMAN   | R SARMAH   |
| 8             | <a href="#">WP(C)/4440/2024</a>   | ABINASH SINGH KOIRI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS       | MR. R B PHOOKAN<br>R SARMAH<br>MS M KAKOTY<br>MR K J HAZARIKA                | GA, ASSAM<br>SC, WPT AND BC<br>SC, HEALTH        |
| 9             | <a href="#">WP(C)/4405/2024</a>   | SABINA AKTAR BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS    | MR. H A LASKAR<br>A. H. AHMED  | SC, ELEM. EDU<br>GA, ASSAM                       |

|                              |   |   |  |   |
|------------------------------|---|---|--|---|
| 10                           | <a href="#">WP(C)/4923/2024</a>   | TAMSER ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. M U MONDAL<br>MS. N NASRIN<br>MR K ISLAM<br>A A AHMED<br>MR. A W MONDAL                                | SC, AG (A AND E)<br>GA, ASSAM<br>MR. S K MEDHI (R-5)<br>SC, SEC. EDU.<br>SC, FINANCE  |
| 11                           | <a href="#">WP(C)/5356/2024</a>   | SHAHED AHMED LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. B CHAKRAVARTY<br>MR. A NATH<br>MR. S UPADHAY<br>A SARMA  | SC, ELEM. EDU<br>SC, FINANCE DEPTT.   |
| 12                           | <a href="#">WP(C)/5679/2024</a>   | BHUGESWARI BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR S CHAUHAN<br>MR. A R SHOME  | SC, ELEM. EDU<br>SC, AG (A AND E)<br>GA, ASSAM  |
| 13                           | <a href="#">WP(C)/5741/2024</a><br>B/O                                    | AZARUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. I ALAM<br>MR. T SK   | SC, ELEM. EDU<br>GA, ASSAM<br>MR. P SAIKIA  |
| 14                           | <a href="#">WP(C)/6103/2024</a>   | DHRUBAJIT CHOUDHURY<br><b>Versus</b><br>THE DIBRUGARH UNIVERSITY AND 3 ORS                                      | MR D DEKA<br>MR N J KUMAR  | SC, D U   |
| 15                           | <a href="#">Cont.Cas(C)/193/2025</a>                                      | MIZANUR RAHMAN AND 30 ORS.<br><b>Versus</b><br>NARAYAN KONWAR AND 5 ORS   | MR. S ALIM   |   |
| 16                           | <a href="#">Cont.Cas(C)/195/2025</a>                                      | SRI SUBHAS BHATTACHARJEE<br><b>Versus</b><br>SHRI SHANTANU P GOTMARE AND ORS                                    | MR B M DEKA  |   |
| 17                           | <a href="#">WP(C)/1717/2025</a><br>FIXED WITH<br>WP(C)/4047/2023(D/O)     | SHOHIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR A R BHUYAN<br>MR. A M KHAN<br>MR T T MONI   | SC, ELEM. EDU<br>GA, ASSAM  |
| <b>ORDER (STAY VACATING)</b> |   |   |  |   |
| 18                           | <a href="#">I.A.(Civil)/765/2025</a><br>in WP(C)/6525/2024                | ANUP KALITA AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR P J DUTTA<br>MR. A KHANDAKAR  | SC, SEC. EDU.<br>SC, FINANCE  |
|                              | <b>WITH</b><br><a href="#">WP(C)/6525/2024</a>                            | ANUP KALITA AND 41 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. P K GOSWAMI<br>MR. B P BORAH<br>MR P J DUTTA<br>MISS. J GOGOI<br>MR. A KHANDAKAR<br>MR J. B. CHOUDHURY | SC, SEC. EDU.<br>SC, FINANCE  |
| 19                           | <b>WITH</b><br><a href="#">WP(C)/4795/2024</a>                            | ANUP KALITA AND 43 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR B P BORAH<br>MR P J DUTTA<br>A KALITA<br>MISS. J GOGOI<br>MR. A KHANDAKAR<br>MR J. B. CHOUDHURY         | SC, SEC. EDU.<br>SC, FINANCE DEPTT.   |
| 20                           | <b>WITH</b><br><a href="#">WP(C)/5055/2024</a>                            | DILIP KUMAR NATH AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                     | MR B P BORAH<br>MR P J DUTTA<br>MISS. J GOGOI  | SC, SEC. EDU.<br>SC, FINANCE  |
| <b>ADMISSION</b>             |   |   |  |   |
| 21                           | <a href="#">WP(C)/4024/2021</a><br>FIXED                                  | MANTOSH MODAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.   | MRS A BUJARBARUAH<br>MS N DAS  | SC, ELEM. EDU<br>GA, ASSAM<br>MR A JAIN (R10)<br>MR S DAS (R10)<br>MR. S A HUSSAIN (R10)<br>MR D J HALOI (R10)<br>SC, FINANCE |
|                              | <b>WITH</b><br><a href="#">I.A.(Civil)/624/2022</a><br>in WP(C)/4024/2021 | THE COMMISSIONER AND SECRETARY<br>TO THE GOVT. OF ASSAM,AND 6 ORS.<br><b>Versus</b><br>MANTOSH MODAK AND 3 ORS. | MR. P N SARMA  | MRS A BUJARBARUAH   |
| 22                           | <a href="#">WP(C)/1748/2022</a><br>FIXED                                  | DHIRAJ KUMAR SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR R CHAKRAVORTY   | SC, HIGHER EDU<br>MR. M DAS (r-4)<br>MR. A DAS(r-4)<br>SC, FINANCE  |

|               |   |  |   |  |
|---------------|---|--|---|--|
| 23            | <a href="#">WP(C)/143/2023</a><br>FIXED                                   | JALAL UDDIN LASKAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. S ROY<br>MR. M H LASKAR<br>M. HOSSAIN                     | SC, HIGHER EDU<br>SC, FINANCE<br>SC, HEALTH  |
| 24            | <a href="#">WP(C)/2976/2023</a>   | TANKESWAR BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. A SARMA<br>MR. K KALITA<br>MS G SWAMI                     | SC, ELEM. EDU  |
| 25            | <b>WITH</b><br><a href="#">WP(C)/8342/2022</a>                            | TANKESWAR BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MR. A SARMA<br>MR. K KALITA<br>MS. P KHOUND                   | SC, ELEM. EDU<br>SC, AG<br>SC, FINANCE   |
| 26            | <a href="#">WP(C)/4429/2023</a><br>FIXED                                  | PRABENDRA CH DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. A K DUTTA<br>MR. B PURKAYASTHA                            | SC, ELEM. EDU<br>SC, AG<br>MR. S K MEDHI<br>SC, FINANCE  |
| 27            | <a href="#">WP(C)/4467/2023</a><br>FIXED                                  | NIYAJ UDDIN AND 8 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. A H M R CHOUDHURY   | SC, ELEM. EDU<br>MR. K MIRA (R-4,5)  |
| 28            | <a href="#">WP(C)/5109/2023</a>   | KHIRUD BORUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.  | MR. N BORAH<br>N AHMED<br>MR M.J. BHARALI                     | SC, ELEM. EDU<br>GA, ASSAM<br>SC, AG<br>MS. S PHUKAN (r-7,8,9)<br>NAYANMONI KALITA (r-7,8,9)   |
| 29            | <a href="#">WP(C)/5690/2024</a><br>FIXED                                  | MD. AZIAR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS   | MR. J AHMED<br>MR H RAHMAN                                    | SC, ELEM. EDU<br>MR. I H LASKAR(R-11)<br>MR. P K DEKA(R-11)<br>MR. A HUSSAIN (R-10)<br>MR. P DAIMARY(R-11)<br>MR. R. KARIM(R-11)<br>MS. N M LONGKENG(R-11)<br>SC, BTC<br>J MEDHI(R-11) |
| 30            | <b>WITH</b><br><a href="#">I.A.(Civil)/389/2025</a><br>in WP(C)/5690/2024 | SHRI SHAJAHAN ALI SARKAR<br><b>Versus</b><br>MD AZIAR RAHMAN AND ORS<br>MONOWER ALI SK. AND 9 ORS.                       | MR. I H LASKAR<br>MR. P K DEKA<br>MR. P DAIMARY               | SC, ELEM. EDU<br>MR. J AHMED<br>SC, SSA  |
| 31            | <a href="#">WP(C)/6175/2024</a><br>FIXED                                  | THE STATE OF ASSAM AND 4 ORS<br><b>Versus</b><br>MD. SAHAR UDDIN SODIAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. R ISLAM<br>S BEGUM<br>T TALUKDAR                          | SC, ELEM. EDU  |
| 32            | <a href="#">WP(C)/6337/2024</a>   | MD. SAHAR UDDIN SODIAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. B PURKAYASTHA<br>J.P. BARUAH                              | MR. A R TALUKDAR (R4)<br>SC, SEC. EDU.   |
| 33            | <a href="#">WP(C)/6394/2024</a><br>FIXED                                  | BISHNU PRIYA RABHA AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS   | MR. A F N U MOLLAH<br>K ZAMAN                                 | SC, HEALTH   |
| 34            | <a href="#">WP(C)/86/2025</a>   | DR. DILIP DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR J PAYENG<br>MS A PAYENG                                    | SC, HIGHER EDU<br>GA, ASSAM<br>MR S MUKTAR (R-3,6)<br>SC, AG<br>MR. S RAHMAN(R-3,6)  |
| 35            | <a href="#">WP(C)/938/2025</a><br>FIXED                                   | ANINDITA NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS   | MR. D BARUAH<br>MR. P K BORDOLOI<br>MS. P HANDIQUE            | SC, HIGHER EDU   |
| 36            | <a href="#">WP(C)/1433/2025</a><br>FIXED                                  | RABIN CH. SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. I H SAIKIA<br>MR. B BORAH<br>MR. K KALITA<br>MR K KASHYAB | SC, ELEM. EDU<br>GA, ASSAM<br>SC, AG<br>SC, FINANCE  |
| <b>ORDERS</b> |   |  |   |  |
| 37            | <a href="#">WP(C)/3150/2023</a><br>FIXED                                  | ZAHIDA KHATUN @ JAHIDA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MD. B HUSSAIN<br>MR. P B MAZUMDER                             | SC, SEC. EDU.<br>SC, FINANCE   |
| 38            | <a href="#">I.A.(Civil)/1283/2024</a><br>in WP(C)/6061/2023               | PHATIK RANJAN NATH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR N SARMA<br>MR N SARMA                                      | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE  |

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|                | <b>WITH</b><br><a href="#">WP(C)/6061/2023</a>                              | PHATIK RANJAN NATH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR J ABEDIN<br>MR N SARMA  | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE                                  |
| 38             | <a href="#">I.A.(Civil)/3593/2024</a><br>in <a href="#">WP(C)/5337/2024</a> | SANDHYA RANI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS          | MR. R C SAIKIA<br>MS. K SAIKIA<br>MS M M DAS                                 | SC, SEC. EDU.  |
|                | <b>WITH</b><br><a href="#">WP(C)/5337/2024</a>                              | SANDHYA RANI DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS          | MR. R C SAIKIA<br>MS. K SAIKIA<br>MS M M DAS<br>MR. P SARMAH                 | SC, SEC. EDU.  |
| 39             | <a href="#">WP(C)/6533/2024</a>   | ULUFA BEGUM AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 12 ORS    | MR. M U MONDAL<br>MS. N NASRIN<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK | SC, ELEM. EDU<br>GA, ASSAM   |
| <b>HEARING</b> |   |   |  |  |
| 40             | <a href="#">WP(C)/5776/2019</a><br>FIXED                                    | TIRTHA KR. DEORI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS. | MR. A SHARIF<br>MR. S ZAMAN<br>MR. M ALAM                                    | SC, ELEM. EDU<br>MR. T J MAHANTA<br>MR. A BORUA<br>MR D MAHANTA<br>SC, SSA |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

| Sr.No.            | Case Number   | Main Parties   | Petitioner Advocate   | Respondent Advocate             |
|-------------------|---|--|---|---------------------------------|
| <b>WITHDRAWAL</b> |   |  |   |                                 |
| 1                 | <a href="#">WP(C)/2473/2023</a><br>B/O  | BIJOY LAKHI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.      | MR. B K GOGOI<br>C. DEKA  | GA, ASSAM<br>SC, IRRIGATION     |
| <b>MOTION</b>     |   |  |   |                                 |
| 2                 | <a href="#">WP(C)/2287/2024</a><br>B/O  | JUNU KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS             | MR. K BORUAH<br>MR. M ALAM<br>MS P DAS<br>MS. P BORAH                 | SC, P H E<br>SC, WATER RESOURCE |
| 3                 | <a href="#">WP(C)/6360/2024</a><br>B/O  | DIGANTA KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS          | MRS S RAHANA<br>MR. A M AHMED<br>B DAS<br>P. GHOSH                    | GA, ASSAM                       |
|                   | <b>WITH</b><br><a href="#">I.A.(Civil)/3907/2024</a><br><b>in</b> <a href="#">WP(C)/6360/2024</a> | DIGANTA KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS          | MRS S RAHANA<br>MR. A M AHMED<br>B DAS<br>P. GHOSH                    | GA, ASSAM                       |
| 4                 | <a href="#">Cont.Cas(C)/194/2025</a>  | HEMANTA KALITA AND ORS<br><b>Versus</b><br>SMT CHANDANA MAHANTA AND ANR  | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. K M MAHANTA<br>MR S GAUTAM    |                                 |
| 5                 | <a href="#">WP(C)/1107/2025</a>   | SARAT KUMAR NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.       | MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MS. S T BOKTH<br>T R OVUNG | SC, P AND R.D.<br>GA, ASSAM     |
| 6                 | <a href="#">WP(C)/1116/2025</a>   | ASHIM KUMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.       | MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MS. S T BOKTH<br>T R OVUNG | SC, P AND R.D.<br>GA, ASSAM     |
| 7                 | <a href="#">WP(C)/1180/2025</a>   | MRIDUL KR NATH<br><b>Versus</b><br>SBI LIFE INSURANCE CO LTD. AND 3 ORS. | MS. T SOM<br>MR H DAS<br>MS. U HAZARIKA                               |                                 |
| 8                 | <a href="#">WP(C)/1380/2025</a><br>FIXED  | AOICHAJYA JIBON BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM            | MR A CHOWDHURY<br>MS. B CHOWDHURY<br>MR S DUTTA<br>IMSENKALA          | GA, ASSAM                       |

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| 9  | <a href="#">WP(C)/1382/2025</a><br>FIXED | SAJAHAN SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR A CHOWDHURY<br>MS. B CHOWDHURY<br>MR S DUTTA<br>IMSENKALA         | GA, ASSAM  |
| 10 | <a href="#">WP(C)/1391/2025</a><br>FIXED | RAKESH DAS<br><b>Versus</b><br>THE STATE OF ASSAM   | MR A CHOWDHURY<br>MS. B CHOWDHURY<br>MR S DUTTA<br>IMSENKALA         | GA, ASSAM<br>SC, EMPLOYMENT<br>EXCHANGE              |
| 11 | <a href="#">WP(C)/1510/2025</a>          | SRI DIPSHIKHA DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. G C BORAH  | GA, ASSAM<br>SC, REVENUE                             |
| 12 | <a href="#">WP(C)/1542/2025</a><br>FIXED | SUMON SINHA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                       | MR. B PURKAYASTHA<br>J.P. BARUAH                                     | SC, FINANCE AND<br>TAXATION                          |
| 13 | <a href="#">WP(C)/1588/2025</a>          | BAHARUL ISLAM AND ORS<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                        | MD H R AHMED<br>M BEGUM  | MR. B CHAKRAVARTY<br>(C.G.C)<br>DY.S.G.I.            |
| 14 | <a href="#">WP(C)/1840/2025</a><br>FIXED | SUBHAM KUMAR SINGH<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS                         | MD. MEHDI HASSAN<br>MR. M R SODIAL<br>MS S Z HAYAT                   | DY.S.G.I.  |
| 15 | <a href="#">WP(C)/1909/2025</a>          | AJUFA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                              | MR. S K SINGHA<br>MR. M K NEOG                                       | GA, ASSAM<br>SC, FINANCE                             |
| 16 | <a href="#">WP(C)/1910/2025</a>          | JOGANANDA DAS<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                              | MR I RAFIQUE<br>MRS S A CHOUDHURY<br>MR. M K SHARMA<br>N CHAKRABORTY | DY.S.G.I.  |
| 17 | <a href="#">WP(C)/1911/2025</a>          | L/HC/GD NO. 034510450 SMTI TRISHNA<br>BARO<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. D BORAH<br>K BARMAN<br>MS P SINGH                                | DY.S.G.I.  |
| 18 | <a href="#">WP(C)/1912/2025</a>          | INDUMOTI DEURI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                             | MR G R A MOTTAQUEE   | GA, ASSAM<br>SC, AG<br>SC, IRRIGATION<br>SC, FINANCE |
| 19 | <a href="#">WP(C)/1915/2025</a>          | PALLAB SAIKIA<br><b>Versus</b><br>STATE OF ASSAM AND 3 ORS.                                 | MS. S B CHOUDHURY<br>MS S CHAKRABORTY                                | GA, ASSAM  |
| 20 | <a href="#">WP(C)/1917/2025</a>          | PANKAJ DEB<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                                 | MR I RAFIQUE<br>MRS S A CHOUDHURY<br>MR. M K SHARMA<br>N CHAKRABORTY | DY.S.G.I.  |
| 21 | <a href="#">WP(C)/1918/2025</a><br>B/O   | RUBAL HUSSAIN BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR N Z CHOUDHURY<br>MR N A MAZARBHUIYA                               | GA, ASSAM<br>SC, PERSONNEL DEPT.<br>SC, PWD          |
| 22 | <a href="#">WP(C)/1919/2025</a>          | MD. ASSADUR RAHMAN<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                         | MR I RAFIQUE<br>MRS S A CHOUDHURY<br>MR. M K SHARMA<br>N CHAKRABORTY | DY.S.G.I.  |
| 23 | <a href="#">WP(C)/1922/2025</a>          | MUKUL KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                                 | MR. K N CHOUDHURY<br>MR. R M DEKA<br>N GAUTAM<br>MR. TANUZ KASHYAP   | SC, P AND R.D.<br>GA, ASSAM                          |
| 24 | <a href="#">WP(C)/1923/2025</a>          | SHRI KAMAL ROY AND ORS<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                       | MR I RAFIQUE<br>MRS S A CHOUDHURY<br>MS A AFREEN<br>N CHAKRABORTY    | DY.S.G.I.  |
| 25 | <a href="#">WP(C)/1927/2025</a><br>B/O   | MOHBUB AHMED CHY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                           | MR F A LASKAR<br>MR. D H MOZUMDER                                    | GA, ASSAM<br>SC, WATER RESOURCE                      |
| 26 | <a href="#">WP(C)/1929/2025</a>          | SUKANYA DAS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR A CHOWDHURY<br>MS. B CHOWDHURY<br>MR S DUTTA<br>IMSENKALA         | GA, ASSAM  |
| 27 | <a href="#">WP(C)/1931/2025</a>          | NITYANANDA RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                          | MR. T DEURI<br>J RABHA<br>MS A DAS<br>U BHARADWAJ                    | GA, ASSAM<br>SC, IRRIGATION                          |

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|-------------------------------------|--|--|---|---|
| 28                                  | <a href="#">WP(C)/1937/2025</a>  | ENOS ROY<br><b>Versus</b><br>THE ASSAM POWER DISTRIBUTION CO LTD           | MR. T DEURI<br>MRS. R S DEURI<br>MR A ATREYA<br>MS A DAS<br>MS. L WANGSA<br>U BHARADWAJ | SC, APDCL   |
| 29                                  | <a href="#">WP(C)/1938/2025</a>  | BIPUL CH DAS<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR MAHMUDUL HUSSAIN<br>MR. A Z AHMED  | GA, ASSAM<br>SC, WATER RESOURCE<br>SC, FINANCE  |
| <b><u>ORDER (STAY VACATING)</u></b> |  |  |   |   |
| 30                                  | <a href="#">I.A.(Civil)/632/2025</a><br>FIXED<br>in <a href="#">WP(C)/5862/2024</a><br><b>WITH</b><br><a href="#">WP(C)/5862/2024</a>  | THE STATE OF ASSAM AND ORS<br><b>Versus</b><br>PRIYANKA DEKA               | SR. GA, ASSAM   | MS. B CHOWDHURY   |
|                                     |  | PRIYANKA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS             | MR A CHOWDHURY<br>MS. B CHOWDHURY<br>MR S DUTTA<br>IMSENKALA                            | SC, FINANCE AND<br>TAXATION<br>GA, ASSAM  |
| 31                                  | <a href="#">WP(C)/6191/2024</a><br><b>WITH</b><br><a href="#">I.A.(Civil)/634/2025</a><br>in <a href="#">WP(C)/6191/2024</a>           | JAYANTA DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS             | MR A CHOWDHURY<br>MS. B CHOWDHURY<br>MR S DUTTA<br>IMSENKALA                            | SC, FINANCE AND<br>TAXATION<br>GA, ASSAM  |
|                                     |  | THE STATE OF ASSAM<br><b>Versus</b><br>JAYANTA DOLEY,                      | DIPANKAR NATH   | MS B CHOUDHURY  |
| <b><u>ADMISSION</u></b>             |  |  |   |   |
| 32                                  | <a href="#">WP(C)/8602/2018</a><br>FIXED<br><b>WITH</b><br><a href="#">I.A.(Civil)/1823/2021</a><br>in <a href="#">WP(C)/8602/2018</a> | CHITRALEKHA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.         | MR. P J SAIKIA<br>MS. R GOGOI<br>MS D DUTTA   | DR. B AHMED (R-4)<br>SC, CO OP<br>MR. N HAQUE (R-4)<br>MR. A K AZAD (R-4)<br>MR D J HALOI (R-4) |
|                                     |  | CHITRALEKHA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.         | MR. P J SAIKIA<br>MS D DUTTA  | SC, CO OP   |
| 33                                  | <a href="#">WP(C)/2297/2024</a>  | JURI RANI SAHARIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS         | MD. M U AHMED<br>MR. S F CHISTIE  | SC, CO OP<br>MR. P J SAIKIA(R-4)<br>MS D DUTTA(R-4)   |
| 34                                  | <a href="#">WP(C)/3605/2021</a><br>FIXED   | NAWAZ HUSSAIN KABIR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.      | MR. T DEURI   | GA, ASSAM<br>SC, APSC<br>MR. P P DUTTA<br>SC, FINANCE DEPTT.                                    |
| 35                                  | <a href="#">WP(C)/501/2023</a><br>B/O  | BACCHU DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                | MR. A K DUTTA<br>MR. B PURKAYASTHA<br>MR. S SUTRADHAR                                   | GA, ASSAM<br>SC, P W D  |
| 36                                  | <a href="#">WP(C)/1721/2023</a><br>FIXED   | RUHENA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS              | MR. R A CHOUDHURY<br>MD I H LASKAR<br>MR. R A MAZUMDER                                  | GA, ASSAM<br>MR H R CHOUDHURY<br>S. TALUKDAR  |
| 37                                  | <a href="#">WP(C)/2324/2023</a><br>B/O   | HEMANTA BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.             | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN   | GA, ASSAM<br>SC, FINANCE  |
| 38                                  | <a href="#">WP(C)/2325/2023</a><br><b>WITH</b><br><a href="#">WP(C)/2326/2023</a>  | BISWAJIT TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.        | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN   | GA, ASSAM<br>SC, FINANCE  |
| 39                                  | <a href="#">WP(C)/2326/2023</a><br><b>WITH</b><br><a href="#">WP(C)/2357/2023</a>  | HITESH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.              | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN   | GA, ASSAM<br>SC, FINANCE  |
| 40                                  | <a href="#">WP(C)/2357/2023</a>  | BINA BAISHYA @ BINA DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN   | GA, ASSAM<br>SC, FINANCE  |

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| 41            | <b>WITH</b><br><a href="#">WP(C)/2364/2023</a>              | SAKIL AHMED BARBHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                              | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                    | GA, ASSAM<br>SC, FINANCE   |
| 42            | <b>WITH</b><br><a href="#">WP(C)/2371/2023</a>              | SYED AMANUL HOQUE @ AMANUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                   | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                    | GA, ASSAM<br>SC, FINANCE   |
| 43            | <b>WITH</b><br><a href="#">WP(C)/2373/2023</a>              | SALIMUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                                   | MR. N J DUTTA<br>MR. S RANA<br>MR. I RAHMAN                                    | GA, ASSAM<br>SC, FINANCE   |
| 44            | <a href="#">WP(C)/7531/2023</a><br>B/O                      | NOZMUL HASSAN LASKAR @ MD NAZMUL HASSAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS      | MR. R SHARMA<br>MR E AHMED<br>MR. R A CHOUDHURY                                | GA, ASSAM<br>SC, WATER RESOURCE  |
| 45            | <a href="#">WP(C)/3095/2024</a>                             | BIREN KHANIKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                                      | MR. K KALITA<br>MS. P KHOUND<br>MR. LENTSO                                     | SC, P AND R.D.<br>SC, P AND R.D.<br>GA, ASSAM<br>MS. R B BORA (AS LEGAL-<br>AID-COUNSEL FOR R-<br>8,9,10)<br>SC, P H E |
| 46            | <a href="#">WP(C)/5154/2024</a><br>FIXED                    | ASHA BASFOR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. S K SINGHA<br>MR. M K NEOG   | GA, ASSAM<br>SC, AG  |
| 47            | <a href="#">WP(C)/5260/2024</a><br>FIXED                    | MAHENDRA NATH KALITA AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                      | MR. B RAMCHIARY<br>MS A RAMCHIARY<br>MS T RAMCHIARY<br>MR. P J DAS             | MR. R BORPUJARI<br>MR. J K GOSWAMI<br>SC, FINANCE  |
| 48            | <a href="#">WP(C)/5348/2024</a>                             | SWAPNA NEOG DUTTA AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR. A SARMA<br>MR. K KALITA<br>MR. A D CHOUDHURY<br>MS. P KHOUND<br>MS G SWAMI | SC, WATER RESOURCE   |
| 49            | <a href="#">WP(C)/5619/2024</a>                             | HIMASHMI SAIKIA AND 23 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                          | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR   | SC, NHM<br>SC, HEALTH AND F W  |
| 50            | <a href="#">WP(C)/7038/2024</a><br>B/O                      | MOMOTA BEGUM MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                              | MR. K A MAZUMDER<br>MR A HAI<br>S A ISLAM                                      | GA, ASSAM<br>MR. K A MAZUMDER<br>MR. J K GOSWAMI<br>MR. R R Gogoi<br>SC, FOREST  |
| 51            | <a href="#">WP(C)/7051/2024</a><br>B/O                      | ABDUL AHAD MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                                 | MR. K MIRA<br>MR. H A TALUKDAR   | GA, ASSAM<br>SC, A.H and V. DEPT.  |
| 52            | <a href="#">WP(C)/1016/2025</a><br>B/O                      | SRI SONJU ROBIDAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                   | MR. P K DEKA<br>MR. P DAIMARY<br>MR. R. KARIM                                  | GA, ASSAM<br>SC, P W D   |
| 53            | <a href="#">WP(C)/1330/2025</a><br>FIXED                    | KAJU DAS BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                                    | MR. A Y CHOUDHURY<br>I HASHMI<br>MR. T A CHOUDHURY<br>J NABI                   | GA, ASSAM<br>SC, AG  |
| 54            | <a href="#">WP(C)/1372/2025</a><br>FIXED                    | SHRI NIRUPAM BORTHAKUR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                              | MR B D DAS<br>MR H K SARMA<br>MR. H R DAS<br>MR J LOTH                         | SC, AG (A AND E)<br>SC, PWD  |
| <b>ORDERS</b> |   |  |  |  |
| 55            | <a href="#">Cont.Cas(C)/339/2023</a>                        | BINIT KALITA<br><b>Versus</b><br>DEBASHISH GOSWAMI AND ANR   | MR. S K TALUKDAR   | MR. DITUL DAS(R-2)   |
| 56            | <a href="#">I.A.(Civil)/3379/2024</a><br>in WP(C)/6462/2015 | ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS | MR. R MAZUMDAR<br>MRS P RAI<br>MS T WAPANGLA<br>MR. R DEKA                     | MR M R ADHIKARI  |

**WITH**  
[WP\(C\)/6462/2015](#)

SRI PHUL KUMAR DAS  
**Versus**  
THE UNION OF INDIA and 3 ORS

MR.S BARUAH  
MR.R MAZUMDAR  
MR.H BEZBARUAH  
MS.D DUTTA

C.G.C.  
MRM R ADHIKARI  
ASSTT.S.G.I.

**WITH**  
[I.A.\(Civil\)/3380/2024](#)  
in [WP\(C\)/6462/2015](#)

ON THE DEATH OF LATE PHUL KUMAR  
DAS, HIS LEGAL HEIR

MR. R MAZUMDAR  
MRS P RAI  
MS T WAPANGLA  
MR. R DEKA

MR M R ADHIKARI

**Versus**  
THE UNION OF INDIA and 3 ORS

GHANASHYAM DAS AND ORS

MR. K SINGHA  
MR P J PATAR  
W AKHTAR  
M DEVI

SC, FOREST

**Versus**  
THE STATE OF ASSAM AND 11 ORS

57 [I.A.\(Civil\)/3982/2024](#)  
in [WP\(C\)/5586/2024](#)

**WITH**  
[WP\(C\)/5586/2024](#)  
WITH CAVT.878/2024

DAYANAND RONGPI AND 8 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. P P DUTTA  
MS P SARMA  
MS. P P DAS  
R BORDOLOI

MR. K SINGHA  
SC, FOREST  
FOR CAVEATOR

58 [WITH](#)  
[WP\(C\)/5444/2024](#)

GHANASHYAM DAS AND 26 ORS

MR. K SINGHA  
M DEVI

SC, FOREST

**Versus**  
THE STATE OF ASSAM AND ANR

RAJESH KUMAR ROY @ RAJESH ROY

MR. P J PHUKAN

DY.S.G.I.

**Versus**  
THE UNION OF INDIA AND 4 ORS

59 [MC/1/2025](#)  
IN [WP\(C\)/160/2019 \(D/O\)](#)  
in [WP\(C\)/160/2019](#)

DEEPAK RANJAN DAS

MR H K DAS  
MR N K SARMA  
MR N K SARMA

GA, ASSAM  
SC, AG

**Versus**  
THE STATE OF ASSAM AND ORS

60 [I.A.\(Civil\)/1009/2025](#)  
B/O  
in [WP\(C\)/6242/2023](#)

**WITH**  
[WP\(C\)/6242/2023](#)

DEEPAK RANJAN DAS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. U K NAIR  
MR H K DAS  
MR N K SARMA

GA, ASSAM  
SC, AG

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 9**

**[DIVISION BENCH-II]**

| Sr.No. Case Number                                   | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|--|--|--|---|
| <b>MOTION</b>  |  |  |   |
| 1 <a href="#">WP(C)/1367/2025</a><br>FIXED, WITH LCR | WAHED ALI ALIAS OHED ALI<br><b>Versus</b><br>THE UNION OF INDIA                | MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MD A RAHMAN<br>MD A RAHMAN<br>P DEY | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T                                     |
| 2 <a href="#">WP(C)/1916/2025</a>                    | JIBAN ALI,<br><b>Versus</b><br>THE UNION OF INDIA AND ORS                      | MR A ALI<br>MS. M KHATUN<br>MS K TAYE                                  | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI                                     |
| <b>ADMISSION</b>                                     |  |  |   |
| 3 <a href="#">WP(C)/5582/2018</a><br>FIXED, WITH LCR | MD. DARBESH ALI AND 5 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.   | MR. M A SHEIKH<br>DR. K U AHMED<br>MR. M HOSSAIN                       | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.                           |
| 4 <a href="#">WP(C)/6327/2018</a><br>FIXED, WITH LCR | IMDADUL ALI @ IMDADUL HAQUE<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.  | MR. S C PANDIT<br>MR. J KALITA   | SC, NRC<br>MR. D BARUAH<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| 5 <a href="#">WA/18/2025</a><br>FIXED                | THE FOOD CORPORATION OF INDIA AND<br>2 ORS<br><b>Versus</b><br>M/S NIT TRADERS | MR B K SINGH   | MS. N DEY<br>MR K KALITA  |
| 6 <a href="#">WA/113/2025</a>                        | ZIAUDDIN MUNWARUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS       | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR                                 | GA, ASSAM   |
| 7 <a href="#">WP(C)/945/2025</a><br>FIXED            | MD. SHIRAJ ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS                | MR. R C DAS<br>MR S HUSSAIN<br>A JUBARIA<br>MR. H RAHMAN               | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T                                     |

|               |  |  |  |  |
|---------------|--|--|--|--|
| 8             | <a href="#">WP(C)/1233/2025</a><br>FIXED, WITH LCR   | MAJEDA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                          | MR Z HUSSAIN<br>MR. M HOQUE  | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T  |
| 9             | <a href="#">WP(C)/1244/2025</a><br>FIXED, WITH LCR   | MD IDRISH ALI,<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                         | MS. M MEDHI<br>MD. I HUSSAIN   | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T  |
| 10            | <a href="#">WP(C)/1254/2025</a><br>FIXED, WITH LCR   | MUSTT SAHARA KHATUN @ SAHERA<br>KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS. | MS. M MEDHI<br>MD. I HUSSAIN   | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T  |
| 11            | <a href="#">WP(C)/1267/2025</a><br>FIXED, WITH LCR   | SAHERA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA                                     | MD S HOQUE<br>MR. M DEKA<br>S ISLAM<br>MS B A AHMED                    | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI  |
| 12            | <a href="#">WP(C)/1279/2025</a><br>FIXED, WITH LCR   | ASMA KHATUN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                            | MS. M MEDHI<br>MD. I HUSSAIN   | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T  |
| 13            | <a href="#">WP(C)/1304/2025</a><br>FIXED, WITH LCR   | SUKURJAN NESSA ALIAS SUKURON<br>NESSA<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS   | MR. M I HUSSAIN<br>MS. P AHMED<br>R KHA                                | GA, ASSAM<br>SC, NRC<br>DY.S.G.I.<br>SC, F.T<br>SC, ECI  |
| <b>ORDERS</b> |  |  |  |  |
| 14            | <a href="#">WP(C)(Suo Moto)/8/2018</a><br>FIXED, WITH OFFICENOTE, WITH<br>SEPARATE AFFIDAVIT FILE AND<br>REPORT FILE | X X X<br><b>Versus</b><br>IN RE - THE STATE OF ASSAM AND 7<br>ORS.                       | MR H K DAS(AMICUS<br>CURIAE)<br>SC, GHC                                | MR. R.K.D.<br>CHOUDHURY(SR.GA,ASSAM)<br>MS. T. KHRO, GA,<br>NAGALAND,<br>MR. A.D.CHOUDHURY,<br>ADDL. ADVOCATE<br>GENERAL, MIZORAM<br>MR A<br>CHANDRAN(ADDL.SR.GA,<br>AP) |
| 15            | <a href="#">I.A.(Civil)/3140/2024</a><br>in WA/11715/2024  | NILADHAR DEKA<br><b>Versus</b><br>DILIP CHANDRA KALITA AND 4 ORS                         | MR B D DAS<br>MR H K SARMA<br>MR J LOTH                                | SC, TAXATION<br>GA, ASSAM<br>MR. S SAHU (R-1)<br>S SHAHI(R-1)  |
|               | <b>WITH</b><br><a href="#">WA/11715/2024</a><br>(Filing Number)  | NILADHAR DEKA<br><b>Versus</b><br>DILIP CHANDRA KALITA AND 4 ORS                         | MR B D DAS   |  |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/11726/2024</a><br>(Filing Number)   | NILADHAR DEKA<br><b>Versus</b><br>DILIP CHANDRA KALITA AND 4 ORS                         | MR B D DAS   |  |
| 16            | <a href="#">I.A.(Civil)/718/2025</a><br>in WA/13385/2024   | SRI SUJIT KUMAR GUPTA AND ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS,         | MR. A K PURKAYASTHA<br>MR. M J BARUAH<br>MR. A. ALI<br>MR. JITU SAIKIA | GA, ASSAM  |
|               | <b>WITH</b><br><a href="#">WA/13385/2024</a><br>(Filing Number)  | SUJIT KUMAR GUPTA AND 24 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS           | MR. A K PURKAYASTHA  |  |
| 17            | <a href="#">I.A.(Civil)/747/2025</a><br>in WA/2300/2025  | SRI SAKTIDHAR GATHIRI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                   | MR MINTU SAIKIA<br>MR A J SARMAH<br>MS R DUTTA                         | GA, ASSAM  |
|               | <b>WITH</b><br><a href="#">WA/2300/2025</a><br>(Filing Number)   | SRI SAKTIDHAR GATHIRI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MONALISA BORAH   |  |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-IV]**

| Sr.No.                | Case Number                              | Main Parties   | Petitioner Advocate   | Respondent Advocate             |
|-----------------------|--|--|---|---------------------------------|
| <b>- FOR MOTION -</b> |  |  |   |                                 |
| 1                     | <a href="#">Arb.P./12/2025</a>           | SUSHILA DEVI BERIA<br><b>Versus</b><br>ASHOK KUMAR BERIA   | MR G N SAHEWALLA<br>MR M SAHEWALLA<br>MS. S. TODI<br>MS G DUGAR   |                                 |
| 2                     | <a href="#">Arb.P./13/2025</a>           | M/S DEEPAK CONSTRUCTION CO<br><b>Versus</b><br>ASSAM PETRO CHEMICALS LIMITED APL<br>AND ORS                    | MR. P BORAH<br>MRS K M SAIKIA   |                                 |
| 3                     | <a href="#">WP(C)/1105/2025</a>          | ABDUS SALAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | SADHAN KALITA<br>MR. A GANGULY<br>MR T CHHETRI<br>MRITYUNJOY KALITA                                     | GA, ASSAM<br>SC, WATER RESOURCE |
| 4                     | <a href="#">WP(C)/1826/2025</a><br>FIXED | JALAL UDDIN AND 2 ORS<br><b>Versus</b><br>BAJAJ FINANCE LIMITED  | MD. S Z B AKLAS<br>MR. A M S MAZUMDER<br>MR. B K DAS  |                                 |
| 5                     | <a href="#">WP(C)/1908/2025</a>          | SAJAL ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER<br>TARIQUE AZIZ                                  | SC, IRRIGATION                  |
| 6                     | <a href="#">WP(C)/1913/2025</a>          | SALEH AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER<br>TARIQUE AZIZ                                  | SC, IRRIGATION                  |
| 7                     | <a href="#">WP(C)/1914/2025</a>          | ABU TAHIR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER<br>TARIQUE AZIZ                                  | SC, IRRIGATION                  |
| 8                     | <a href="#">WP(C)/1924/2025</a>          | LAIPULI GAON PANCHAYAT SAMABAI<br>SAMITY LIMITED AND 15 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS. | MR. K N CHOUDHURY<br>MR. T DEURI<br>MRS. R S DEURI<br>MS. L WANGSA<br>U BHARADWAJ                       | GA, ASSAM<br>DY.S.G.I.          |
| 9                     | <a href="#">WP(C)/1926/2025</a>          | PRAMOD KUMAR CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                                       | MR. S SARMA<br>MR. R HAZARIKA<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MR B P SARMAH<br>B SAHA<br>S J KALITA | SC, P H E<br>SC, FINANCE        |

|                       |  |  |  |  |
|-----------------------|--|--|--|--|
| 10                    | <a href="#">WP(C)/1928/2025</a>                                | TAPAS BANIK<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS   | MR. D HUSSAIN<br>MR. R A CHOUDHURY<br>MR. R A MAZUMDER<br>TARIQUE AZIZ   | SC, IRRIGATION   |
| 11                    | <a href="#">WP(C)/1932/2025</a>                                | NISHIKA ROADLINES PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED                                     | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL        | SC, OIL  |
| 12                    | <a href="#">WP(C)/1933/2025</a><br>B/O                         | PORBATIA GAON PANCHAYAT SAMABAI<br>SAMITY LIMITED AND ORS<br><b>Versus</b><br>THE UNION OF INDIA AND ORS           | MR. R SARMA<br>MR. R K TALUKDAR  | GA, ASSAM<br>DY.S.G.I.   |
| 13                    | <a href="#">WP(C)/1934/2025</a>                                | SRIMANTA SANKARDEV AUTO WORLD<br>PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED                      | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS                      | SC, OIL  |
| 14                    | <a href="#">WP(C)/1935/2025</a>                                | SRIMANTA SANKARDEV AUTO WORLD<br>PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED                      | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL        | SC, OIL  |
| 15                    | <a href="#">WP(C)/1936/2025</a>                                | NISHIKA ROADLINES PVT. LTD.<br><b>Versus</b><br>INDIAN OIL CORPORATION LIMITED                                     | MR. P N GOSWAMI<br>MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL        | SC, OIL  |
| <b>- FOR ORDERS -</b> |  |  |  |  |
| 16                    | <a href="#">WP(C)/4164/2021</a>                                | NANDI GOALA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. M U MAHMUD<br>MR S H MAHMUD  | GA, ASSAM  |
| 17                    | <a href="#">WP(C)/1039/2023</a>                                | M/S N.B. ENTERPRISES<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.   | MR. N ALAM<br>MR K JAIN<br>MR A K SHARMA                                 | SC, P AND R.D.<br>SC, BTC  |
| 18                    | <a href="#">Cont.Cas(C)/299/2024</a><br>FIXED                  | ABDUL MANNAN<br><b>Versus</b><br>J. B. EKKA AND 5 ORS.   | MR. D P BORAH<br>MS. S BORO<br>MR B PAUL                                 | MR. K KONWAR(R-1)<br>MS. N BORAH(R-1)<br>MR. N K DAS(R-6)<br>MR S DUTTA(R-1,5)   |
| 19                    | <a href="#">Cont.Cas(C)/651/2024</a><br>FIXED                  | EASTERN ENVO PROJECT<br><b>Versus</b><br>2) MR. ABHIJIT SARMA  | MR. S S S RAHMAN<br>MS S Z HAYAT<br>MS B H SHIRIN                        | MR. D UPAMANYA (R2)<br>MR M BHUYAN (R2)  |
| 20                    | <a href="#">Cont.Cas(C)/672/2024</a>                           | PRADIP KUMAR DAS<br><b>Versus</b><br>CHANDAN SHARMA AND 4 ORS.   | MR K JAIN<br>S A BAKHTIAR  | MS M DAS(R-1)<br>MS M DAS(R-1)   |
| 21                    | <a href="#">Cont.Cas(C)/673/2024</a>                           | PRADIP KUMAR DAS<br><b>Versus</b><br>CHANDAN SHARMA AND 3 ORS.   | MR K JAIN<br>S A BAKHTIAR  | MS M DAS (R-1,3)<br>MS M DAS (R-1,3)<br>MS M DAS (R-1,3)<br>MS M DAS (R-1,3)   |
| 22                    | <a href="#">WP(C)/5063/2024</a>                                | CACHAR PAPER PROJECT WORKERS AND<br>EMPLOYEES UNION AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS.   | D DAS<br>D GUPTA<br>MR. M R BHARALI                                      | GA, ASSAM<br>MR. DILIP DEY<br>MS T NANDI<br>MR D DEKA (R-4)<br>DY.S.G.I.<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC, PF<br>SC, AIDC |
| 23                    | <b>WITH</b><br><a href="#">WP(C)/5065/2024</a>                 | CACHAR PAPER MILL OFFICER AND<br>SUPERVISORS ASSOCIATION AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS. | MR P CHOUDHURY<br>MR. D DAS<br>D GUPTA<br>MS P SAIKIA<br>MR. M R BHARALI | GA, ASSAM<br>MR. DILIP DEY<br>MS T NANDI<br>MR D DEKA (R-4)<br>DY.S.G.I.<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC, PF<br>SC, AIDC |
| 24                    | <a href="#">Review.Pet./34/2025</a><br>IN WP(C)/2184/2017(D/O) | THE STATE OF ASSAM<br><b>Versus</b><br>KAWAIMARI NA-PAMUA L.P. SCHOOL,<br>LAKHIMPUR                                | MR. N J KHATANIAR  |  |

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| 25  | <a href="#">I.A.(Civil)/773/2025</a><br>FIXED<br>in WP(C)/869/2025<br><b>WITH</b><br><a href="#">WP(C)/869/2025</a>         | SRI GOPAL SARKAR,<br><b>Versus</b><br>RADHE CHANDRA DAS,<br><br>RADHE CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. S KATAKI<br>MR P DEKA<br><br>MS. P CHAKRABORTY<br>MS. A DAS  | GA, ASSAM<br><br>GA, ASSAM<br>MR. S KATAKI, (R-6)<br>MR P DEKA, (R-6)<br>SC, FISHERY<br>MD KHAN                              |
| 26  | <a href="#">I.A.(Civil)/876/2025</a><br>IN WP(C)/3009/2024 (D/O)<br>in WP(C)/3009/2024                                      | PRINCIPAL COMMISSIONER OF INCOME<br>TAX AND ORS<br><b>Versus</b><br>AGNISHANTI INFRA PROVIDER PVT LTD   | MR JACKLIN LASKAR  |  |
| 27  | <a href="#">I.A.(Civil)/957/2025</a><br>in WP(C)/6789/2024<br><br><b>WITH</b><br><a href="#">WP(C)/6789/2024</a>            | SRI PRANAB KUMAR DAS<br><b>Versus</b><br>ANANDA RAM DAS<br><br>ANANDA RAM DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. S KATAKI<br>MR P DEKA<br><br>MS. P CHAKRABORTY<br>MS. A DAS<br>MS. K KHAN  | GA, ASSAM<br>MS A DAS<br>MS. P CHAKRABORTY<br>SC, FISHERY<br>GA, ASSAM<br>SC, FISHERY  |
| 28  | <a href="#">I.A.(Civil)/971/2025</a><br>in Cont.Cas(C)/642/2022<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/642/2022</a>  | FAZLUL MANNAN<br><b>Versus</b><br>SHRI ANURAG GOEL, IAS<br><br>FAZLUL MANNAN<br><b>Versus</b><br>ANURAG GOEL  | MR. A BORO<br><br>MR. U K NAIR<br>MS S SARMA HAZARIKA<br>MR. A BORO<br>MS. D MAHANTA   | MR. B CHOUDHURY<br>MR P NAYAK  |
| 29  | <a href="#">I.A.(Civil)/1015/2025</a><br>in Cont.Cas(C)/377/2023<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/377/2023</a> | AJJUR RAHMAN<br><b>Versus</b><br>KRISHNA KANTA SAHARI ACS AND ORS<br><br>AJJUR RAHMAN<br><b>Versus</b><br>KRISHNA KANTA SAHARI , ACS  | MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK<br><br>MR. M U MONDAL<br>MD. I H KHAN<br>MR K ISLAM<br>MR A ALIM SK |  |
| 30  | <a href="#">I.A.(Civil)/1017/2025</a><br>in Cont.Cas(C)/311/2023<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/311/2023</a> | PINKU BAYAN<br><b>Versus</b><br>SHRI ANURAG GOEL, IAS<br><br>PINKU BAYAN<br><b>Versus</b><br>ANURAG GOEL, IAS   | MR. A BORO<br><br>MR. U K NAIR<br>MS. L DAS<br>MR. A BORO<br>MS D MAHANTA  |  |
| 31  | <a href="#">I.A.(Civil)/1019/2025</a><br>in Cont.Cas(C)/139/2022<br><br><b>WITH</b><br><a href="#">Cont.Cas(C)/139/2022</a> | ASSAM INSTITUTE OF HEALTH ALLIED<br>SCIENCE<br><b>Versus</b><br>KASTURI BHARALI AND ORS<br><br>ASSAM INSTITUTE OF HEALTH ALLIED<br>SCIENCE<br><b>Versus</b><br>KASTURI BHARALI AND ORS. | MR. S K DAS<br><br>MR. S K DAS<br>MR R KARIM<br>MR D BARMAN  | MR. R K D CHOUDHURY<br>MR. K K PARASAR<br><br>MR. R K D CHOUDHURY (r-3)<br>MR S P DAS<br>MS. L DEVI (r-2)<br>MR. K K PARASAR |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b> |   |   |  |  |
| 32  | <a href="#">WP(C)/5433/2023</a><br>FIXED  | AHMAD HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. A Y CHOUDHURY<br>MR. T A CHOUDHURY   | SC, HEALTH   |
| 33  | <a href="#">WP(C)/63/2024</a><br>FIXED  | M/S H D ENTERPRISES<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. S K DEORI<br>MS. SOMILA  | SC, PWD  |
| 34  | <a href="#">WP(C)/311/2024</a><br>FIXED   | SARAIGHAT TRADERS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. A SARMA<br>MR. K KALITA<br>MR. LENTSO  | GA, ASSAM<br>SC, PWD   |

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| 35  | <a href="#">WP(C)/559/2024</a><br>FIXED                                      | NEZAM UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. A R BHUYAN<br>MR N A MAZARBHUIYA<br>MS. Y AKHTAR<br>MS S.KHATUN<br>MS. S SAHNAZ | SC, PWD   |
| 36  | <a href="#">WP(C)/5166/2024</a><br>FIXED                                     | ASHOK BHATTACHARJEE<br><b>Versus</b><br>REGISTRAR OF COOPERATIVE<br>SOCIETIES, GOVT. OF ASSAM AND 2 ORS                          | MR P CHOWDHURY<br>MR D TALUKDAR   | SC, CO OP<br>MR. P K ROY (R-3)<br>MR. S K CHAKRABORTY(R-3)<br>MRS. A CHAKRABORTY(R-3)<br>MS S DAS (R2)<br>R BHOWAL (R2) |
| 37  | <a href="#">WP(C)/5506/2024</a>  | M/S NYIMI ENTERPRISES<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS   | MR D DEKA<br>MR P SONOWAL<br>MR H BORAH   | MR. D J DAS (R-2,3)<br>MR. D J DAS (R-2,3)<br>DY.S.G.I.   |
| 38  | <a href="#">WP(C)/5558/2024</a><br>FIXED                                     | M/S I S TRADING CO<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. J ABBAS<br>MS. B LASKAR<br>I HOQUE<br>MS. H G DAS                               | MR. N J GOGOI<br>SC, AGRI. DEPARTMENT<br>SC. MARKETING BOARD,<br>ASSAM  |
| 39  | <a href="#">WP(C)/6462/2024</a><br>FIXED                                     | NARENDRA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. P TALUKDAR<br>MS D ANGANA   | SC, P H E   |
| 40  | <a href="#">WP(C)/6828/2024</a><br>FIXED                                     | ABDUL HAKIM CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. A HUSSAIN<br>MR R ISLAM<br>MR. A H MOLLAH                                       | GA, ASSAM<br>SC, REVENUE  |
|   | <b>WITH</b>  |  |   |   |
| 41  | <a href="#">WP(C)/6826/2024</a>  | JAKIR HOSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. A HUSSAIN<br>MR R ISLAM<br>MR. A H MOLLAH                                       | GA, ASSAM<br>SC, REVENUE  |
|   | <b>WITH</b>  |  |   |   |
| 42  | <a href="#">WP(C)/6859/2024</a>  | ROFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. A HUSSAIN<br>MR R ISLAM   | GA, ASSAM<br>SC, REVENUE  |
|   | <b>WITH</b>  |  |   |   |
| 43  | <a href="#">WP(C)/6861/2024</a>  | MOYNAL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MS. A HUSSAIN<br>MR R ISLAM   | GA, ASSAM<br>SC, REVENUE  |
|   | <b>WITH</b>  |  |   |   |
| 44  | <a href="#">WP(C)/6869/2024</a>  | M/S ANAM ENTERPRISE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. A HUSSAIN<br>MR R ISLAM<br>MR. A H MOLLAH                                       | GA, ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT   |
|   | <b>WITH</b>  |  |   |   |
| 45  | <a href="#">WP(C)/6926/2024</a>  | M/S ARIHANT STORE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. A HUSSAIN<br>MR R ISLAM   | GA, ASSAM<br>SC, REVENUE  |
| 46  | <a href="#">WP(C)/1385/2025</a><br>FIXED                                     | PRADIP TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A GANGULY<br>MR T CHHETRI   | GA, ASSAM   |
| 47  | <a href="#">WP(C)/1615/2025</a><br>FIXED                                     | SUDHANG KUMAR BRAHMA<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL<br>AND ANR   | MR. K P PATHAK<br>MR BHARGAV DAS<br>MR. C PAUL                                      | SC, BTC   |
| <b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b> |  |  |   |   |
| 48  | <a href="#">WP(C)/7101/2017</a><br>PART-HEARD, WITH<br>WP(C)/7100/2017 (D/O) | MUKAND SYSTEM AND NETWORKING<br>PRIVATE LTD. and ANR<br><b>Versus</b><br>THE ASSTT./ DY. COMMISSIONER OF<br>INCOME TAX and 5 ORS | MR.R GOENKA<br>MR.U K BORTHAKUR<br>MR.A GOENKA                                      | MR. S C KEYAL (SR. S.C.,<br>CBDT, IT (NER), R1-R5)<br>MS.N HAWELIA(SC,<br>INCOME TAX, (R - 1 TO 4))<br>ASSTT.S.G.I.     |
|   | <b>WITH</b>  |  |   |   |
| 49  | <a href="#">WP(C)/7102/2017</a>  | MUKAND INFOTEL PRIVATE LIMITED and<br>ANR.<br><b>Versus</b><br>THE ASSTT./ DY. COMMISSIONER OF<br>INCOME TAX and 5 ORS           | MR.R GOENKA<br>MR.U K BORTHAKUR<br>MR.A GOENKA                                      | MR. S C KEYAL<br>MR. S C KEYAL<br>MS.N HAWELIA(SC,<br>INCOME TAX, (R - 1 TO 4))<br>ASSTT.S.G.I.                         |

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| 50 | <b>WITH</b><br><a href="#">WP(C)/7103/2017</a> | MUKAND INFRASTRUCTURE PVT. LTD.<br><b>Versus</b><br>THE ASSTT./ DY. COMMISSIONER OF<br>INCOME TAX and 5 ORS           | MR. R GOENKA<br>MR. U K BORTHAKUR<br>MR. A GOENKA   | MR. S C KEYAL (r-1 to 5)<br>MS. N HAWELIA SC,<br>INCOME TAX, R - 1 TO 4<br>ASSTT.S.G.I.                        |
| 51 | <b>WITH</b><br><a href="#">WP(C)/7104/2017</a> | PAWAN COMMUNICATIONS PRIVATE LTD.<br>and ANR.<br><b>Versus</b><br>THE ASSTT./DY. COMMISSIONER OF<br>INCOME TAX        | MR.R GOENKA<br>MR.U K BORTHAKUR<br>MR.A GOENKA  | MR. S C KEYAL (r-1 to 5)<br>MS.N HAWELIA(SC,<br>INCOME TAX, (R - 1-4))<br>ASSTT.S.G.I.                         |
| 52 | <b>WITH</b><br><a href="#">WP(C)/7482/2017</a> | PAWAN CEMENT CO. PVT. LTD. and ANR.<br><b>Versus</b><br>THE ASSISTANT/DEPUTY COMMISSIONER<br>OF INCOME TAX and 5 ORS. | MR.R GOENKA<br>MR.U K BORTHAKUR<br>MR.A GOENKA  | MR. S C KEYAL (r-1 to 5)<br>C.G.C.<br>MR. D C BORAH R- 5and6<br>MS.N HAWELIA<br>ASSTT.S.G.I.<br>SC, INCOME TAX |
| 53 | <a href="#">WP(C)/6815/2023</a><br>PART-HEARD  | BINOD KUMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR. A K BHUYAN<br>MS. B BHUYAN<br>MR. M DAS<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MS B BORA<br>MR A TALUKDAR<br>MR J DAS | GA, ASSAM  |
| 54 | <b>WITH</b><br><a href="#">WP(C)/7962/2022</a> | BINOD KUMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. A K BHUYAN<br>MS. B BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MS B BORA<br>MR A TALUKDAR                          | GA, ASSAM<br>SC, AG<br>MR. J K GOSWAMI<br>MR P NAYAK<br>MD. A HASSAN<br>SC, GAD<br>ADDL GA,ASSAM               |
| 55 | <a href="#">WP(C)/5961/2023</a><br>FIXED       | NORTH EAST ENVIRO TECH PVT LTD AND<br>ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                            | MR. U K NAIR<br>MS. SUDAKSHINA K.<br>MR B KAUSHIK<br>MS A M DCOSTA  | SC, HOUSING AND URBAN<br>AFFAIRS<br>SC, GMC  |
| 56 | <a href="#">WP(C)/6246/2023</a><br>FIXED       | NORTH EAST ENVIRO TECH PVT LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                       | MR. U K NAIR<br>MS. SUDAKSHINA K.<br>MR B KAUSHIK<br>MS A M DCOSTA  | SC, HOUSING AND URBAN<br>AFFAIRS<br>SC, GMC  |
| 57 | <a href="#">Arb.P./25/2024</a><br>FIXED        | M/S ASEAN AGENCIES<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS   | MR A SAIKIA<br>R BARMAN   | MR. K GOGOI<br>DY.S.G.I.   |
| 58 | <a href="#">WP(C)/3806/2024</a>                | NIZARA KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. S BORTHAKUR<br>MS. S KAKATI   | GA, ASSAM  |
| 59 | <a href="#">WP(C)/3807/2024</a>                | BHARAT CH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS   | MR. S BORTHAKUR<br>MS. S KAKATI   | GA, ASSAM  |
| 60 | <a href="#">WP(C)/4607/2024</a><br>FIXED       | ANKUR PHUKAN<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS   | DR. B N GOGOI   | MR. D J DAS (R-1)<br>DY.S.G.I.   |
| 61 | <a href="#">WP(C)/5441/2024</a>                | RIPONJYOTI SARMAH @ RIPON SARMAH<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS                                     | MR. P P BARUAH<br>MRS. S BORPATRA GOHAIN<br>MR. R D PHUKAN<br>MS P.HAZARIKA<br>MR. S AHMED<br>MS A.DAS                                  | MR. C K S BARUAH<br>DY.S.G.I.  |
| 62 | <a href="#">WP(C)/6603/2024</a>                | OM INTERNATIONAL AND ANR<br><b>Versus</b><br>METAL SCRAP TRADE CORPORATION<br>LIMITED AND 7 ORS                       | MR R SINGHA<br>MS S PATOWARY  | MS. P BARUAH (R-1,2)<br>SC, IWT  |

**BAIL HEARING**

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------|--|--|--|---|
| <b>ADMISSION</b> |  |  |  |   |
| 1                | <a href="#">Mat.App./24/2025</a>   | XXXXXXX<br><b>Versus</b><br>XXXXXXX  | MR B N SARMA<br>MS. N BARUAH   |   |
| <b>ORDERS</b>    |  |  |  |   |
| 2                | <a href="#">CRL.A(J)/74/2024</a><br>WITH LCR 6 FILES. B/O.   | SUREN SAWTAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MS B R A SULTANA (LEGAL<br>AID COUNSEL)                                      | PP, ASSAM   |
| 3                | <a href="#">I.A.(CrI.)/1244/2024</a><br>WITH LCR 5 FILES. B/O.<br>in <a href="#">CRL.A(J)/133/2024</a><br><b>WITH</b><br><a href="#">CRL.A(J)/133/2024</a>       | RAJU BAG @ SANJAY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MS B R A SULTANA   | PP, ASSAM   |
| 4                | <a href="#">I.A.(CrI.)/112/2025</a><br>WITH LCR 4 FILES. P.B-2. FIXED.<br>in <a href="#">CRL.A(J)/83/2020</a><br><b>WITH</b><br><a href="#">CRL.A(J)/83/2020</a> | RAJU BAG @ SANJAY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR<br>RAJESH BORAİK<br><b>Versus</b><br>THE STATE OF ASSAM | MS B R A SULTANA<br><br>Arunangshu Dhar                                      | PP, ASSAM   |
| 5                | <a href="#">I.A.(CrI.)/318/2025</a><br>in <a href="#">CRL.A(J)/1038/2025</a><br><b>WITH</b><br><a href="#">CRL.A(J)/1038/2025</a><br>(Filing Number)             | RAJESH BORAİK<br><b>Versus</b><br>THE STATE OF ASSAM<br>MAYANGIAMBAM JIBAN MEETEİ<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A DHAR, AMICUS<br>CURIAE<br><br>MRS DIPANJALI BORPUJARI<br>FOR LEGAL AID | PP, ASSAM   |
| 6                | <a href="#">CRL.A(J)/1038/2025</a><br>(Filing Number)  | MAYANGLAMBAM JIBAN MEETEİ<br><b>Versus</b><br>STATE OF ASSAM   | MRS DIPANJALI BORPUJARI  |   |
| <b>HEARING</b>   |  |  |  |   |
| 6                | <a href="#">CrI.A./203/2010</a><br>WITH LCR 7 FILES. P.B-2. FIXED.   | THE STATE OF ASSAM<br><b>Versus</b><br>ASHİK ALI   | PP, ASSAM  | MR.A M MAZUMDAR<br>MR. B M CHOUDHURY,<br>AMICUS CURIAE(R-3)<br>MR.F K R AHMED<br>MR.M K HUSSAIN<br>MR.A CHOUDHURY |

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|----|--|--|--|--|
| 7  | <a href="#">Crl.A./110/2022</a><br>2 Y 12 M 2 D :WITH LCR 4 FILES.<br>P.B-2. FIXED.  | PIYAR UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.   | MR Z ALAM<br>MR. T A RAHMAN<br>MS. S NAZNEEN   | MR. M H RAJBARBHUIYAN<br>MRS. R CHETRI (r-2)<br>MS. S RASUL (r-2)<br>PP, ASSAM                                 |
| 8  | <a href="#">Crl.A./413/2023</a><br>1 Y 6 M 21 D :WITH LCR 6 FILES.<br>P.B-12. FIXED.<br><b>WITH</b><br><a href="#">I.A.(Crl.)/1095/2023</a><br><b>in</b> Crl.A./413/2023<br><br><b>WITH</b><br><a href="#">Crl.A./421/2023</a> | MD. DAROG ALI @ JAKIR ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM<br><br>MD. DAROG ALI @ JAKIR ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. K BHATTACHARJEE<br>MR. M SAIKIA<br>MS. A BARMAN<br><br>MR. K BHATTACHARJEE<br>MR. M SAIKIA<br>MS. A BARMAN                     | PP, ASSAM<br><br>PP, ASSAM   |
| 9  | <a href="#">Crl.A./421/2023</a><br><br><b>WITH</b><br><a href="#">Crl.A./464/2023</a>  | LAL MAMUD KHAN @ MAMUD<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. A M BORA<br>MS. C CHOUDHURY<br>MR. V A CHOWDHURY<br>MR. J ABBAS  | PP, ASSAM  |
| 10 | <a href="#">Crl.A./464/2023</a><br><br><b>WITH</b><br><a href="#">I.A.(Crl.)/1234/2023</a><br><b>in</b> Crl.A./464/2023  | BADSHA FAKIR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM<br><br>BADSHA FAKIR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR Z KAMAR<br>MS N BEGUM<br>MR B TALUKDAR<br>MR S J CHOUDHURY<br><br>MR Z KAMAR<br>MS N BEGUM<br>MR B TALUKDAR<br>MR S J CHOUDHURY | PP, ASSAM<br><br>PP, ASSAM   |
| 11 | <a href="#">Crl.A./451/2023</a><br>WITH LCR 4 FILES. P.B-2. B/O<br><br><b>WITH</b><br><a href="#">I.A.(Crl.)/1033/2023</a><br><b>in</b> Crl.A./451/2023  | MADHURJYA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br><br>MADHURJYA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | DR. B N GOGOI<br>MR U.P. RAI<br>M NARZARY<br><br>DR. B N GOGOI<br>MR U.P. RAI<br>M NARZARY   | MR. P SAIKIA, LEGAL AID<br>COUNSEL, R2<br>PP, ASSAM<br><br>MR. P SAIKIA, LEGAL AID<br>COUNSEL, R2<br>PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]**

| Sr.No.            | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|-------------------|--|---|--|--|
| <b>WITHDRAWAL</b> |  |   |  |  |
| 1                 | <a href="#">Crl.Pet./410/2023</a><br>B/O                                     | RAMJAN KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                            | MR A SHARMA<br>MR. W RAHMAN                                    | PP, ASSAM  |
| <b>MOTION</b>     |  |   |  |  |
| 2                 | <a href="#">Crl.Pet./246/2025</a><br>WITH LCR 1 FILE(SCANNED<br>COPY), FIXED | MD MOBINUR RAHMAN @ MABINUR<br>RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MAHIBUR RAHMAN<br>MR AZIZUR RAHMAN<br>MS ASFIA AHMED           | PP, ASSAM  |
| 3                 | <a href="#">AB/750/2025</a><br>WITH OFFICE NOTE                              | MOHIDUL ISLAM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR F HAQUE<br>R HUSSAIN<br>MR A ISLAM                          | PP, ASSAM  |
| <b>ADMISSION</b>  |  |   |  |  |
| 4                 | <a href="#">Crl.Pet./98/2023</a><br>FIXED                                    | PAWAN KR PAREEK<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                        | MR. S K SINGH<br>MR. A GANGULY<br>MR. A DHANUKA                | MR. K SARMA (r-2)<br>MR. S BORUAH (r-2)<br>PP, ASSAM   |
| 5                 | <a href="#">Crl.Pet./1088/2023</a><br>FIXED                                  | MOTIUR RAHMAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                 | MR. A K PURKAYASTHA<br>MRS. R RONGMEI<br>MS. J GHOSH           | MR H R A CHOUDHURY(R-<br>4)<br>MR. P N GOSWAMI, SC,<br>FOREST DEPTT. (R-3)<br>MR. R A CHOUDHURY(R-4)<br>J M SULAIMAN(R-4)<br>PP, ASSAM |
| 6                 | <a href="#">Crl.Pet./19/2024</a><br>FIXED                                    | PLABITA DEKA<br><b>Versus</b><br>LINAMONI KALITA                                      | MR. K K HANDIQUÉ<br>MR R KALITA                                | MR. K R PATGIRI<br>MS. CHITRALEKHA DAS<br>MS. K BARMAN<br>MS. D. DEVI  |
| 7                 | <a href="#">Crl.Rev.P./24/2024</a><br>WITH LCR 2 FILES(SCANNED<br>COPY), B/O | WAHID AHMED KHAN<br><b>Versus</b><br>AARIZ GARMENTS AND ANR                           | MR. P BORA<br>MR H K SARMA<br>MS K BHATTACHARYYA<br>MS K SARMA | MR. B CHAKRABORTY<br>MRS P HAZARIKA<br>MS. RIA TIWARI  |
| 8                 | <a href="#">Crl.A./329/2024</a><br>WITH LCR 4 FILES, OFFICE NOTE,<br>B/O     | KAUSHIK BARO @ KAUSHIK BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR            | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN<br>MR B SAIKIA  | PP, ASSAM  |
|                   | <b>WITH</b><br><a href="#">I.A.(Crl.)/963/2024</a><br>in Crl.A./329/2024     | KAUSHIK BARO @ KAUSHIK BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR            | MR. S NEOG<br>MR. B BORGHAIN<br>MR B SAIKIA                    | PP, ASSAM  |

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|---------------------------------|--|--|--|--|
| 9                               | <a href="#">Crl.Pet./494/2024</a><br>WITH LCR 2 FILES(SCANNED COPY), B/O   | MRINAL HOQUE @ NABIJUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR. L R MAZUMDER<br>MR. A Z AHMED  | MR. M HUSSAIN (R-2)<br>PP, ASSAM   |
| 10                              | <a href="#">Crl.Pet./716/2024</a><br>WITH LCR 6 FILES(SCANNED COPY), B/O   | RAJ KUMAR KEJRIWAL @ RAJU<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. P BORA<br>MR G N SAHEWALLA<br>MS. S. TODI<br>MR H K SARMA<br>MS K SARMA                  | PP, ASSAM  |
| 11                              | <a href="#">Crl.Pet./1107/2024</a><br>WITH LCR 1 FILE(SCANNED COPY), FIXED   | SHAMINUL AKTAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | G UDDIN<br>P ADHIKARI<br>MR A K AZAD<br>MR. I HUSSAIN  | MR J ISLAM (R-2)<br>MR M ROHMAN(R-2)<br>S ISLAM(R-2)<br>PP, ASSAM                          |
| 12                              | <a href="#">Crl.Pet./1431/2024</a><br>B/O  | ABDUL LATIF<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS   | MR. R ALI<br>MR H A AHMED<br>MR. MUSTAFA HUSSAIN   | MR. N UDDIN (r-2 to 9)<br>MR. M ISLAM (r-2 to 9)<br>MR S K CHHETRY (r-2 to 9)<br>PP, ASSAM |
| 13                              | <a href="#">Crl.Pet./1541/2024</a><br>WITH LCR 1 FILE(SCANNE COPY), FIXED  | RAJPAL SINGH POONIA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR H R A CHOUDHURY<br>MS. K VERMA<br>MR. I U CHOWDHURY<br>MR I A HAZARIKA<br>I KUMARI        | PP, ASSAM  |
| <b>WITH</b>                     |  |  |  |  |
| 14                              | <a href="#">AB/3375/2024</a>   | RAJPAL SINGH POONIA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. I A HAZARIKA<br>MS. K VERMA<br>MR. I U CHOWDHURY<br>I KUMARI                             | PP, ASSAM  |
| 15                              | <a href="#">Crl.Pet./236/2025</a><br>FIXED   | KASHEM ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>M RAHMAN<br>IMDADUL ISLAM | PP, ASSAM  |
| <b><u>BAIL HEARING (BA)</u></b> |  |  |  |  |
| 16                              | <a href="#">Bail Appln./815/2025</a><br>WITH OFFICE NOTE   | TAPNAJYOTI GOGOI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM  | MR P NEOG<br>MS. K SHARMA  | PP, ASSAM  |
| <b><u>BAIL HEARING</u></b>      |  |  |  |  |
| 17                              | <a href="#">AB/334/2025</a><br>FIXED   | RAHUL ROY<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M K DAS<br>C SAIKIA  | PP, ASSAM  |
| <b>WITH</b>                     |  |  |  |  |
| 18                              | <a href="#">AB/415/2025</a>  | SIBU MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM   | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>MR. M ALAM<br>MS R DEKA                           | PP, ASSAM  |
| 19                              | <a href="#">AB/581/2025</a><br>FIXED   | KAIDUL HUSSAIN LASKAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. P K ROYCHOUDHURY<br>MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD                            | PP, ASSAM  |
| <b><u>ORDERS</u></b>            |  |  |  |  |
| 20                              | <a href="#">Crl.A./242/2022</a><br>WITH LCR 3 FILES, OFFICE NOTE, B/O<br><b>WITH</b><br><a href="#">I.A.(Crl.)/589/2022</a><br><b>in</b> Crl.A./242/2022 | MD. MOJIBOR SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.<br><br>MOJIBOR SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR P K DAS<br>MR. M BARUAH<br>MR D S DEKA<br><br>MR D S DEKA                                 | MS. M BARMAN (Legal Aid Counsel,R-2)<br>PP, ASSAM<br><br>PP, ASSAM                         |
| 21                              | <a href="#">Crl.Pet./1287/2022</a><br>WITH LCR 1 FILE(SCANNED COPY), B/O   | SABITRI RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR   | MR B CHANDA  | PP, ASSAM  |
| 22                              | <a href="#">Crl.Pet./527/2023</a><br>B/O   | AJIT KR. GOGOI @ AJIT GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.  | MR. R BARUAH   | PP, ASSAM  |
| 23                              | <a href="#">I.A.(Crl.)/726/2023</a><br>FIXED<br><b>in</b> Crl.Rev.P./7436/2023   | JOY NATH DAS @ JOYNATH DAS<br><b>Versus</b><br>SMTI. PUNYA SAIKIA  | MR. A R SHOME<br>MR A J GHOSH  | MR N N UPADHYAYA<br>MR. B B KAKATI   |

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|    | <b>WITH</b><br><a href="#">Crl.Rev.P./7436/2023</a><br>(Filing Number)   | JOY NATH DAS @ JOYNATH DAS<br><b>Versus</b><br>SMTI. PUNYA SAIKIA (A)         | MR. A R SHOME  |  |
| 24 | <a href="#">Crl.Pet./1112/2023</a><br>B/O  | NAYAN JYOTI NATH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.              | MR J DAS<br>MR. S R RABHA<br>P HAZARIKA<br>MS D KALITA<br>T CHAKMA               | PP, ASSAM  |
| 25 | <a href="#">I.A.(Crl.)/3/2024</a><br>B/O<br><b>in</b> Crl.Rev.P./12902/2023<br><b>WITH</b><br><a href="#">Crl.Rev.P./12902/2023</a><br>(Filing Number) | BOLEN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                      | MS B R A SULTANA   | PP, ASSAM  |
|    |  | BOLEN DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR (B)                  | MS B R A SULTANA   |  |
| 26 | <a href="#">Crl.Pet./468/2024</a><br>WITH LCR 2 FILES(SCANNED COPY), B/O   | SUNASING TIMUNG<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR S BHARALI<br>MR. M DAS<br>MR. B GOSWAMI                                       | PP, ASSAM  |
| 27 | <a href="#">I.A.(Crl.)/597/2024</a><br>B/O<br><b>in</b> Crl.Pet./73/2025   | MD. FARMAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR H BARUAH<br>MR P BORAH<br>MS. D B GOHAIN<br>MR. S MAHANTA                     | PP, ASSAM  |
|    | <b>WITH</b><br><a href="#">Crl.Pet./73/2025</a>  | SYEDA AFRUZA AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR             | MR G R A MOTTAQUEE   | PP, ASSAM  |
| 28 | <a href="#">I.A.(Crl.)/1271/2024</a><br>WITH LCR 3 FILES, OFFICE NOTE, FIXED<br><b>in</b> Crl.A./441/2024  | ASMA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MS. S K NARGIS<br>MS. SUDAKSHINA K.<br>MS. A BEGUM<br>MS S BEGUM<br>MS N SULTANA | MR D K BHATTACHARYYA,<br>AMICUS CURIAE (R2)<br>PP, ASSAM                               |
|    | <b>WITH</b><br><a href="#">Crl.A./441/2024</a>   | ASMA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MS. S K NARGIS<br>MS. SUDAKSHINA K.<br>MS. A BEGUM<br>MS S BEGUM<br>MS N SULTANA | MR D K BHATTACHARYYA,<br>AMICUS CURIAE (R2)<br>PP, ASSAM                               |
| 29 | <a href="#">Crl.Pet./1598/2024</a><br>B/O  | AMINUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                 | MR. M A MONDAL<br>MR. A ISLAM  | PP, ASSAM  |
| 30 | <a href="#">Crl.A./13/2025</a><br>WITH OFFICE NOTE, B/O  | DEBANANDA KURMI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR. P J SAIKIA, SR. ADV<br>MR. A K GUPTA<br>MR. R K MAHANTA                      | PP, ASSAM  |
|    | <b>WITH</b><br><a href="#">I.A.(Crl.)/25/2025</a><br><b>in</b> Crl.A./13/2025  | DEBANANDA KURMI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                | MR. P J SAIKIA, SR. ADV<br>MR. A K GUPTA<br>MR. R K MAHANTA                      | PP, ASSAM  |
| 31 | <a href="#">Crl.Pet./93/2025</a><br>FIXED  | RAFIUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                 | MR. S HAZARIKA   | PP, ASSAM  |
| 32 | <a href="#">Crl.Pet./232/2025</a><br>FIXED   | SMT GAGBINDER KAUR AND 2 ORS.<br><b>Versus</b><br>JAIRAJ BIKRAM SINGH AND ANR | MR. S D PURKAYASTHA<br>MS S.S.BORA   | MR. P DEKA(R-1)<br>MR. A CHETIA (R-1)<br>MR R HOQUE(R-1)<br>MR A DAS(R-1)<br>PP, ASSAM |
| 33 | <a href="#">Crl.Pet./261/2025</a><br>FIXED   | GAGBINDER KAUR AND 2 ORS.<br><b>Versus</b><br>JAIRAJ BIKRAM SINGH AND ANR     | MR. S D PURKAYASTHA  | MR. P DEKA(R-1)<br>MR. A CHETIA (R-1)<br>MR R HOQUE(R-1)<br>MR A DAS(R-1)<br>PP, ASSAM |
| 34 | <a href="#">Crl.Pet./264/2025</a><br>WITH LCR 1 FILE(SCANNED COPY), FIXED  | SRI RAFIKUL ISLAM,<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR             | MRS. R RONGMEI<br>MS. S DEVI   | PP, ASSAM  |

**HEARING**

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|----|--|--|--|--|
| 35 | <a href="#">I.A.(CrI.)/211/2022</a><br>WITH LCR 4 FILES, B/O<br><b>in</b> CrI.A./83/2022 | KARUNA RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR. B DEKA<br>MR P DAS<br>A DAS<br>MR P PRAWAR                     | MS. L DEVI (LEGAL AID<br>COUNSEL FOR R-2)<br>PP, ASSAM |
|    | <b>WITH</b><br><a href="#">CrI.A./83/2022</a>  | KARUNA RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR. B DEKA<br>MR P DAS<br>A DAS<br>MR P PRAWAR                     | MS. L DEVI (LEGAL AID<br>COUNSEL FOR R-2)<br>PP, ASSAM |
| 36 | <a href="#">CrI.A./132/2023</a><br>WITH LCR 4 FILES, B/O                                 | SOFIAR RAHMAN @ SOFIOUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY<br>U U KHAN | MR J ISLAM (R-2)<br>PP, ASSAM                          |
|    | <b>WITH</b><br><a href="#">I.A.(CrI.)/314/2023</a><br><b>in</b> CrI.A./132/2023          | SOFIAR RAHMAN @ SOFIOUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY<br>U U KHAN | PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I]**

| Sr.No.             | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate     |
|--------------------|--|---|---|-------------------------|
| <b>MOTION (BA)</b> |  |   |   |                         |
| 1                  | <a href="#">Bail Appln./1062/2025</a>  | BISHAL PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. D K BAIDYA<br>MR. P DAS<br>MR. M S HUSSAIN                | PP, ASSAM               |
| <b>MOTION</b>      |  |   |   |                         |
| 2                  | <a href="#">Tr.P.(C)/19/2025</a>   | TOLAN CH GOGOI ALIAS TULAN<br>CHANDRA GOGOI AND ANR<br><b>Versus</b><br>THE DISTRICT COMMISSIONER AND ORS           | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN<br>MR B SAIKIA | GA, ASSAM<br>SC, FOREST |
| 3                  | <a href="#">CRP/46/2025</a>  | SHREE SHREE SHIV RAM MANDIR<br><b>Versus</b><br>PRADIP KUMAR ROY AND 4 ORS.   | MR. D A KAIYUM<br>MR. M S MONDAL<br>MS. M BEGUM               |                         |
| 4                  | <a href="#">CRP(IO)/122/2025</a>   | RANU SAIKIA AND ANR<br><b>Versus</b><br>AJIT SAIKIA AND 2 ORS   | MR. S K GOSWAMI<br>MR. R SHARMA                               |                         |
| 5                  | <a href="#">CRP(IO)/125/2025</a>   | SOURABH JYOTI DAS<br><b>Versus</b><br>RUBY KALITA   | MR. U B SARMA<br>MRS. G SARMA                                 |                         |
| 6                  | <a href="#">CRP(IO)/126/2025</a>   | SUKHLAL SAMOTA<br><b>Versus</b><br>HARI NARAYAN DUTTA AND 2 ORS.  | L K BORAH<br>C KALITA   |                         |
|                    | <b>WITH</b><br><a href="#">I.A.(Civil)/1116/2025</a><br><b>in</b> <a href="#">CRP(IO)/126/2025</a> | SUKHLAL SAMOTA<br><b>Versus</b><br>HARI NARAYAN DUTTA AND 2 ORS.  | L K BORAH<br>C KALITA   |                         |
| 7                  | <a href="#">CRP(IO)/127/2025</a>   | HOREN GOGOI<br><b>Versus</b><br>COURT OF COMPETENT AUTHORITY,<br>INDRADHANUSH GAS GRID LIMITED<br>(IGGL) AND 4 ORS. | DR. B N GOGOI   | GA, ASSAM               |
| 8                  | <a href="#">CRP(IO)/128/2025</a>   | M/S JYOTI AGENCIES<br><b>Versus</b><br>SECRETARY TO THE GOVT. OF ASSAM,<br>SOCIAL WELFARE DEPARTMENT AND 5<br>ORS   | MR H BETALA<br>P K KHAKHOLIA<br>S BORO                        | GA, ASSAM               |
| 9                  | <a href="#">CRP(IO)/129/2025</a>   | CHANDRA KANTA SAIKIA<br><b>Versus</b><br>BHABAKANTA BORAH   | MR. K KALITA<br>MR. V PANDEY<br>MS. H BEGUM                   |                         |

**ADMISSION**

|                          |  |   |  |  |
|--------------------------|--|---|--|--|
| 10                       | <a href="#">WP(C)/2616/2022</a><br>PART-HEARD  | SAYED ALI SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. M DUTTA<br>MR. M ISLAM                           | GA, ASSAM<br>MD. S ALOM (R-6)<br>MS. A BEGUM (R-6)<br>MR. M S ALAM (R-6)<br>MR R KARIM (R5)<br>SC, SEC. EDU.                               |
| 11                       | <a href="#">WP(C)/1573/2023</a><br>PART-HEARD, FIXED   | LOVELY DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. A ROSHID<br>MS. T BEGUM                          | SC, ELEM. EDU<br>GA, ASSAM   |
| 12                       | <a href="#">WP(C)/1200/2025</a><br>PART-HEARD, WITH<br>WP(C)/4041/2019 (D/O) AND<br>Cont.Cas(C)/57/2022 (D/O)              | SMTI PRATIMA CHETIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS.   | MR. J I BORBHUIYA<br>MR. S J SARMAH<br>MR G G GOGOI  | SC, HIGHER EDU<br>MR A C BORBORA (R-9)<br>MRS. R BORBORA(R-9)<br>MR. S K DAS(R-10)<br>MS. N DEY(R-9)<br>MR R KARIM (R-10)<br>SC, FINANCE   |
| 13                       | <a href="#">CRP(IO)/180/2024</a><br>B/O  | MD. SURAT ALI SK<br><b>Versus</b><br>ASHRAF ALI AND 12 ORS  | MR. S ISLAM<br>MR A HAWARI<br>A R MONDAL             | MR. R BARUAH(R-1,2,3,4,5)<br>MR. A IKBAL(R-1,2,3,4,5)<br>MS. M NATH(R-1,2,3,4,5)<br>MS S SIDDIQUA(R-1,2,3,4,5)<br>MS. J SARMA(R-1,2,3,4,5) |
| 14                       | <a href="#">MACApp./125/2025</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1126/2025</a><br><b>in</b> MACApp./125/2025 | ICICI LOMBARD GENERAL INSURANCE<br>CO. LTD.<br><b>Versus</b><br>HEMALATA MECH AND 2 ORS                             | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR     |  |
|                          |  | ICICI LOMBARD GENERAL INSURANCE<br>CO. LTD.<br><b>Versus</b><br>HEMALATA MECH AND 2 ORS                             | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR     |  |
| 15                       | <a href="#">MACApp./126/2025</a>   | ASSAM STATE TRANSPORT<br>CORPORATION (ASTC) AND ANR.<br><b>Versus</b><br>PALLABI BARPATRAGOHIN (BORAH) AND<br>3 ORS | MR. G C BORAH  |  |
| 16                       | <a href="#">MACApp./127/2025</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1130/2025</a><br><b>in</b> MACApp./127/2025 | UNITED INDIA INSURANCE COMPANY<br>LTD.<br><b>Versus</b><br>JOY BHANU NESSA @ JOYBHANU ANN 2<br>ORS                  | MR T KALITA<br>J KOTOKY<br>MR. A KAKATI              |  |
|                          |  | UNITED INDIA INSURANCE COMPANY LTD<br><b>Versus</b><br>JOY BHANU NESSA @ JOYBHANU ANN 2<br>ORS                      | MR T KALITA<br>J KOTOKY<br>MR. A KAKATI              |  |
| 17                       | <a href="#">MACApp./128/2025</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1131/2025</a><br><b>in</b> MACApp./128/2025 | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>RITA PANT   | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA |  |
|                          |  | ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>RITA PANT   | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA |  |
| 18                       | <a href="#">MACApp./129/2025</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/1133/2025</a><br><b>in</b> MACApp./129/2025 | THE NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>RENU GOWALA  | MR. A J SAIKIA<br>M CHETIA<br>MR. S. PEGU            |  |
|                          |  | THE NEW INDIA ASSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>RENU GOWALA AND 2 ORS                                | MR. A J SAIKIA<br>M CHETIA<br>MR. S. PEGU            |  |
| <b>BAIL HEARING (BA)</b> |  |   |  |  |
| 19                       | <a href="#">Bail Appln./142/2025</a><br>WITH CASE RECORD(SCANNED<br>COPY)  | ABUL KHAYER MD SIDDIQUE<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. M AHMED<br>MD I H LASKAR                         | PP, ASSAM  |

|   |   |  |   |  |
|---|---|--|---|--|
| 20  | <a href="#">Bail Appln./143/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED | MAYANK SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR S J SAIKIA   | PP, ASSAM  |
| 21  | <a href="#">Bail Appln./174/2025</a><br>WITH CASE RECORD(SCANNED COPY)        | AMIR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MS F INTAZ<br>MR Z HUSSAIN<br>SAMIM RAHMAN<br>A S CHOUDHURY | PP, ASSAM  |
| <b>WITH</b>                               |   |  |   |  |
| 22  | <a href="#">Bail Appln./334/2025</a>  | ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE<br><b>Versus</b><br>THE STATE OF ASSAM | MR A H AHMED<br>MR. S I TALUKDAR  | PP, ASSAM  |
| 23  | <a href="#">Bail Appln./522/2025</a><br>WITH CASE RECORD(SCANNED COPY)        | ABDUL GAFFAR @ ASHOBA<br><b>Versus</b><br>THE STATE OF ASSAM                     | MOTIUR RAHMAN<br>MR. A S TAPADER  | PP, ASSAM  |
| <b>BAIL HEARING</b>                       |   |  |   |  |
| 24  | <a href="#">AB/3437/2024</a><br>WITH OFFICE NOTE                              | ABDUL BAREK @ ABDUL BARIK AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM         | Ms. R. R. BORAH<br>MR. A A R KARIM<br>MR S RAHMAN   | PP, ASSAM  |
| 25  | <a href="#">AB/587/2025</a>   | RAFIUL HUSSAIN BHUYAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR A DEKA   | PP, ASSAM  |
| 26  | <a href="#">AB/718/2025</a><br>WITH OFFICE NOTE, FIXED                        | RAHMAT ALI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.            | MR. A ROSHID<br>MS. T BEGUM   | PP, ASSAM  |
| <b>FOR HEARING U/O XLI RULE II C.P.C.</b> |   |  |   |  |
| 27  | <a href="#">RERA APPEAL/4/2025</a>  | M S SAI CONSTRUCTION<br><b>Versus</b><br>SMTI RAKHI NANDI                        | MR D K DAS<br>MR. F E CHOUDHURY<br>MS. S DAS<br>M KHATONIAR   | MR D K DAS FOR<br>CAVEATOR<br>MS M KURMI FOR<br>CAVEATOR   |
| <b>WITH</b>                               |   |  |   |  |
|   | <a href="#">I.A.(Civil)/1037/2025</a><br>in RERA APPEAL/4/2025                | M S SAI CONSTRUCTION<br><b>Versus</b><br>SRI RAKHI NANDI                         |   | MR. A R SHOME FOR<br>CAVEATOR<br>MS M KURMI<br>B U LASKAR  |
| 28  | <a href="#">RSA/40/2025</a>   | CANARA BANK<br><b>Versus</b><br>MD SAHARUL ISLAM MUFTI                           | MR S BORTHAKUR<br>MR R SENSUA<br>G KAUSHIK<br>P KUNDU   |  |
| <b>ORDERS</b>                             |   |  |   |  |
| 29  | <a href="#">CRP(IO)/89/2025</a><br>CAVT. NO.012620/25,N<br>PART-HEARD, FIXED  | INTERNAL COMMITTEE OF YES BANK LTD<br><b>Versus</b><br>SRI PARTHA PRATIM GOSWAMI | MEHDI ALAM<br>MR A S DEKA<br>MR. A IKBAL<br>MS S SIDDIQUA   | FOR CAVEATOR<br>MR. A DEKA                                 |
| 30  | <a href="#">RSA/92/2010</a><br>FIXED  | SRI AKBAR ALI<br><b>Versus</b><br>ABDUL MAJID and ORS                            | DR.B AHMED<br>MR.N HAQUE<br>MR.S K DEORI<br>MRK UDDIN   | MR.R GOSWAMI<br>MR.D KONWAR<br>MR.H KALITA<br>MS.R LAGACHU |
| <b>WITH</b>                               |   |  |   |  |
|   | <a href="#">I.A.(Civil)/273/2025</a><br>in RSA/92/2010                        | SRI AKBAR ALI<br><b>Versus</b><br>ABDUL MAJID AND SEVEN ORS                      | MONOWAR HUSSAIN   | MR. R GOSWAMI  |
| 31  | <a href="#">I.A.(Civil)/1473/2018</a><br>in RSA/110/2018                      | SRI BIJOY PRASAD KANU AND ANR<br><b>Versus</b><br>SRI KAMALESH DAS AND 26 ORS    | MR. T ROY<br>MS. B SARKAR<br>MR.S DEY   | MR. S K GHOSH (R1)<br>MS F AHMED (R1)                      |
| <b>WITH</b>                               |   |  |   |  |
|   | <a href="#">RSA/110/2018</a>  | SRI BIJOY PRASAD KANU AND ANR<br><b>Versus</b><br>SRI KAMALESH DAS and 26 ORS    | MR.T ROY<br>MS. B SARKAR<br>MR.S DEY  | MR. S K GHOSH (R1)<br>MS F AHMED (R1)                      |
| 32  | <a href="#">MACApp./33/2022</a><br>WITH LCR, B/O                              | UNITED INDIA INSURANCE CO. LTD<br><b>Versus</b><br>SRI BIREN BORAH and 2 ORS     | MS.L SHARMA<br>MR.B J MUKHERJEE<br>MRA SHARMA   | MR.P J SAIKIA (R-1)<br>MR.A K GUPTA(R-1)                   |

|    |   |   |  |  |
|----|---|---|--|--|
| 33 | <a href="#">CRP(IO)/284/2024</a><br>B/O   | MD. SURAT ALI SK<br><b>Versus</b><br>ASHRAF ALI AND 12 ORS.                                     | MR. S ISLAM<br>MR A HAWARI<br>A R MONDAL             | MR. R BARUAH (R-1,3,4,5,6,8,12)<br>MR. A IKBAL (R-1,3,4,5,6,8,12)<br>MS. M NATH (R-1,3,4,5,6,8,12)   |
| 34 | <a href="#">I.A.(Civil)/442/2024</a><br>FIXED<br>in <a href="#">MACApp./1664/2024</a>         | DHRUBAJYOTI KALITA<br><b>Versus</b><br>NURUDDIN AND 2 ORS.                                      | MR. S S S RAHMAN                                     | MR. B K BHAGAWATI(R-3)<br>MS B LAHKAR(R-3)<br>MR. M ISLAM (r-1,2)<br>MS. S SULTANA (r-1,2)<br>MS. A CHAKRABARTY(R-3)<br>MR B S DEKA(R-3)<br>MR S K CHHETRY (r-1,2) |
|    | <b>WITH</b><br><a href="#">MACApp./1664/2024</a><br>(Filing Number)                           | DHRUBAJYOTI KALITA<br><b>Versus</b><br>NURUDDIN AND 2 ORS F                                     | MR. S S S RAHMAN                                     |  |
| 35 | <a href="#">I.A.(Civil)/3217/2024</a><br>in <a href="#">MACApp./808/2022</a>                  | SRI PADUMI DAS<br><b>Versus</b><br>NATIONAL INSURANCE COMPANY LIMITED                           | MR. A R AGARWALA                                     | MS. R D MOZUMDAR   |
|    | <b>WITH</b><br><a href="#">MACApp./808/2022</a>   | NATIONAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SRI PADUMI DAS AND 2 ORS                 | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA | MR. M KALITA (r-2)<br>MR. J HATIMURIA (r-2)  |
| 36 | <a href="#">CRP(IO)/4/2025</a><br>B/O   | MAKHAN SAIKIA<br><b>Versus</b><br>RATNESWAR TIMUNG AND 2 ORS                                    | MR. M K DAS<br>MR. K R BOROOAH                       | MR. A J DAS<br>MR P DEKA<br>MR G RENGMA  |
| 37 | <a href="#">CRP(IO)/43/2025</a>   | SRI GOBINDA PODDAR<br><b>Versus</b><br>HIREN MANDAL   | MR. P DEKA<br>MR R HOQUE<br>MS D DEVI                | MR. S CHAUHAN (R-1 to 22)<br>MR. P MAZUMDER(R-1 to 22)<br>M. BORUAH(R-1 to 22)<br>R DEB(R-1 to 22)<br>B CHOWHAN(R-1 to 22)   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/350/2025</a><br>in <a href="#">CRP(IO)/43/2025</a>     | SRI GOBINDA PODDAR<br><b>Versus</b><br>HIREN MANDAL AND ORS                                     | MR. P DEKA<br>MR R HOQUE<br>MS D DEVI                |  |
| 38 | <a href="#">CRP(IO)/70/2025</a><br>FIXED  | SRI BASHISTHA PATHAK AND ANR<br><b>Versus</b><br>MOTIRAM THAKURIA,                              | MR S N KRISHNATRAYA<br>S CHOUDHURY                   | MR P UPADHYAY<br>MR A UPADHYAY<br>MS. JYOTI CHETRY   |
| 39 | <a href="#">I.A.(Civil)/1118/2025</a><br>WITH LCR, B/O<br>in <a href="#">MACApp./649/2024</a> | MD SAMSUL ISLAM<br><b>Versus</b><br>THE ORIENTAL INSURANCE CO LTD                               | MR. M TALUKDAR                                       | MR. S K GOSWAMI  |
|    | <b>WITH</b><br><a href="#">MACApp./649/2024</a>   | THE ORIENTAL INSURANCE CO. LTD.<br><b>Versus</b><br>SAMSUL ISLAM AND 3 ORS                      | MR. S K GOSWAMI                                      | MR. M TALUKDAR (R-1,2)   |
| 40 | <a href="#">I.A.(Civil)/1119/2025</a><br>B/O<br>in <a href="#">MACApp./5/2025</a>             | MUSTT RASIDA BEGUM<br><b>Versus</b><br>ICICI LOMBARD GENERAL INSURANCE CO LTD                   | MR. M TALUKDAR                                       | MR. R GOSWAMI  |
|    | <b>WITH</b><br><a href="#">MACApp./5/2025</a>   | ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>MUSTT RASIDA BEGUM AND 4 ORS   | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR     | MR. M TALUKDAR (R-1 TO 3)  |
| 41 | <a href="#">I.A.(Civil)/1128/2025</a><br>WITH LCR, B/O<br>in <a href="#">RFA/57/2014</a>      | ON THE DEATH OF TASADDUK HUSSAIN, AND OTHERS<br><b>Versus</b><br>ON THE DEATH OF NAZIMUL ISLAM, | MR P K KALITA<br>MR. K R BOROOAH                     | MR. B BARUAH   |



WITH  
RFA/57/2014

ON THE DEATH OF TASADDUK HUSSAIN,  
HIS LEGAL HEIRS 1)(a) SAHIDA HUSSAIN

**Versus**

ON THE DEATH OF NAZIMUL ISLAM HIS  
LEGAL HEIRS (1)(a) MUSSTT. NAZRANA  
AHMED AND 5 ORS

MR P K KALITA

MR P K KALITA

MR. G J SAIKIA

MR. N DAS

MR. K R BOROOAH

R SARMA

MR. C BARUAH (R- 3 & 4)

MR. D BARUAH (R- 3 & 4)

MR. B BARUAH (R- 3 & 4)

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE SPECIAL DIVISION BENCH]**

| Sr.No.                              | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|-------------------------------------|--|---|---|---|
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |  |   |   |   |
| 1                                   | <a href="#">I.A.(Civil)/978/2025</a><br>in Cont.Cas(C)/50/2021 | KUSUM KALITA<br><b>Versus</b><br>AMAR JYOTI BARMAN ACS              | MR P KATAKI<br>MRS R BEGUM                                  | SC, BTC   |
|                                     | <b>WITH</b><br><a href="#">Cont.Cas(C)/50/2021</a>             | KUSUM KALITA<br><b>Versus</b><br>AMAR JYOTI BARMAN, ACS AND ANR.    | MR P KATAKI<br>MRS R BEGUM<br>MS. M DEVI                    | MR. S BORA  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/403/2017</a>                  | SMT. KUSUM KALITA<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS. | MR.P KATAKI<br>MRM HALOI                                    | SC, EDUCATION   |
| <b>ORDERS</b>                       |  |   |   |   |
| 3                                   | <a href="#">Cont.Cas(C)/76/2021</a>                            | UTTAM SAIKIA<br><b>Versus</b><br>JAYANTA GOHAIN                     | MR. M A SHEIKH<br>K U AHMED<br>MS F INTAZ<br>MRS J BORAH    |   |
| 4                                   | <a href="#">Cont.Cas(C)/85/2021</a>                            | MANJULA BORA<br><b>Versus</b><br>JISHNU BARUAH AND 2 ORS            | MR. J KALITA<br>MR D KALITA<br>MR M RAHMAN                  | MR. P N GOSWAMI (R-1)<br>MR. P N GOSWAMI (R-1)<br>MR. R R Gogoi (R-3)<br>MR. R R Gogoi (R-3)                          |
| 5                                   | <a href="#">Cont.Cas(C)/90/2021</a>                            | MD. GIASUDDIN AHMED AND 2 ORS<br><b>Versus</b><br>ALTAMAS BAIG      | MR S BHARALI<br>MR. M DAS<br>MR. J HAZARIKA<br>MR. N K NEOG | MR. P N GOSWAMI   |
| 6                                   | <a href="#">Cont.Cas(C)/130/2021</a>                           | GAJEN CHANDRA KALITA<br><b>Versus</b><br>RAKESH KUMAR AND 5 ORS     | MR. R C SAIKIA<br>MR S DAS                                  | MR. D SAIKIA (R-6)<br>MR. N UPADHAYAY<br>MR. P N GOSWAMI<br>MR. B GOGOI (R-6)<br>MR A CHALIHA (R-6)<br>SC, IRRIGATION |
| 7                                   | <a href="#">Cont.Cas(C)/339/2021</a>                           | GIRISH DEKA<br><b>Versus</b><br>BROJEN MALAKAR AND ORS.             | MR. J SARMAH  |   |
| 8                                   | <a href="#">Cont.Cas(C)/405/2021</a>                           | DILIP KUMAR BORA<br><b>Versus</b><br>RAMENDRA NATH SARMA            | MR. T CHAKRABORTY<br>MR. D CHOUDHURY<br>MR J DAS            | MR. I CHOUDHURY<br>G BAROOAH<br>R L CHUTIA  |
| 9                                   | <a href="#">Cont.Cas(C)/486/2021</a>                           | RUBUL KR SARMA<br><b>Versus</b><br>CHANDRA DEVI                     | MR. S BANIK<br>A N HUSSAIN<br>MS F BEGUM                    | MR S P DAS  |

|    |   |   |  |  |
|----|---|---|--|--|
| 10 | <a href="#">Cont.Cas(C)/126/2023</a>          | SMT. RUNU KALITA<br><b>Versus</b><br>DR. J B EKKA, IAS AND 4 ORS              | MR. N SARKAR<br>MR P K BASU<br>MR A BANERJEE                                     | MR. D SAIKIA (R-3)<br>MR D KALITA (R-3)<br>MR. M NATH (R-1)<br>MR. K KONWAR (r-1)<br>MR. B GOGOI (R-3)<br>MR. D NATH(r-3)<br>MR. A BHATTACHARJEE (R-1)<br>MR P NAYAK (R-3)<br>MR S DUTTA (r-1)<br>D J CHAKMA (R-1)<br>MR A CHALIHA (R-3)   |
| 11 | <a href="#">Cont.Cas(C)/173/2023</a>          | SMTI. RANJU DAS<br><b>Versus</b><br>DIBYA JYOTI DUWARA AND ANR                | MRS. S KHATANIAR<br>MRS. P BARMAN<br>(BORKAKOTI)                                 |  |
| 12 | <a href="#">Cont.Cas(C)/384/2023</a><br>FIXED | ASOMI GOGOI<br><b>Versus</b><br>NARAYAN KONWAR AND ANR                        | MR. S HAZARIKA<br>MS A M DCOSTA  | MR. D SAIKIA (r-1,2)<br>MR S NEOGI (r-1)<br>MR S M T CHISTIE (R-2)<br>MR. N J KHATANIAR (r-1)<br>MS K DAS(R-2)   |
| 13 | <a href="#">Cont.Cas(C)/764/2023</a><br>FIXED | BIPRO BHUSAN GOSWAMI AND 8 ORS.<br><b>Versus</b><br>NARAYAN KONWAR AND ANR.   | MR B M DEKA<br>MS D MAHANTA<br>MR R.AHMED  | MR. D SAIKIA (r-1,2)<br>MR S M T CHISTIE (R-1)<br>MR. U SARMA (r-2)<br>MR B KAUSHIK (r-1,2)  |
|    | <b>WITH</b>                                   |   |  |  |
| 14 | <a href="#">Cont.Cas(C)/699/2023</a>          | BINOD KARMAKAR AND 11 ORS<br><b>Versus</b><br>SURANJANA SENAPATI, ACS AND ANR | MR. K M MAHANTA<br>MS N BEGUM<br>MR S GAUTAM                                     | MR. U SARMA (R-1)<br>MR B KAUSHIK (R-1)  |
| 15 | <a href="#">Cont.Cas(C)/37/2024</a>           | ABDUL MOTALIB<br><b>Versus</b><br>BISWARANJAN SAMAL                           | DR. B AHMED<br>MR K UDDIN<br>MR. A K AZAD  | MR D KALITA (R-1)<br>MR. D NATH (R-1)  |
| 16 | <a href="#">Cont.Cas(C)/349/2024</a>          | GOBINDA RAJBANGSHI AND ANR.<br><b>Versus</b><br>SMTI BHASWATI DAS AND 3 ORS.  | MR. A BORUA<br>MR A B DUTTA  | MRS. R S DEURI (R-1,3,4)<br>MR. S R RABHA (1,3,4)<br>MR. B GOGOI(R-2)<br>P HAZARIKA (R1, R3, R4)<br>MR P NAYAK(R-2)<br>MR A CHALIHA(R-2)<br>T CHAKMA (R1, R3, R4)<br>MR D S DEKA (R-1,3,4)<br>MS A DAS (R-1,3,4)<br>MS. L WANGSA (R-1,3,4) |
| 17 | <a href="#">Cont.Cas(C)/418/2024</a>          | NUR MASTAFA JAMAN<br><b>Versus</b><br>SURANJANA SENAPATI,                     | MR G U AHMED<br>MR. R ISLAM  | MR. P N SHARMA   |
| 18 | <a href="#">Cont.Cas(C)/546/2024</a><br>FIXED | DULAL SAIKIA AND 5 ORS.<br><b>Versus</b><br>NIREN BAISHYA AND ANR             | MR C GOSWAMI   | MR. R SEKHAR(R-1,2)<br>MR. B D CHOWDHURY (R-1,2)   |
| 19 | <a href="#">Cont.Cas(C)/548/2024</a>          | GOBINDA RAJBANGSHI<br><b>Versus</b><br>SMTI VARSHATY DAS AND AND 2 ORS.       | MR. A BHATTACHARYYA  |  |
| 20 | <a href="#">Cont.Cas(C)/659/2024</a>          | MD SOURHAB ALI<br><b>Versus</b><br>SMT POMI BARUAH, ACS                       | MR. T K BHUYAN<br>MR A ALI<br>MS. M KHATUN<br>MS K TAYE                          | MR S DAS   |
| 21 | <a href="#">Cont.Cas(C)/663/2024</a>          | CHANDAN JYOTI HAZARIKA<br><b>Versus</b><br>J. B. EKKA AND 9 ORS.              | MR. P BOIRAGI<br>MR. S J SARMAH<br>MRS. B TALUKDAR<br>MR G G GOGOI<br>A TALUKDAR |  |
| 22 | <a href="#">Cont.Cas(C)/6/2025</a>            | ABUL KALAM<br><b>Versus</b><br>BIJOYA CHOUDHURY, IAS AND ANR                  | MR. B RAHMAN   |  |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
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| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
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| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate |
|--------------------------|--|--|--|---------------------|
| <b>MOTION (BA)</b>       |  |  |  |                     |
| 1                        | <a href="#">Bail Appln./707/2025</a>   | AMIR HAMJA @ MD AMIR HAMSHA<br><b>Versus</b><br>THE STATE OF ASSAM                     | TAWHID LASKAR<br>MR. D K AGARWALA<br>A BORBHUYAN                               | PP, ASSAM           |
| 2                        | <a href="#">Bail Appln./900/2025</a>   | BIKRAM BASUMATARY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. S CHAUHAN<br>MR. P MAZUMDER<br>M. BORUAH<br>R DEB<br>B CHOWHAN             | PP, ASSAM           |
| <b>MOTION</b>            |  |  |  |                     |
| 3                        | <a href="#">AB/745/2025</a><br>B/O   | SAHANUR SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. N J DUTTA<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>M RAHMAN<br>IMDADUL ISLAM | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |  |  |  |                     |
| 4                        | <a href="#">Bail Appln./2100/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY), FIXED              | RIJUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA                                   | PP, ASSAM           |
| 5                        | <a href="#">Bail Appln./2204/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY), OFFICE NOTE, FIXED | SAIFUL ISLAM @ BABU<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR F HAQUE<br>MR. S K M ALOMGIR<br>MR A ISLAM                                  | PP, ASSAM           |
| 6                        | <a href="#">Bail Appln./2474/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY)                     | MD MOYNA MIYA TALUKDAR @ MOYNA<br>MIYA TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S MUNIR<br>MR. S RANA  | PP, ASSAM           |
| 7                        | <a href="#">Bail Appln./3084/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY)                     | HAMIDA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY                | PP, ASSAM           |
| 8                        | <a href="#">Bail Appln./3574/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY)                     | MUMIT AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR H R CHOUDHURY<br>S. TALUKDAR<br>A S PRODhani                                | PP, ASSAM           |
| 9                        | <a href="#">Bail Appln./3591/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY), FIXED              | TAJUL AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MRS. S D CHOUDHURY   | PP, ASSAM           |
| 10                       | <a href="#">Bail Appln./3624/2024</a><br>WITH CASE RECORD(SCANNED<br>COPY)                     | SUHEL AHMED @ SIBLU<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. S C BISWAS<br>MR A IKBAL<br>MS. J GHOSH                                    | PP, ASSAM           |

|                            |   |  |   |  |
|----------------------------|---|--|---|--|
| 11                         | <a href="#">Bail Appln./355/2025</a><br>WITH CASE RECORD(SCANNED COPY)            | GOPAL CHANDRA RAI<br><b>Versus</b><br>THE UNION OF INDIA                       | MR. M BISWAS<br>J SINGPHO<br>A GHOSAL<br>S K DAS  | SC, DRI  |
| 12                         | <a href="#">Bail Appln./496/2025</a><br>WITH CASE RECORD(SCANNED COPY)            | CHOUKAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR F HAQUE<br>MR A ISLAM  | PP, ASSAM  |
| 13                         | <a href="#">Bail Appln./547/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED     | IRFAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                      | MR. A AHMED<br>MR. R ALI<br>U U KHAN  | PP, ASSAM  |
| 14                         | <a href="#">Bail Appln./606/2025</a><br>WITH CASE RECORD(SCANNED COPY)            | DIPANJAN BAIDYA<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M BISWAS<br>J SINGPHO<br>A GHOSAL<br>S K DAS  | PP, ASSAM  |
| 15                         | <a href="#">Bail Appln./625/2025</a><br>WITH CASE RECORD(SCANNED COPY)            | MD SAYEDUR RAHMAN @ SAIDUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. Y S MANNAN<br>MR. T HUSSAIN<br>MS R BEGAM   | PP, ASSAM  |
| 16                         | <a href="#">Bail Appln./777/2025</a><br>WITH OFFICE NOTE, FIXED                   | JORA SINGH ALIAS TINKU<br><b>Versus</b><br>THE UNION OF INDIA                  | MOTIUR RAHMAN<br>MR. M RAHMAN   | SC, NCB  |
| <b><u>BAIL HEARING</u></b> |   |  |   |  |
| 17                         | <a href="#">AB/3039/2024</a><br>WITH OFFICE NOTE                                  | ABDUL LATIF SK<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION             | MR T H HAZARIKA<br>MR. S ISLAM<br>MR M CHETIA<br>MR A HAWARI<br>MR A RASHID<br>MR. K ISLAM<br>MR. D ROY | SC, CBI  |
| 18                         | <a href="#">AB/3233/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE       | SRI BABALI BORAH @ DHRUBA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. A RAJKHOWA<br>MR. R P HAZARIKA<br>TUN RAJKHOWA  | PP, ASSAM  |
| 19                         | <a href="#">AB/221/2025</a><br>FIXED  | SRI AMAN KUMAR GUPTA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. N HASAN<br>MR. A HASAN<br>MS D DAS<br>MR. I K BURAGOHAIN  | MR. A K GUPTA (FOR INFORMANT)<br>MR. R S MISHRA (FOR INFORMANT)<br>PP, ASSAM |
| 20                         | <a href="#">AB/396/2025</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | HABIJUR RAHMAN @ HAFIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. B B GOGOI<br>MR. A S CHOUDHURY<br>S. HUSSAIN<br>MR. S HANDIQUE                                      | MS. D SAIKIA, Amicus Curiae,(R-2)<br>PP, ASSAM                               |
| 21                         | <a href="#">AB/400/2025</a><br>FIXED  | SRI RAHUL KR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR              | MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>MD R ISLAM<br>MD IMRAN                             | MR D K BHATTACHARYYA, Amicus curiae,(R-2)<br>PP, ASSAM                       |
| 22                         | <a href="#">AB/457/2025</a><br>FIXED  | ANAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR S DEWRI<br>MR A DEKA   | PP, ASSAM  |
| 23                         | <a href="#">AB/655/2025</a><br>WITH OFFICE NOTE, FIXED                            | DHAJEN RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                     | MR M H AHMED<br>I AMIN<br>MR. O ULLAH   | PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|    |                |            |    |            |
|----|----------------|------------|----|------------|
| 1) | MD. H BHUYAN   | 11-03-2025 | To | 30-04-2025 |
| 2) | MR. A K DAS    | 18-03-2025 | To | 01-05-2025 |
| 3) | MR H Dey       | 26-03-2025 | To | 11-04-2025 |
| 4) | MR H DEY       | 26-03-2025 | To | 11-04-2025 |
| 5) | MR. R J DAS    | 27-04-2025 | To | 28-04-2025 |
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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
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| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH- V]**

| Sr.No.        | Case Number                              | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|---------------|--|--|--|---|
| <b>MOTION</b> |  |  |  |   |
| 1             | <a href="#">WP(C)/2717/2024</a>          | ALL ASSAM KOCH ASSOCIATION AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                | MR. P MAHANTA<br>MS C DAS<br>MS. M BORGHAIN                                  | GA, ASSAM<br>MS. M BARMAN<br>MR. C SHARMA<br>SC, SOCIAL JUSTICE AND EMPOWERMENT<br>SC, WATER RESOURCE |
| 2             | <a href="#">WP(C)/2826/2024</a>          | PRAHLAD BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS  | MR. P MAHANTA<br>C SARMA<br>V KHAKHALARY                                     | SC, P AND R.D.<br>GA, ASSAM   |
| 3             | <a href="#">WP(C)/4364/2024</a>          | SRI AUROBINDO VIDYAMANDIR HIGH SCHOOL (PROVINCIALISED) AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS | MR. D NANDI<br>MS P SARMAH<br>MR. A NANDI                                    | GA, ASSAM<br>SC, REVENUE<br>SC, GMC<br>SC, AGRI. DEPARTMENT   |
| 4             | <a href="#">Cont.Cas(C)/192/2025</a>     | SRI ASHUTOSH BANIK<br><b>Versus</b><br>SMT MONALISA GOSWAMI  | MR. D CHAKRABARTY<br>MS D.CHAKRABARTY  |   |
| 5             | <a href="#">WP(C)/1183/2025</a><br>FIXED | SIRAJ UDDIN BARBHUYAN AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 7ORS                                      | MR S BORTHAKUR<br>MR S A BARBHUYAN<br>MR. B HUSSAIN                          | GA, ASSAM<br>DY.S.G.I.<br>SC, NHIDC   |
| 6             | <a href="#">WP(C)/1373/2025</a><br>FIXED | MD MANJIR ALI LASKAR<br><b>Versus</b><br>THE UNION OF INDIA AND ORS  | MR. L R MAZUMDER<br>MR. A ISLAM  | GA, ASSAM<br>SC, NHAI<br>DY.S.G.I.<br>SC, NHIDC   |
| 7             | <a href="#">WP(C)/1552/2025</a><br>FIXED | NEPAL KRISHNA DHAR AND 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                      | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MS R DEKA<br>MR. SAYED SALIM AHMED | GA, ASSAM<br>SC, REVENUE  |
| 8             | <a href="#">WP(C)/1554/2025</a><br>FIXED | SEEMA TRADING<br><b>Versus</b><br>THE COMMISSIONER OF CUSTOMS  | MS S S ZIA   | SC, CUSTOMS   |
| 9             | <a href="#">WP(C)/1680/2025</a><br>FIXED | NAYANMANI DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.   | MR S BORTHAKUR<br>MR. D GOGOI  | GA, ASSAM<br>SC, REVENUE<br>SC, PWD   |
| 10            | <a href="#">WP(C)/1732/2025</a><br>FIXED | SUBALA MALAKAR AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR H R CHOUDHURY<br>S. TALUKDAR  | GA, ASSAM<br>SC, REVENUE  |
| 11            | <a href="#">WP(C)/1761/2025</a><br>FIXED | M/S NARAYANI BUILDERS<br><b>Versus</b><br>THE GUWAHATI MUNICIPAL CORPORATION                                       | MR. K N CHOUDHURY<br>MR. N BARUAH  | SC, GMC<br>SC, G M D A  |



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| 12 | <a href="#">WP(C)/1792/2025</a><br>FIXED | MD IKRAM ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.    | MR. M K CHOUDHURY<br>MR P BHARDWAJ<br>MR. M SARMA<br>MS. ANASUYA C                             | GA, ASSAM<br>SC, REVENUE                           |
| 13 | <a href="#">WP(C)/1907/2025</a><br>B/O   | MD GIAS ALIAS GIJASH UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS | MR. A R BHUYAN<br>MR N Z CHOUDHURY<br>MR N A MAZARBHUIYA<br>MR S ABDULLAH<br>S LASKAR<br>M ALI | GA, ASSAM  |
| 14 | <a href="#">WP(C)/1920/2025</a>          | ABDUL GOFUR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.             | MR. R P SARMAH<br>MR. D DOLEY<br>MS A DEKA   | GA, ASSAM<br>DY.S.G.I.<br>SC, NHIDC                |
| 15 | <a href="#">WP(C)/1921/2025</a>          | ABDUL GOFUR<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS              | MR. R P SARMAH<br>MR. D DOLEY<br>MS A DEKA   | GA, ASSAM<br>DY.S.G.I.<br>SC, NHIDC                |
| 16 | <a href="#">WP(C)/1930/2025</a>          | ABDUL KUDDUS LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS        | MR. A R BHUYAN<br>MR S ABDULLAH  | GA, ASSAM<br>DY.S.G.I.<br>SC, NHIDC<br>SC. REVENUE |

**ORDER (STAY VACATING)**

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| 17 | <a href="#">I.A.(Civil)/731/2025</a><br>FIXED<br>in WP(C)/905/2025       | ASSAM TEA EMPLOYEES PROVIDENT<br>FUND ORGANIZATION<br><b>Versus</b><br>NIRAD KANT BAGLA            | MR. D DAS SR. ADV<br>MR. K KAKOTI                 | MR. D SARAF<br>MR. S S GUPTA  |
|    | <b>WITH</b><br><a href="#">WP(C)/905/2025</a>                            | NIRAD KANT BAGLA<br><b>Versus</b><br>ASSAM TEA EMPLOYEES PROVIDENT<br>FUND ORGANIZATION AND 4 ORS. | MR. D SARAF<br>MR. S S GUPTA                      | SC, ATEPFO<br>G. GOSWAMI<br>MR J BORAH<br>MR. K KAKOTI<br>MR N PATIRI |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/803/2025</a><br>in WP(C)/905/2025 | NIRAD KANT BAGLA<br><b>Versus</b><br>ASSAM TEA EMPLOYEES PROVIDENT<br>FUND ORGANIZATION AND ORS    | MR. K N CHOUDHURY<br>MR. D SARAF<br>MR. S S GUPTA | SC, ATEPFO<br>GA, ASSAM   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/806/2025</a><br>in WP(C)/905/2025 | THE NUTRA TEA INDUSTRIES LLP<br><b>Versus</b><br>NIRAD KANT BAGLA                                  | MR. R B PHOOKAN<br>MR H K NATH<br>A J KASHYAP     | MR. D SARAF   |

**ADMISSION**

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| 18 | <a href="#">WP(C)/5415/2016</a><br>FIXED                                   | THE INDIAN OIL CORPORATION LIMITED<br><b>Versus</b><br>THE LIQUIDATOR and 2 ORS                  | MR.M K CHOUDHURY<br>MS.A CHOUDHURY<br>MR.N BARUAH<br>MR P BHARDWAJ<br>MR.T N SRINIVASAN | DR.B AHMED<br>GA, ASSAM<br>MR.P HAZARIKA R-1<br>MR.M CHOUDHURY(R-1)<br>MR.P K MUNIR(R-1)  |
| 19 | <a href="#">WP(C)/2333/2017</a><br>FIXED                                   | HARIPADA DAS and 84 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                        | MR.B CHAKRABORTY<br>MR.U DAS  | GA, ASSAM<br>MRS. D DAS BARMAN<br>MR. S DUTTA ,SC, SILCHAR<br>MUNICIPAL BOARD,ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT |
| 20 | <a href="#">WP(C)/3795/2022</a>  | MANAS BORBORA AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS                           | MR. P MAHANTA<br>MR. R B GOHAIN<br>MR A KHARSOHUM                                       | GA, ASSAM<br>SC, NHIDC<br>ASSTT.S.G.I.<br>SC, REVENUE<br>SC, PWD  |
| 21 | <a href="#">WP(C)/4081/2023</a><br>FIXED                                   | SMTI ANITA DAS<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY AND 3 ORS  | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. D J DAS<br>N GAUTAM                            | GA, ASSAM<br>MR P NAYAK<br>SC, G M D A  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3403/2023</a><br>in WP(C)/4081/2023 | SMTI ANITA DAS,<br><b>Versus</b><br>THE GUWAHATI METROPOLITAN<br>DEVELOPMENT AUTHORITY AND 5 ORS | MR. K N CHOUDHURY<br>MR. D J DAS<br>N GAUTAM  | SC, G M D A   |

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| 22 | <a href="#">WP(C)/1880/2024</a><br>B/O   | NIRUPAMA TALUKDAR AND 2 ORS<br><b>Versus</b><br>STATE BANK OF INDIA AND 2 ORS.  | MR. S P ROY<br>JYOTISH DAS<br>MS P DEY<br>MS. P AGARWALA<br>MS. V RAI | MR. B K SEN (R-1,2)<br>MR F HAQUE(R-1,2)<br>MR A HUSSAIN(R-1,2)                                   |
| 23 | <a href="#">WP(C)/1923/2024</a><br>FIXED   | SUKALYAN DEY<br><b>Versus</b><br>THE PRINCIPAL COMMISSIONER OF<br>INCOME TAX, GUWAHATI-1 AND 2 ORS.                   | MR A NATH<br>MR. D DUTTA  | SC, INCOME TAX  |
| 24 | <a href="#">WP(C)/2802/2024</a><br>FIXED   | ANJALI GHOSH<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. D. BORAH  | GA, ASSAM<br>SC, REVENUE  |
| 25 | <a href="#">WP(C)/3035/2024</a><br>FIXED   | SHRI SHIV KUMAR AGARWALLA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS  | MR. A K GUPTA<br>MR. R S MISHRA<br>MS N BURAGOHAIN                    | SC, GST<br>SC, FINANCE AND<br>TAXATION<br>DY.S.G.I.   |
| 26 | <a href="#">WP(C)/5749/2024</a>  | M/S MERLE CONSTRUCTION AND<br>MARKETING PVT LTD<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS                      | MS. M L GOPE<br>MS. N HAWELIA<br>MS. N GOGOI                          | SC, GST<br>DY.S.G.I.  |
| 27 | <a href="#">WP(C)/5898/2024</a><br>FIXED   | EPHI ARIFA AZIM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR. M KHAN<br>MR A K DAS<br>MS J AKTAR                                | GA, ASSAM<br>SC, REVENUE  |
| 28 | <a href="#">WP(C)/5991/2024</a><br>FIXED   | DHAN SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. K N CHOUDHURY<br>MR. N BARUAH<br>MR. R J DAS                      | SC, P AND R.D.<br>GA, ASSAM<br>SC, ELECTION<br>COMMISSION.  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/72/2025</a><br>in <a href="#">WP(C)/5991/2024</a> | DHAN SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. N BARUAH<br>MR. R J DAS   | SC, P AND R.D.<br>GA, ASSAM<br>SC, ELECTION<br>COMMISSION.  |
| 29 | <a href="#">WP(C)/6274/2024</a><br>FIXED   | MOHAMMAD RAIZAUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR B SINHA<br>MR. R ISLAM<br>S BEGUM                                  | MR H R A CHOUDHURY<br>MR. A H M R CHOUDHURY<br>SC, GMC<br>SC, G M D A                             |
| 30 | <a href="#">WP(C)/6299/2024</a>  | OVAL PROJECTS ENGINEERING PRIVATE<br>LIMITED<br><b>Versus</b><br>OIL AND NATURAL GAS CORPORATION<br>LIMITED AND 5 ORS | MS M HAZARIKA<br>MS. S NEWAR<br>MS V V THANYU                         | MR S CHAKRABORTY  |
| 31 | <a href="#">WP(C)/6556/2024</a><br>FIXED   | MAHIDUL ISLAM AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. S ISLAM<br>MR A HAWARI<br>A R MONDAL                              | GA, ASSAM<br>SC, REVENUE  |
| 32 | <a href="#">WP(C)/6864/2024</a>  | ABDUR ROHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. A HUSSAIN<br>MR R ISLAM   | GA, ASSAM<br>MS. P R MAHANTA<br>MS. S KONWAR<br>SC, REVENUE                                       |
| 33 | <a href="#">WP(C)/6944/2024</a><br>FIXED   | DIPENDRA PATOWARY<br><b>Versus</b><br>THE UNION OF INDIA AND 10 ORS.  | MR. K N CHOUDHURY<br>MR. M DAS  | GA, ASSAM<br>SC, NHAI<br>MR A K SHARMA ( For R/P<br>no.11(A) to 11 (E),<br>DY.S.G.I.<br>SC, AEGCL |
| 34 | <a href="#">WP(C)/56/2025</a><br>FIXED   | RIAZ UDDIN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. N H BARBHUIYA<br>MS. S. DEY                                       | SC, P AND R.D.<br>GA, ASSAM<br>SC, ASEC   |
| 35 | <a href="#">WP(C)/156/2025</a><br>FIXED  | ABDUS SALAM AND 14 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR H R CHOUDHURY<br>S. TALUKDAR<br>A S PRODHANI                       | SC, P AND R.D.<br>SC, S E C   |
| 36 | <a href="#">WP(C)/207/2025</a>   | DR. BHUPENDRA KAMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS  | MR. J SARMAH  | MR. S DUTTA (R-3)<br>MR K KASHYAB (R-3)<br>SR. GA, ASSAM  |
| 37 | <a href="#">WP(C)/661/2025</a><br>FIXED  | RIYAZ UDDIN KHAN AND OTHERS<br><b>Versus</b><br>THE STATE OF ASSAM AND OTHERS   | MR. N HAQUE<br>MR. A K AZAD<br>MR M HUSSAIN                           | SC, P AND R.D.<br>GA, ASSAM<br>SC, ELECTION<br>COMMISSION.  |

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| 38            | <a href="#">WP(C)/901/2025</a><br>B/O  | MUSABBAR ALI KHAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                    | MR. A RAHMAN   | SC, P AND R.D.<br>GA, ASSAM   |
| 39            | <a href="#">WP(C)/909/2025</a><br>B/O  | SOFIQU L ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR H R A CHOUDHURY<br>MR. A H M R CHOUDHURY  | SC, P AND R.D.<br>GA, ASSAM<br>SC, ASEC   |
| 40            | <a href="#">WP(C)/994/2025</a><br>FIXED  | OCHAMAN ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS  | MD. I HUSSAIN  | GA, ASSAM<br>DY.S.G.I.<br>SC, NHIDC   |
| 41            | <a href="#">WP(C)/1243/2025</a><br>CAVT. NO.001620/25,N<br>WITH LCR 1 FILE, WITH CAVT.,<br>FIXED | JIBAN KRISHNA SAHA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                   | MS. R CHOUDHURY<br>MS F N ZAMAN<br>MD. MEMON AHMED   | GA, ASSAM<br>MR. D SARAF<br>MR. R ALI<br>FOR CAVEATOR<br>SC, REVENUE  |
| 42            | <a href="#">WP(C)/1252/2025</a><br>FIXED   | AYUB ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR H R A CHOUDHURY<br>MR. A H M R CHOUDHURY<br>BARASHA BORAH<br>BORDOLOI                           | SC, P AND R.D.<br>GA, ASSAM<br>SC, S E C  |
| <b>WITH</b>   |  |   |  |   |
| 43            | <a href="#">WP(C)/1306/2025</a>  | NURUL AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR H R A CHOUDHURY<br>MR. A H M R CHOUDHURY  | SC, P AND R.D.<br>GA, ASSAM<br>SC, S E C  |
| <b>ORDERS</b> |  |   |  |   |
| 44            | <a href="#">WP(C)/1635/2018</a><br>FIXED   | BHUBANESWAR GHOSH AND 21 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                               | MR. R HAZARIKA<br>MR. N HASAN<br>MR. J ROY<br>MR. C CHAKRAVARTY<br>MR. S BORTHAKUR<br>MS. S KAKOTI | GA, ASSAM<br>MR. N UPADHAYAY (R 4)  |
| 45            | <a href="#">Cont.Cas(C)/625/2024</a>   | RASHIDA KHATUN<br><b>Versus</b><br>DIBAKAR NATH   | MR. A ALI<br>MR S ISLAM<br>MR. Y ALI   |   |
| 46            | <a href="#">WP(C)/5164/2024</a><br>CAVT. NO.07242/024,<br>B/O                                    | ON THE DEATH OF NEPAL CH DEY HIS<br>LEGAL HEIR DAYAL CH DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. M J BARUAH<br>MR. A. ALI<br>MR. JITU SAIKIA  | MR. P K ROYCHOUDHURY<br>MR. N G KUNDU<br>SC, REVENUE<br>FOR CAVEATOR  |
| <b>WITH</b>   |  |   |  |   |
| 47            | <a href="#">WP(C)/3090/2024</a>  | ON THE DEATH OF NEPAL CH DEY HIS<br>LEGAL HEIRS DAYAL CH DEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS | MR. M J BARUAH<br>MR. A. ALI   | GA, ASSAM<br>MR. P K<br>ROYCHOUDHURY(R-4,5,6)<br>MR. N G KUNDU(R-4,5,6)<br>MR. A K AZAD(R-4,5,6)<br>SC, REVENUE |
| 48            | <a href="#">WP(C)/6126/2024</a><br>FIXED   | KUNDAL SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. S BISWAS<br>MR. H BURAGOHAIN<br>MS D DEVI  | GA, ASSAM<br>MR B SARMAH<br>Ld. PUBLIC PROSECUTOR,<br>ASSAM   |
| <b>WITH</b>   |  |   |  |   |
|               | <a href="#">I.A.(Civil)/745/2025</a><br>in WP(C)/6126/2024                                       | SRI KUNDAL SAIKIA,<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS   | MR. H BURAGOHAIN<br>MS D DEVI  | GA, ASSAM   |
| 49            | <a href="#">I.A.(Civil)/730/2025</a><br>FIXED<br>in WP(C)/906/2025                               | ASSAM TEA EMPLOYEES PROVIDENT<br>FUND ORGANIZATION<br><b>Versus</b><br>NIRAD KANT BAGLA                       | MR. D DAS SR. ADV<br>MR. K KAKOTI  | MR. D SARAF<br>MR. S S GUPTA  |
| <b>WITH</b>   |  |   |  |   |
|               | <a href="#">WP(C)/906/2025</a>   | NIRAD KANT BAGLA<br><b>Versus</b><br>ASSAM TEA EMPLOYEES PROVIDENT<br>FUND ORGANIZATION AND 4 ORS.            | MR. D SARAF<br>MR. S S GUPTA   | SC, ATEPFO<br>G. GOSWAMI<br>MR J BORAH<br>MR. K KAKOTI<br>MR N PATIRI   |
| <b>WITH</b>   |  |   |  |   |
|               | <a href="#">I.A.(Civil)/794/2025</a><br>in WP(C)/906/2025  | NIRAD KANT BAGLA<br><b>Versus</b><br>ASSAM TEA EMPLOYEES PROVIDENT<br>FUND ORGANIZATION AND ORS               | MR. K N CHOUDHURY<br>MR. D SARAF<br>MR. S S GUPTA  | SC, ATEPFO<br>GA, ASSAM   |

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|    | <b>WITH</b><br><a href="#">I.A.(Civil)/809/2025</a><br>in WP(C)/906/2025 | THE NUTRA TEA INDUSTRIES LLP<br><b>Versus</b><br>NIRAD KANT BAGLA   | MR. R B PHOOKAN<br>MR H K NATH<br>A J KASHYAP  |  |
| 50 | <a href="#">WP(C)/1132/2025</a><br>FIXED                                 | M/S AROON AVIATION SERVICES<br>PRIVATE LIMITED<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS   | MR. N DEKA<br>MR. M GOGOI  | MR. A DEKA (R-4)<br>MR. S S ROY (C.G.C)<br>MR. S BORTHAKUR(R-4)<br>SC, NF RLY  |
|    |  | <b>HEARING</b>  |  |  |
| 51 | <a href="#">Crl.A./161/2008</a><br>PART-HEARD, LCR 1 BUNDLE,<br>FIXED    | SARAT CH. BORA<br><b>Versus</b><br>C B I  | N DUTTA, SR. ADV.<br>MS.B CHOUDHURY<br>MR.S BHARALI<br>MR.B M CHOUDHURY<br>MR.M DAS<br>MR.U CHOUDHURY<br>D NEOG<br>MS. N BHARALI<br>MR. N K NEOG | SC, CBI  |
| 52 | <a href="#">WP(C)/404/2020</a><br>PART-HEARD, FIXED                      | THE ASSAM STATE CO-OPERATIVE<br>AGRICULTURE AND RURAL<br>DEVELOPMENT BANK EMPLOYEES UNION<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                | MR. U K NAIR<br>MR. B CHOUDHURY  | SC, CO OP<br>GA, ASSAM<br>MS. D S NEOG,SC CO<br>OPERATION DEPTT(R-3,4)<br>MR A U AHMED<br>MR A U AHMED<br>MS. H SARMA<br>MS. H SARMA<br>SC, FINANCE  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/703/2024</a><br>in WP(C)/404/2020 | KABUL BORAH AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. S BISWAS   | SC, CO OP<br>MS. D S NEOG,SC CO<br>OPERATION DEPTT<br>MR. B CHOUDHURY<br>SC, FINANCE   |
| 53 | <b>WITH</b><br><a href="#">WP(C)/2211/2017</a>                           | ASSAM STATE COOPERATIVE<br>AGRICULTURE AND RURAL<br>DEVELOPMENT BANK LTD and ANR.<br><b>Versus</b><br>EMPLOYEES PROVIDENT FUND<br>ORGANISATION and 8 ORS. | MR.P D NAIR<br>MR G ALAM<br>MR. A K AZAD<br>MR A U AHMED<br>MR.H ROHMAN<br>MS. H SARMA   | DR.B AHMED<br>SC, CO-OP.<br>MR.B GOGOI<br>SC, EPF<br>SC, FINANCE<br>MR.D DEY   |
| 54 | <b>WITH</b><br><a href="#">Cont.Cas(C)/415/2018</a>                      | TULOSHI DHAR SARMA AND 38 ORS.<br><b>Versus</b><br>ANANDA BHUSAN DAS AND 10 ORS.  | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MR. B KONWAR   | DR. B U AHMED (R4, R5)<br>MR. S K TALUKDAR<br>MR. S K TALUKDAR<br>MR K UDDIN (R4, R5)<br>MR G ALAM (R1, R2)<br>MR. A K AZAD (R4, R5)<br>MR A U AHMED (R2)<br>MR. H ROHMAN (R1, R2)<br>MS. H SARMA (R2)   |
| 55 | <b>WITH</b><br><a href="#">Cont.Cas(C)/432/2018</a>                      | INDRAJIT KALITA AND 11 ORS.<br><b>Versus</b><br>ANANDA BHUSAN DAS AND 9 ORS.  | MR. M BHAGABATI<br>MS G BORA<br>MS B TALUKDAR<br>MR. B KONWAR  | DR. B U AHMED (R4)<br>MS. N MODI (R3)<br>MR SISHIR DUTTA (R3)<br>MS. M CHOUDHURY (R3)<br>MR. S K TALUKDAR<br>MR. S K TALUKDAR<br>MR K UDDIN (R4)<br>MR G ALAM (R1, R2)<br>MR. A K AZAD (R4)<br>MR A U AHMED<br>MR. H ROHMAN (R1, R2)<br>MS. H SARMA<br>MR. R A HAZARIKA (R3)<br>MR. SIDHANT DUTTA (R3) |

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|----|---|---|---|---|
| 56 | <b>WITH</b><br><a href="#">Cont.Cas(C)/463/2018</a>   | HASEN ALI SHEIKH AND 3 ORS.<br><b>Versus</b><br>ANANDA BHUSAN DAS AND 9 ORS.  | MR D K BORDOLOI<br>MS. J PAUL<br>MS S BHOWMICK  | MR S DUTTA (R3)<br>MS. N MODI (R3)<br>MR. S K TALUKDAR<br>MR. S K TALUKDAR<br>MR. P D NAIR (R1, R2)<br>MR K UDDIN (R4)<br>MR G ALAM (R1, R2)<br>MR. A K AZAD (R4)<br>MR. H ROHMAN (R1, R2)<br>MR. S DUTTA (R3)<br>MR. D NAG (R1, R2)<br>MR. R A HAZARIKA (R3)     |
| 57 | <b>WITH</b><br><a href="#">Cont.Cas(C)/468/2018</a>   | DWIPEN GOSWAMI AND 116 ORS.<br><b>Versus</b><br>MADAN CHANDRA DEKA AND 4 ORS.   | MR D K MISHRA<br>MR. B PRASAD<br>MS. D MUSAHARY<br>MS D RAJKHOWA<br>MR. P J BORA  | DR. B U AHMED (R1, R2)<br>MR. S K TALUKDAR (r-6,7)<br>MR. S K TALUKDAR (r-6,7)<br>MR. P D NAIR (R4, R5)<br>MR K UDDIN (R1, R2)<br>MR G ALAM (R4, R5)<br>MR. A K AZAD (R1, R2)<br>MR A U AHMED (R5)<br>MR. H ROHMAN (R4, R5)<br>MS. H SARMA (R5)<br>MR. D NAG (R4) |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3588/2022</a><br>in <a href="#">Cont.Cas(C)/468/2018</a> | DWIPEN GOSWAMI AND 116 ORS.<br><b>Versus</b><br>MADAN CHANDRA DEKA AND 7 ORS.   | MR D K MISHRA<br>MR. B PRASAD   | MR. S K TALUKDAR (r-6,7)<br>MR. A U AHMED   |
| 58 | <b>WITH</b><br><a href="#">WP(C)/1086/2020</a>  | HARENDRA NATH BORA AND 84 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS   | MR. B CHOUDHURY   | SC, CO OP<br>GA, ASSAM<br>MR A U AHMED<br>MS. H SARMA<br>SC, FINANCE  |
| 59 | <b>WITH</b><br><a href="#">WP(C)/3189/2020</a>  | THE ASSAM STATE CO-OPERATIVE<br>AGRICULTURE AND RURAL<br>DEVELOPMENT BANK EMPLOYEES UNION<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS. | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR<br>MR. K PUJARI  | GA, ASSAM<br>SC, FINANCE  |
| 60 | <b>WITH</b><br><a href="#">Cont.Cas(C)/221/2023</a>   | PHULENDRA NARAYAN KONWAR AND<br>ANR<br><b>Versus</b><br>ANANDA BHUSAN DAS AND AND 4 ORS.<br>(E)   | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR  |   |
| 61 | <b>WITH</b><br><a href="#">Cont.Cas(C)/323/2023</a>   | MD. ABUL HUSSAIN<br><b>Versus</b><br>B.K. AGARWAL   | MD. M H CHOUDHURY<br>MR MONZUR K<br>CHOUDHURY<br>MR. P CHAKRABORTY<br>R. BARUAH<br>MR. S N AHMED<br>TANZIM L. CHOUDHURY | MR. S K TALUKDAR<br>MR A U AHMED<br>MS. H SARMA   |
| 62 | <b>WITH</b><br><a href="#">Cont.Cas(C)/314/2024</a>   | MINA DEVI AND ANR<br><b>Versus</b><br>B.K AGARWAL   | MS G BORA<br>MS. B TALUKDAR   |   |
| 63 | <b>WITH</b><br><a href="#">Cont.Cas(C)/317/2024</a>   | MAINUL HAQUE AND ANR<br><b>Versus</b><br>B.K. AGARWAL AND 3 ORS.  | MR. M BHAGABATI<br>MS G BORA<br>MS. B TALUKDAR  |   |
| 64 | <b>WITH</b><br><a href="#">WP(C)/1714/2024</a>  | MD. NABAB ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS  | MR. A K BHUYAN<br>MS. B BHUYAN<br>MS B BORA<br>MR J DAS<br>MS M.CHAKRABORTY   | SC, CO OP<br>GA, ASSAM<br>MR. DILIP DEY (r-5)<br>SC, FINANCE  |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

| Sr.No.             | Case Number                                | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--------------------|--|---|--|---------------------|
| <b>MOTION (BA)</b> |  |   |  |                     |
| 1                  | <a href="#">Bail Appln./1061/2025</a>      | JALAL UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. M K HUSSAIN<br>MRS. S Y AHMED<br>MS. F H AHMED<br>MR. M ALOM                             | PP, ASSAM           |
| 2                  | <a href="#">Bail Appln./1063/2025</a>      | MD RASHIDUL ALOM AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S MUNIR<br>MR A RAHMAN<br>MS. N.A. BEGUM   | PP, ASSAM           |
| 3                  | <a href="#">Bail Appln./1064/2025</a>      | SIRAJUL HOQUE @ SERA<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>A S CHOUDHURY                          | PP, ASSAM           |
| 4                  | <a href="#">Bail Appln./1069/2025</a>      | SRI HIRANYA KR PATGIRI<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. L GOGOI  | PP, ASSAM           |
| 5                  | <a href="#">Bail Appln./1072/2025</a>      | AJIRAN BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. B M CHOUDHURY<br>MR. U CHOUDHURY<br>MS B CHOUDHURY<br>K. SUMI                            | PP, ASSAM           |
| <b>MOTION</b>      |  |   |  |                     |
| 6                  | <a href="#">AB/317/2025</a><br>FIXED       | RAMEZ ALI @ RAJU ALI<br><b>Versus</b><br>THE STATE OF ASSAM     | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>M RAHMAN<br>IMDADUL ISLAM | PP, ASSAM           |
| 7                  | <a href="#">AB/645/2025</a><br>FIXED       | MUKADDES ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM     | MR M H AHMED<br>I AMIN<br>MR. O ULLAH  | PP, ASSAM           |
| 8                  | <a href="#">AB/663/2025</a><br>FIXED       | MD MUSTAQ AHMED<br><b>Versus</b><br>THE STATE OF ASSAM          | MR K THAKUR<br>S YESMIN<br>MR D MEDHI  | PP, ASSAM           |
| 9                  | <a href="#">AB/736/2025</a><br>FIXED       | SANTANU SARMAH AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. T HUSSAIN  | PP, ASSAM           |
| 10                 | <b>WITH</b><br><a href="#">AB/638/2025</a> | HARSH JYOTI BAISHYA<br><b>Versus</b><br>THE STATE OF ASSAM      | MR. A M BORA<br>MS F BEGUM<br>MR. V A CHOWDHURY<br>MR S PAUL                                 | PP, ASSAM           |

|    |                                      |  |   |           |
|----|--------------------------------------|--|---|-----------|
| 11 | <a href="#">AB/763/2025</a><br>FIXED | SRI JAYDEEP BISWAS<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. S CHAKRABORTY<br>MR D K BHATTACHARYYA<br>MS. L DEKA   | PP, ASSAM |
| 12 | <a href="#">AB/808/2025</a>          | ASIF MARAL @ ASIB MARAL<br><b>Versus</b><br>THE STATE OF ASSAM         | DARAK ULLAH<br>MS A HUSSAIN<br>SABRISH AHMED              | PP, ASSAM |
| 13 | <a href="#">AB/810/2025</a>          | JATAN CHANDRA DAS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. N HAQUE<br>MR K UDDIN<br>MR. A K AZAD<br>MR M HUSSAIN | PP, ASSAM |
| 14 | <a href="#">AB/811/2025</a><br>B/O   | ANUP KUMAR BORAH @ PANKAJ BORAH<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A DUTTA   | PP, ASSAM |
| 15 | <a href="#">AB/812/2025</a>          | AMAN ROY @ AMINUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM         | MR D SARMA<br>MS. S TALUKDAR                              | PP, ASSAM |
| 16 | <a href="#">AB/813/2025</a><br>B/O   | DIGANTA SARMA<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. D SHARMA<br>MR. B D GOSWAMI<br>MR. J M GOGOI          | PP, ASSAM |
| 17 | <a href="#">AB/815/2025</a>          | SMT REENA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR SAURADEEP DEY<br>MR. A NAYAK                           | PP, ASSAM |

**BAIL HEARING (BA)**

|    |  |   |   |           |
|----|--|---|---|-----------|
| 18 | <a href="#">Bail Appln./366/2025</a><br>FIXED  | SRI PANKAJ BORO<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. B PHUKAN<br>MR. P K GOGOI   | PP, ASSAM |
| 19 | <a href="#">Bail Appln./583/2025</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | RAMJAN HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                     | PP, ASSAM |
| 20 | <a href="#">Bail Appln./656/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | GULJAR UDDIN<br><b>Versus</b><br>UNION OF INDIA                                       | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN                     | SC, DRI   |
| 21 | <a href="#">Bail Appln./744/2025</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SANJIP URANG @ SANJIB URANG @<br>BATCHA,<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. R A CHOUDHURY<br>MR. R A MAZUMDER   | PP, ASSAM |
| 22 | <a href="#">Bail Appln./806/2025</a><br>FIXED  | DIPANKAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. H ALI<br>MR A N AHMED   | PP, ASSAM |
| 23 | <a href="#">Bail Appln./844/2025</a><br>WITH CASE RECORD(SCANNED COPY), FIXED              | ADHAR RAY<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>SAMIM RAHMAN                | PP, ASSAM |
| 24 | <a href="#">Bail Appln./855/2025</a><br>FIXED  | JAKIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. N J DUTTA<br>MR N AHMED<br>MR. M M ZAMAN<br>MR A BASUMATARY<br>M RAHMAN       | PP, ASSAM |
| 25 | <a href="#">Bail Appln./856/2025</a><br>FIXED  | ZOHIRUL ISLAM SARKAR @ JOHIRUL<br>ISLAM SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM | MR Z ALAM<br>MS. S NAZNEEN  | PP, ASSAM |
| 26 | <a href="#">Bail Appln./860/2025</a><br>FIXED  | SIDDEK ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR S DAS<br>P J DAS   | PP, ASSAM |
| 27 | <a href="#">Bail Appln./915/2025</a><br>WITH OFFICE NOTE, FIXED                            | MD SONA UDDIN SHEIKH @ SONUDDIN<br>SK<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. SURAJIT DAS<br>MR A W AMAN<br>MR SARFRAZ NAWAZ<br>MD A RAHMAN<br>SAMIM RAHMAN | PP, ASSAM |
| 28 | <a href="#">Bail Appln./951/2025</a><br>FIXED  | RASIDUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                    | MR. R ALI<br>MR H A AHMED<br>MR. MUSTAFA HUSSAIN                                  | PP, ASSAM |



|                     |   |  |  |   |
|---------------------|---|--|--|---|
| 29                  | <a href="#">Bail Appln./984/2025</a><br>FIXED                                     | KHADEJA BEGAM<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>J M SULAIMAN            | PP, ASSAM   |
|                     | <b>WITH</b>   |  |  |   |
| 30                  | <a href="#">AB/469/2025</a>   | KAZI MD ASHRAF HUSSAIN @ ASHRAF HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR. R A CHOUDHURY<br>J M SULAIMAN            | PP, ASSAM   |
| 31                  | <a href="#">Bail Appln./996/2025</a><br>WITH OFFICE NOTE, FIXED                   | DR SELIX ALAM<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR P KATAKI<br>MS S BARPUJARI<br>MRS R BEGUM<br>MS. A LALA         | PP, ASSAM   |
| <b>BAIL HEARING</b> |   |  |  |   |
| 32                  | <a href="#">AB/3135/2024</a>  | MANOHARMAYUM PRASANTA SHARMA<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. M HAQUE<br>MR. S ISLAM<br>MR A HAWARI                          | PP, ASSAM   |
| 33                  | <a href="#">AB/3408/2024</a><br>FIXED   | MD AMIR UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                   | MR J C BORAH   | MS P DAS (LEGAL AID COUNSEL FOR R-2)<br>MR. D GOGOI, Amicus Curiae (R-2)<br>PP, ASSAM |
| 34                  | <a href="#">AB/323/2025</a><br>FIXED  | PANKAJ DAS<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN      | PP, ASSAM   |
| 35                  | <a href="#">AB/384/2025</a><br>FIXED  | MAHENDRA CHAUHAN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. S CHAUHAN<br>MR. P MAZUMDER<br>M. BORUAH<br>R DEB<br>B CHOWHAN | PP, ASSAM   |
| 36                  | <a href="#">AB/398/2025</a>   | JINTU ALI AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR B CHANDA  | PP, ASSAM   |
| 37                  | <a href="#">AB/403/2025</a>   | KRISHNA BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR. T DEURI<br>MRS. R S DEURI<br>MR D S DEKA<br>MS. L WANGSA       | PP, ASSAM   |
| 38                  | <a href="#">AB/468/2025</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SUDIPTA SARMA<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S MUNIR<br>MR K HUSSAIN<br>MS. N.A. BEGUM                      | PP, ASSAM   |
| 39                  | <a href="#">AB/563/2025</a><br>FIXED  | NIBARAN BORA AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR M AHMED<br>A. K. KANU<br>S W HUSSAIN                            | MR N P DOWERAH (INFORMANT)<br>PP, ASSAM   |
| 40                  | <a href="#">AB/642/2025</a><br>FIXED  | SEKHOR JYOTI GOGOI @ SEKHAR JYOTI GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN      | PP, ASSAM   |
| 41                  | <a href="#">AB/664/2025</a><br>FIXED  | UTTAM JYOTI NATH<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. D GOGOI<br>MR. R BORA<br>MS R MEDHI                            | PP, ASSAM   |
| 42                  | <a href="#">AB/672/2025</a><br>FIXED  | SRI SURENDRA CHAUHAN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM            | MRS. P BARMAN (BORKAKOTI)  | PP, ASSAM   |
| 43                  | <a href="#">AB/688/2025</a><br>FIXED  | DULAL DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR M AHMED<br>A. K. KANU<br>S W HUSSAIN                            | MR N P DOWERAH (INFORMANT)<br>PP, ASSAM   |
| 44                  | <a href="#">AB/697/2025</a><br>FIXED  | FIKRUL ISLAM @ FIRKUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. N UDDIN<br>MR. M ISLAM<br>MR S K CHHETRY<br>MS. A AKHTAR       | PP, ASSAM   |
| <b>ORDERS</b>       |   |  |  |   |
| 45                  | <a href="#">I.A.(CrI.)/65/2025</a><br>BA 417/2021(D/O)<br>in Bail Appln./417/2021 | BHARGAV DEKA<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. A K BHUYAN<br>MR. A K BHUYAN<br>MR. S MUNIR<br>MS. S SAIKIA    | PP, ASSAM   |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

| Sr.No.                   | Case Number                                    | Main Parties  | Petitioner Advocate   | Respondent Advocate               |
|--------------------------|--|---|---|-----------------------------------|
| <b>DELIVERY OF ORDER</b> |  |   |   |                                   |
| 1                        | <a href="#">Crl.Pet./1075/2024</a><br>WITH LCR | RANIBALA DEBNATH AND 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR           | MR. I A TALUKDAR<br>MS. M MALLIK<br>MR. B HUSSAIN   | PP, ASSAM<br>GOVT. ADVOCATE (R-2) |
| <b>MOTION (BA)</b>       |  |   |   |                                   |
| 2                        | <a href="#">Bail Appln./1056/2025</a>          | JAYANTA DEB<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR S DUTTA   | PP, ASSAM                         |
| 3                        | <a href="#">Bail Appln./1057/2025</a>          | MITON SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR S DUTTA   | PP, ASSAM                         |
| 4                        | <a href="#">Bail Appln./1058/2025</a>          | VISHAL KUMAR GAUTAM<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. C K NATH<br>MR. S MUNIR<br>MR. AJAY SARMA   | PP, ASSAM                         |
| 5                        | <a href="#">Bail Appln./1059/2025</a>          | SRI NERSWN BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR. A NARZARI   | PP, ASSAM                         |
| 6                        | <a href="#">Bail Appln./1066/2025</a>          | SEIMINTHANG MATE<br><b>Versus</b><br>THE STATE OF ASSAM                             | MS. S K NARGIS<br>Q. KIBA   | PP, ASSAM                         |
| 7                        | <a href="#">Bail Appln./1067/2025</a>          | SADDAM HUSSAIN @ KASA<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. S M MOLLAH<br>MS. F BEGUM<br>MR R ALI<br>MS. C M BEZBARUAH                              | PP, ASSAM                         |
| 8                        | <a href="#">Bail Appln./1070/2025</a>          | SAHAJ UDDIN LASKAR @ BAPAN<br>HUSSAIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S C BISWAS<br>MS. K L R YANTHAN<br>MS A DAS<br>MS. U NANDA<br>MS A BORAH<br>MS. J GHOSH | PP, ASSAM                         |
| <b>MOTION</b>            |  |   |   |                                   |
| 9                        | <a href="#">AB/807/2025</a>                    | ARIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                                 | DARAK ULLAH<br>MS A HUSSAIN<br>SABRISH AHMED  | PP, ASSAM                         |
| 10                       | <a href="#">AB/809/2025</a>                    | SMT REKHA SINHA and 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. S MUNIR<br>MS. N.A. BEGUM   | PP, ASSAM                         |

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| 11                       | <a href="#">AB/814/2025</a>  | AMINUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. M ISLAM<br>MS A KHATUN  | PP, ASSAM  |
| 12                       | <a href="#">AB/816/2025</a>  | MD DULAL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. B CHOWDHURY   | PP, ASSAM  |
| <b>BAIL HEARING (BA)</b> |  |  |   |  |
| 13                       | <a href="#">Bail Appln./4088/2023</a><br>WITH CASE RECORD(SCANNED COPY)              | LENMINTHANG KIPGEN AND 2 ORS<br><b>Versus</b><br>THE UNION OF INDIA              | MR. C K NATH<br>MR. S MUNIR   | SC, DRI  |
| 14                       | <a href="#">Bail Appln./121/2024</a><br>WITH CASE RECORD(SCANNED COPY)               | SIIVICHO JOHN THRO AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. S MUNIR<br>MR R AKHTAR  | PP, ASSAM  |
| 15                       | <a href="#">Bail Appln./853/2024</a><br>WITH CASE RECORD(SCANNED COPY)               | RAJESH LAKANDRI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. S MUNIR   | PP, ASSAM  |
| 16                       | <a href="#">Bail Appln./2076/2024</a><br>WITH CASE RECORD(SCANNED COPY)              | MD MUJAKIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR F HAQUE<br>MR. S K M ALOMGIR<br>MR A ISLAM                               | PP, ASSAM  |
| 17                       | <a href="#">Bail Appln./2281/2024</a><br>WITH CASE RECORD(SCANNED COPY)              | RANJIT SINGH<br><b>Versus</b><br>THE UNION OF INDIA                              | MR. U K BARMAN<br>MR H ALI<br>MR. M MALAKAR<br>MR. R KONWAR<br>MS B KOUSHIK | SC, NCB  |
| 18                       | <a href="#">Bail Appln./2291/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | SATISH KUMAR SINGH AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM             | MR S RAHMAN<br>MR S KHOUND<br>MS. S PHUKAN                                  | PP, ASSAM  |
| 19                       | <a href="#">Bail Appln./2567/2024</a><br>WITH CASE RECORD(SCANNED COPY)              | DINBANDHU KUMAR<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR S RAHMAN<br>MS. S PHUKAN   | PP, ASSAM  |
| 20                       | <a href="#">Bail Appln./315/2025</a><br>WITH CASE RECORD(SCANNED COPY)               | SANTOSH PAUL<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN                                | PP, ASSAM  |
| 21                       | <a href="#">Bail Appln./332/2025</a><br>WITH OFFICE NOTE, FIXED                      | BABU AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR SARFRAZ NAWAZ  | PP, ASSAM  |
| 22                       | <a href="#">Bail Appln./339/2025</a>   | SHRI NITUL GOGOI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. B K DAS<br>MR H P GUWALA<br>H P NEOG<br>I J SINGPHO                     | PP, ASSAM  |
| 23                       | <a href="#">Bail Appln./435/2025</a><br>WITH CASE RECORD(SCANNED COPY)               | INJAMUL HAQUE @ BABU<br><b>Versus</b><br>THE STATE OF ASSAM                      | MR H R CHOUDHURY<br>S. TALUKDAR   | PP, ASSAM  |
| 24                       | <a href="#">Bail Appln./691/2025</a><br>FIXED  | NAJIM UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                  | PP, ASSAM  |
| 25                       | <b>WITH</b><br><a href="#">AB/558/2025</a>   | BASITH AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                  | PP, ASSAM  |
| 26                       | <a href="#">Bail Appln./763/2025</a><br>FIXED  | MD NUR MAHAMMAD AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR S MUKTAR   | Mr. B SHARMA, SPL. PP<br>WILDLIFE FOREST, ASSAM<br>PP, ASSAM |
| 27                       | <a href="#">Bail Appln./785/2025</a><br>FIXED  | DEEP JYOTI MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                 | MR. R BARUAH  | PP, ASSAM  |
| 28                       | <a href="#">Bail Appln./786/2025</a><br>FIXED  | MINTU KATAKI @ MINTU KUMAR KATAKI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. R BARUAH  | PP, ASSAM  |
| 29                       | <a href="#">Bail Appln./791/2025</a><br>FIXED  | ANITA BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. T N DAS<br>MS PURABI DEKA<br>MS JUTISMITA DAS                           | PP, ASSAM  |

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| 30 | <a href="#">Bail Appln./836/2025</a><br>FIXED                                       | SHAHINUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                             | U U KHAN  | PP, ASSAM   |
| 31 | <a href="#">Bail Appln./851/2025</a><br>FIXED                                       | EUSUB ALI MOLLAH @ EUSUB ALI<br><b>Versus</b><br>THE STATE OF ASSAM               | MR J HUSSAIN  | PP, ASSAM   |
| 32 | <a href="#">Bail Appln./950/2025</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | KHAYRUZZAMAN SK @ KHAIRUZZAMAN SK @ FIRDUS<br><b>Versus</b><br>THE STATE OF ASSAM | MR K THAKUR<br>MS J A RAHMAN<br>B ALI SK                | PP, ASSAM   |
| 33 | <a href="#">Bail Appln./958/2025</a><br>FIXED                                       | ALI HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. SK S N MOHAMMAD<br>MR. KHAIRUL ISLAM                | Mr. B. SHARMA, SPL. PP<br>WILDLIFE FOREST, ASSAM<br>PP, ASSAM |
| 34 | <a href="#">Bail Appln./994/2025</a><br>FIXED                                       | ANOWAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. I CHOUDHURY<br>S R ALOM<br>M INGTI<br>MR R L CHUTIA | PP, ASSAM   |

**BAIL HEARING**

|    |                                      |  |  |   |
|----|--------------------------------------|--|--|---|
| 35 | <a href="#">AB/299/2025</a><br>FIXED | MUKSIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR    | G. R. SINGHA   | MR. N G KUNDU (R-2)<br>MR. U K BORAH(R-2)<br>R SAHA(R-2)<br>PP, ASSAM |
| 36 | <a href="#">AB/480/2025</a>          | RUMAN BEGUM BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM     | MR F Z MAZUMDER  | PP, ASSAM   |
| 37 | <a href="#">AB/531/2025</a><br>FIXED | SAYED ALI @ SAID LE<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. B CHOWDHURY<br>MR A AKBAR                                    | PP, ASSAM   |
| 38 | <a href="#">AB/643/2025</a><br>FIXED | SYEDA MAZIDA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM        | MR. K GOGOI<br>MS. P BORAH<br>MR P H KONWAR                      | PP, ASSAM   |
| 39 | <a href="#">AB/665/2025</a><br>FIXED | BISWAJIT SAROJ AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. M K HUSSAIN<br>MRS. S Y AHMED<br>MS. F H AHMED<br>MR. M ALOM | PP, ASSAM   |

**ORDERS**

|    |   |  |  |           |
|----|---|--|--|-----------|
| 40 | <a href="#">W.P.(Cri.)/9/2025</a><br>FIXED                      | ANJAR ALI @ ANJAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. U DUTTA<br>MR. B. KUMAR<br>B DUTTA | PP, ASSAM |
| 41 | <a href="#">I.A.(Cri.)/125/2025</a><br>in Bail Appln./1898/2018 | MUSTAFA AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM,          | MR. S ROY<br>MR. M H LASKAR            | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS     | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA        | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA  | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |

|     |               |            |    |            |
|-----|---------------|------------|----|------------|
| 16) | MS. T SOM     | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED  | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA    | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR  | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN  | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK   | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

| Sr.No.        | Case Number   | Main Parties   | Petitioner Advocate                                | Respondent Advocate  |
|---------------|---|--|--|--|
| <b>MOTION</b> |   |  |  |  |
| 1             | <a href="#">WP(C)/7715/2022</a>   | BABUL CH BORO<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                     | MD S HOQUE<br>MR M HOQUE<br>MS S DEVI              | SC, SEC. EDU.<br>SC, BTC   |
| 2             | <a href="#">WP(C)/146/2024</a>  | PRANITA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                  | MR. P BOIRAGI                                      | SC, ELEM. EDU<br>SC, AG<br>MR. S K MEDHI (SC,AG)<br>SC, SEC. EDU.<br>SC, FINANCE |
| 3             | <a href="#">WP(C)/299/2024</a>  | SANGEETA PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                   | MR. M ALI<br>MR J. ISLAM<br>MR J. E. SARKAR        | SC, ELEM. EDU<br>GA, ASSAM   |
| 4             | <a href="#">WP(C)/835/2024</a>  | PARADISE ENGLISH MEDIUM SCHOOL (PRIVATE)<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS          | MD H R AHMED<br>MR A MALEK                         | SC, ELEM. EDU<br>DY.S.G.I.<br>SC, SSA  |
| 5             | <a href="#">WP(C)/1271/2024</a>   | RAMEN GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                       | MR. A SARMA<br>MR J P CHAUHAN                      | SC, P AND R.D.<br>GA, ASSAM  |
| 6             | <a href="#">WP(C)/5743/2024</a>   | BEDA KANTA CHETIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                 | MRS A BUJARBARUAH<br>MS A.SARMA                    | SC, SEC. EDU.<br>SC, FINANCE DEPTT.  |
| 7             | <a href="#">WP(C)/6183/2024</a>   | RINA BORO<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS                           | MRS. K DEVI<br>MS S A KHALIFA<br>N DEB             | GA, ASSAM<br>SC, BTC   |
| 8             | <a href="#">WP(C)/6334/2024</a>   | SURAJ KUMAR CHUTIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                                | MRS S RAHANA<br>MR. A M AHMED<br>B DAS<br>P. GHOSH | GA, ASSAM<br>SC, HEALTH  |
| 9             | <a href="#">WP(C)/6565/2024</a>   | GOPAL KEWOT AND 4 ORS<br><b>Versus</b><br>THE GENERAL MANAGER, FOOD CORPORATION OF INDIA AND 5 ORS | MR A DASGUPTA<br>MS B DAS<br>MR J K SHARMA         | SC, F C I  |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/1033/2025</a><br><b>in</b> WP(C)/6565/2024 | GOPAL KEWOT AND 4 ORS<br><b>Versus</b><br>THE GENERAL MANAGER, FOOD CORPORATION OF INDIA AND 5 ORS | MR A DASGUPTA<br>MS B DAS                          | SC, F C I  |

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|-------------------------------------|---|--|--|---|
| 10                                  | <a href="#">WP(C)/6878/2024</a>                             | RUDRA KANTA MAHANTA<br><b>Versus</b><br>UNION OF INDIA AND 3 ORS.                      | MR. P K MUNIR<br>MR. A. GAYAN  | MRS. R DEVI (C.G.C)<br>DY.S.G.I.<br>SC. BOKAJAN CEMENT<br>CORPN.                                      |
| 11                                  | <a href="#">WP(C)/7031/2024</a>                             | DR. FARAZ ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                  | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. G HUSSAIN<br>N GAUTAM                   | SC, HIGHER EDU  |
| 12                                  | <a href="#">WP(C)/7032/2024</a>                             | IDRIS ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                            | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR. G HUSSAIN<br>N GAUTAM                   | SC, HIGHER EDU  |
| 13                                  | <a href="#">WP(C)/7033/2024</a>                             | SWARNAJIT SUKLABAIDYA AND 9 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.     | MR. S B LASKAR<br>MR. A S TAPADER<br>MR. H A LASKAR<br>MS D DUTTA<br>A. H. AHMED | SC, ELEM. EDU<br>GA, ASSAM  |
| 14                                  | <a href="#">Cont.Cas(C)/153/2025</a>                        | NAZIM UDDIN LASKAR<br><b>Versus</b><br>PABITRA RAM KHAUND, IAS AND 3 ORS.              | MR H TALUKDAR<br>MR. K D SARMA   |   |
| 15                                  | <a href="#">WP(C)/886/2025</a>                              | JINTU KALITA<br><b>Versus</b><br>STATE INSTITUTE OF PANCHAYAT AND<br>RURAL DEVELOPMENT | MR P K BASU<br>MR A BANERJEE<br>MR BHUBAN SHARMA                                 | SC, P AND R.D.  |
| <b>ORDER NO STEPS</b>               |   |  |  |   |
| 16                                  | <a href="#">WP(C)/5962/2024</a>                             | MD. ABDUL HANNAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                      | MR. A DEKA   | SC, ELEM. EDU   |
| <b>ORDER (IMPLEADMENT OF PARTY)</b> |   |  |  |   |
| 17                                  | <a href="#">I.A.(Civil)/1051/2025</a><br>in WP(C)/5218/2023 | SHAHJAHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM,                                  | MR. M A SHEIKH<br>MS. A BEGUM<br>MR M H CHOUDHURY<br>MS F INTAZ                  | GA, ASSAM   |
|                                     | <b>WITH</b><br><a href="#">WP(C)/5218/2023</a>              | SHAHJAHAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR. M A SHEIKH<br>MS. A BEGUM<br>MR M H CHOUDHURY<br>MS F INTAZ                  | MR. M R Z CHOUDHURY(R-4)<br>A TALUKDAR (R-5)<br>MS A SIDDIKA(R-4)<br>MR A MOHAMMAD (R-5)<br>SC, P H E |
| <b>ADMISSION</b>                    |   |  |  |   |
| 18                                  | <a href="#">WP(C)/3224/2024</a><br>PART-HEARD, FIXED        | ARJUN DAS AND 26 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                  | MR. K N CHOUDHURY<br>MRS. K DEVI<br>MR. A DEKA<br>MS S A KHALIFA<br>N GAUTAM     | SC, AHSEC<br>SC, SEC. EDU.  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/3264/2024</a>              | KALYAN KISHORE NATH AND 22 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS        | MRS. K DEVI<br>MS S A KHALIFA  | SC, AHSEC<br>SC, SEC. EDU.  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/3265/2024</a>              | ABUL HUSSAIN AND 21 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS               | MRS. K DEVI<br>MS S A KHALIFA  | SC, AHSEC<br>SC, SEC. EDU.  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/3294/2024</a>              | LAKHIMAI DUTTA AND 27 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS             | MRS. K DEVI<br>MS S A KHALIFA  | SC, AHSEC<br>SC, SEC. EDU.  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/3298/2024</a>              | BHUMIDHAR ROY AND 21 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS              | MRS. K DEVI<br>MS S A KHALIFA  | SC, AHSEC<br>SC, SEC. EDU.  |
|                                     | <b>WITH</b><br><a href="#">WP(C)/3855/2024</a>              | DULUMONI BORAH AND 10 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS             | MRS. K DEVI<br>MS S A KHALIFA  | SC, ELEM. EDU<br>SC, AHSEC<br>SC, SEC. EDU.   |



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| 24 | <a href="#">WP(C)/6727/2019</a>                     | SUREN TALUKDAR (II)<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                                 | MR. M CHOUDHURY<br>MR. S N KRISHNATRAYA<br>MR N RAY  | GA, ASSAM<br>SC, AG<br>SC, FINANCE DEPTT.   |
| 25 | <a href="#">WP(C)/4393/2020</a>                     | PRASANTA KUMAR SARMA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS                                 | MR. D K SARMAH<br>MS. A TALUKDAR   | MR. A GANGULY (r-4,5)<br>MR. B DEKA (C.G.C., R1)<br>MR. A DHANUKA (r-4,5)<br>ASSTT.S.G.I.<br>MR. D. BANERJEE, SC, A G V B<br>SC, FINANCE                            |
| 26 | <a href="#">WP(C)/4997/2020</a>                     | ABDUL MATIN BARBHUIYA AND 3 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                      | MS N NATH<br>MR. M DUTTA   | MR. A. CHALIHA, MR. B. GOGOI,<br>SC, FINANCE AND TAXATION<br>MR. C.S. HAZARIKA, GA, ASSAM<br>SC, LABOUR AND<br>UNEMPLOYMENT<br>MR. C. SHARMA, SC, WATER<br>RESOURCE |
| 27 | <a href="#">WP(C)/6080/2022</a>                     | DR. RUHUL AMIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.                                      | MR J ABEDIN<br>MR. K I MAZUMDER  | SC, HIGHER EDU<br>MR. M K CHOUDHURY (r-7)<br>MR. A BARKATAKI (r-7)<br>MR P BHARDWAJ (r-5,6)<br>SC, G U<br>SC, U G C   |
| 28 | <a href="#">WP(C)/7926/2022</a><br>WITH OFFICE NOTE | NAZRUL HOQUE AND 18 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                            | MR K K MAHANTA (Sr.<br>Advocate)<br>MR. P K DAS<br>MS N BEGUM<br>MR S GAUTAM<br>M R Sharma | SC, SEC. EDU.<br>SC, FINANCE  |
| 29 | <a href="#">WP(C)/215/2023</a><br>FIXED             | NIVA DOLEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. U K NAIR<br>MR. M P SARMA<br>MR. A BORO  | SC, AG<br>SC, HEALTH<br>SC, FINANCE   |
| 30 | <a href="#">WP(C)/3417/2023</a><br>FIXED            | APARNA TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                                      | MR. N NATH<br>MR. D THAKUR<br>MS A BARUAH<br>MS D BORUAH                                   | GA, ASSAM<br>SC, AG   |
| 31 | <a href="#">WP(C)/4964/2023</a><br>FIXED            | PRANAB KR. DAS<br><b>Versus</b><br>ASSAM CO-OPERATIVE APEX BANK LTD<br>AND 20 ORS                     | MRS A K CHOUDHURY<br>MR M CHOUDHURY  | MR. J BARMAN (R-4,5,6,7,8,10,<br>11,12,9,13,14,16,17,19,18,20,21)<br>SC, THE ASSAM CO OPERATIVE<br>APEX BANK LTD.   |
| 32 | <a href="#">WP(C)/5543/2023</a>                     | MD. FAIZUR ROHMAN @ FAIZUR<br>ROHMAN<br><b>Versus</b><br>THE STATE LEVEL COMMITTEE AND 4<br>ORS       | MR. N HOSSAIN<br>MR N SARMA  | GA, ASSAM<br>SC, SEC. EDU.  |
| 33 | <a href="#">WP(C)/5548/2023</a><br>FIXED            | HABI BALA BRAHMA<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY<br>TO THE GOVT OF ASSAM AND 2 ORS | MR. U K NAIR<br>MR. A BORO<br>MS N NEWME   | SC, HEALTH  |
| 34 | <a href="#">WP(C)/7011/2023</a><br>FIXED            | JEKLIN NAHER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS. R CHOUDHURY<br>MS F N ZAMAN  | GA, ASSAM<br>MR. M AHMED<br>MD I H LASKAR   |
| 35 | <a href="#">WP(C)/7443/2023</a>                     | RAFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS  | MR. A K HUSSAIN<br>MR. B HUSSAIN   | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE   |
| 36 | <a href="#">WP(C)/7485/2023</a><br>FIXED            | NABA KUMAR HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                                  | MRS. M. BARUAH BHUYAN<br>MR. M K SHARMA  | GA, ASSAM<br>SC, AG<br>SC, INDUSTRIES AND COMMERCE<br>SC. BTC   |
| 37 | <a href="#">WP(C)/7494/2023</a>                     | KALIMUDDIN AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                                       | MR. A S AKAND<br>MR. A HUSSAIN<br>MR REZABUL HOQUE   | SC, IRRIGATION  |
| 38 | <a href="#">WP(C)/1274/2024</a>                     | DOLEE DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS   | MR. FIRUZ KHAN<br>MR U CHAUDHURY<br>Q. KIBA<br>K. SUMI<br>MS LITO AWOMI                    | GA, ASSAM<br>SC, APSC<br>SC, REVENUE  |
| 39 | <a href="#">WP(C)/1538/2024</a><br>FIXED            | SANDHYA SUR @ SANDHYARANI SUR<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS                        | MR. N K KALITA<br>MR D DEKA  | SC, P AND R.D.<br>GA, ASSAM<br>SC, FINANCE  |
| 40 | <a href="#">WP(C)/2167/2024</a>                     | ANOWAR HUSSAIN AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                             | MS. K JAIN<br>MS. U NANDA  | SC, ELEM. EDU<br>GA, ASSAM  |

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| 41 | <a href="#">WP(C)/2945/2024</a>          | DR. JAYASHREE SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS                      | MR. P GOSWAMI<br>MR R SINGHA<br>MS S PATOWARY   | SC, HIGHER EDU<br>MR. D P CHALIHA (r-6)<br>MR. U P CHALIHA (r-6)<br>DR P AGARWAL (SC, UGC)<br>MS M ROY (r-6)<br>SC, U G C<br>SC, FINANCE      |
| 42 | <a href="#">WP(C)/3625/2024</a><br>B/O   | SOLEMAN HOQUE @ SOLAMAN HAQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS             | MR. M I HUSSAIN<br>N. UDDIN<br>SK ABDULLAH<br>MR. N ISLAM   | SC, NHM<br>SC, HEALTH   |
| 43 | <a href="#">WP(C)/3690/2024</a>          | BANERTIC MOCHAHARY @ BENARTIC MOCHAHARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS   | MR. A CHAMUAH<br>MR. R D PHUKAN   | GA, ASSAM   |
| 44 | <a href="#">WP(C)/4299/2024</a>          | HITESH CH. SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                          | MR. G C BORAH   | GA, ASSAM   |
| 45 | <a href="#">WP(C)/4333/2024</a><br>FIXED | RAMESH JARADHARA<br><b>Versus</b><br>ASSAM GRAMIN VIKASH BANK AND 2 ORS                    | DR. R SARMAH<br>MS P SAHA   | SC, A G V B   |
| 46 | <a href="#">WP(C)/4418/2024</a>          | GAKUL BARMAN AND 7 ORS<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS      | MR S BORTHAKUR<br>MR P H KONWAR   | SC, BTC   |
|    | <b>WITH</b>                              |  |   |   |
| 47 | <a href="#">WP(C)/5010/2024</a>          | MD. JAKIR HUSSAIN AND 5 ORS<br><b>Versus</b><br>THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS | MR S BORTHAKUR<br>MR P H KONWAR   | SC, BTC   |
| 48 | <a href="#">WP(C)/4499/2024</a><br>FIXED | JATINDRA NATH DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                        | MS. D DEKA  | SC, SEC. EDU.<br>SC, FINANCE  |
| 49 | <a href="#">WP(C)/4733/2024</a><br>B/O   | SMT. MINU HIRA<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                           | MD S HOQUE<br>MR. M DEKA<br>MS B A AHMED<br>MS A BEGUM  | MS P DEVI(R-5)<br>MR P R SARMA (R-5)<br>DY.S.G.I.   |
| 50 | <a href="#">WP(C)/5393/2024</a><br>FIXED | SUMIT DEY<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                                | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR. S DUTTA  | SC, B C P L<br>MR. S MITRA (R-2,3)<br>MR. S K MEDHI ( CGC)<br>MR A K BORO (R-2,3)<br>MR. R. RAMEEZ (R-2,3)<br>DY.S.G.I.<br>MR S.MITRA (R-2,3) |
|    | <b>WITH</b>                              |  |   |   |
| 51 | <a href="#">WP(C)/6731/2022</a>          | SUMIT DEY<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS                                     | MR SISHIR DUTTA<br>MR. P J SAIKIA, SR. ADV<br>MS S MOCHAHARI<br>MR. S DUTTA<br>MS M NIROLA<br>MR S DUTTA<br>MR K J SAIKIA | MR. S MITRA (r-2 to 6)<br>MR. S S ROY (r-1)<br>MR A K BORO (r-2 to 6)<br>ASSTT.S.G.I.   |
| 52 | <a href="#">WP(C)/6034/2024</a><br>B/O   | JITEN NEUPANE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                             | MR. M KALITA<br>MR. A PHUKAN<br>MR. N M DAS<br>MR. J HATIMURIA  | SC, ELEM. EDU<br>GA, ASSAM  |
|    | <b>WITH</b>                              |  |   |   |
| 53 | <a href="#">WP(C)/6087/2024</a>          | MUKUT SINGHA LAHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                        | MR. M KALITA<br>MR. A PHUKAN<br>MR. N M DAS<br>MR. J HATIMURIA  | GA, ASSAM<br>SC, SEC. EDU.  |
|    | <b>WITH</b>                              |  |   |   |
| 54 | <a href="#">WP(C)/6164/2024</a>          | SWAPNANIL GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                           | MR. M KALITA<br>MR. N M DAS<br>MR. J HATIMURIA  | SC, ELEM. EDU<br>GA, ASSAM  |
|    | <b>WITH</b>                              |  |   |   |
| 55 | <a href="#">WP(C)/6326/2024</a>          | RUPOK GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                               | MR. M KALITA<br>MR. A PHUKAN<br>MR. N M DAS<br>MR. J HATIMURIA  | SC, ELEM. EDU<br>GA, ASSAM  |

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| 56 | <a href="#">WP(C)/6439/2024</a><br>FIXED                                  | WAHIDA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                 | MR H K DAS<br>MS D MAHANTA<br>MR N K SARMA<br>B SAIKIA | SC, FINANCE AND TAXATION |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/631/2025</a><br>in WP(C)/6439/2024 | THE STATE OF ASSAM AND ORS<br><b>Versus</b><br>WAHIDA BEGUM                   | DIPANKAR NATH  | MR H K DAS               |
| 57 | <a href="#">WP(C)/814/2025</a>  | SRI CHAKRADHAR BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS      | MR. A IKBAL<br>MS. M NATH<br>MS. J SARMA               | SC, ELEM. EDU<br>SC, BTC |
| 58 | <a href="#">WP(C)/929/2025</a><br>B/O                                     | A.K. SAHKIL AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR F A LASKAR<br>MR. D H MOZUMDER                      | GA, ASSAM<br>SC, P H E   |

**ORDERS**

|                       |  |   |  |   |
|-----------------------|--|---|--|---|
| 59                    | <a href="#">WP(C)/6583/2024</a>  | GEETA KAKATI PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS                      | MR. P K ROYCHOUDHURY<br>MR. N HAQUE<br>MR. A K AZAD<br>MR. S R BARBHUIYA<br>MR M HUSSAIN | GA, ASSAM<br>MD R ISLAM (R-4)<br>MR A CHAKRABORTY<br>MR R ISLAM<br>MR. A PHUKAN<br>S K DAS (R-4)<br>SC, GAD<br>N ALOM (R-4) |
|                       | <b>WITH</b><br><a href="#">WP(C)/1338/2024</a>                                 | GEETA KAKATI PATHAK<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                      | MR. N HAQUE<br>MR. A K AZAD<br>MR. S R BARBHUIYA<br>MR M HUSSAIN                         | GA, ASSAM<br>MD R ISLAM(R-4)<br>S K DAS(R-4)<br>SC, GAD   |
| 61                    | <a href="#">Review.Pet./35/2025</a><br>WITH WP(C)/2741/2024 (D/O)              | SMT SABIJAN BIBI<br><b>Versus</b><br>JAMILA BIBI AND ORS                                  | MR M A ISLAM<br>MR J I MONDAL  | SC, P AND R.D.<br>GA, ASSAM<br>SC, AG<br>SC, BTC<br>SC, FINANCE   |
| 62                    | <a href="#">I.A.(Civil)/980/2025</a><br>WITH OFFICE NOTE<br>in WP(C)/1164/2025 | DR SUTAPA SIKIDAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.               | MS. D GHOSH<br>MS N DEKA<br>MS H BETALA<br>MR. S. K. CHAKMA<br>MR A.K. HAJONG            | SC, HIGHER EDU<br>SC, AG  |
|                       | <b>WITH</b><br><a href="#">WP(C)/1164/2025</a>                                 | DR SUTAPA SIKIDAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                | MS. D GHOSH<br>MS N DEKA<br>MS H BETALA<br>MR. S. K. CHAKMA<br>MR A.K. HAJONG            | SC, HIGHER EDU  |
| <b><u>HEARING</u></b> |  |   |  |   |
| 63                    | <a href="#">WP(C)/3248/2019</a><br>FIXED                                       | NO. 065134801 CT/GD PARAG JYOTI<br>NATH<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS. | MR. R P SARMAH<br>MR. P N SHARMA   | MR. S. C. KEYAL<br>MR. K K PARASAR (C.G.C.)<br>ASSTT.S.G.I.   |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                |            |    |            |
|-----|----------------|------------|----|------------|
| 1)  | MD. H BHUYAN   | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS    | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey       | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY       | 26-03-2025 | To | 11-04-2025 |
| 5)  | MR. R J DAS    | 27-04-2025 | To | 28-04-2025 |
| 6)  | J SHARMA       | 08-04-2025 | To | 24-04-2025 |
| 7)  | MR. A J SAIKIA | 28-03-2025 | To | 11-04-2025 |
| 8)  | MR J DAS       | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS     | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI  | 05-04-2025 | To | 10-04-2025 |

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CIVIL BENCH-I]**

| Sr.No.             | Case Number                                       | Main Parties   | Petitioner Advocate  | Respondent Advocate                         |
|--------------------|---|--|--|---|
| <b>MOTION (BA)</b> |   |  |  |   |
| 1                  | <a href="#">Bail Appln./562/2025</a>              | BIMAL DEBBARMA<br><b>Versus</b><br>UNION OF INDIA                                    | MS. S K NARGIS<br>MR F H LASKAR (2)<br>MS S BEGUM<br>MS N SULTANA                                | SC, NCB                                     |
| 2                  | <a href="#">Bail Appln./694/2025</a>              | DHIMAN BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                                       | PP, ASSAM                                   |
| 3                  | <a href="#">Bail Appln./1065/2025</a>             | MOFAZZEL HOQUE @ MD MOFAJJEL<br>HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY<br>A.ISLAM  | PP, ASSAM                                   |
| 4                  | <a href="#">Bail Appln./1068/2025</a>             | SWRANG ALIAS SWRANG BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. DITUL DAS<br>MS TINLUNG  | PP, ASSAM                                   |
| 5                  | <a href="#">Bail Appln./1071/2025</a>             | BALIRAM RABHA<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR K BHUYAN<br>MR. M U E BHUYAN<br>R K TALUKDAR  | PP, ASSAM                                   |
| <b>MOTION</b>      |   |  |  |   |
| 6                  | <a href="#">AB/539/2025</a>                       | KIRAN DAS<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR Z KAMAR<br>MR. BISWAJIT TALUKDAR<br>MR S J CHOUDHURY<br>P D CHOUDHURY                         | PP, ASSAM                                   |
| 7                  | <a href="#">AB/760/2025</a>                       | ASHAFUL SK @ ASAFUL<br><b>Versus</b><br>THE UNION OF INDIA                           | MR. M A MONDAL<br>MR. A ISLAM  | SC, NF RLY                                  |
| <b>ADMISSION</b>   |   |  |  |   |
| 8                  | <a href="#">CRP/221/2016</a><br>PART-HEARD, FIXED | ANOWARUDDIN WAKF ESTATE<br><b>Versus</b><br>SRI BIPIN DEY and 6 ORS                  | MR.R HUSSAIN<br>MR.S DAS<br>MR.A DAS<br>MS.M BORDOLOI<br>MR.N I KHAN<br>MR.J DEKA<br>MR.G MISHRA | MR Z ALAM<br>MS. S NAZNEEN<br>MR. S K DAHAL |

|                                 |  |   |   |   |
|---------------------------------|--|---|---|---|
| 9                               | <b>WITH</b><br><a href="#">CRP/230/2017</a>  | ANOWARUDDIN WAKF ESTATE<br><b>Versus</b><br>BIPIN DEY and 6 ORS.                | MR.R HUSSAIN<br>MR.S DAS<br>MR.A DAS<br>MS.M BORDOLOI<br>MR.N I KHAN        | MR Z ALAM(R-2)<br>MR. S M BARUAH (R-7)<br>MS. S NAZNEEN (R-2)<br>MR. S K DAHAL (R-2)                          |
| 10                              | <a href="#">FAO/71/2024</a><br>WITH LCR 1 FILE, FIXED                                  | GEETI BORA AND ANR<br><b>Versus</b><br>NAVA KUMAR BORA AND 3 ORS                | MR. P KHATANIAR<br>MS N RAHMAN<br>N R SURANA                                | MR. J C CHAUDHURY (R-1,2,3)<br>MD A SAHAD (R-1,2,3)<br>MR. R K BHUYAN (R-1,2,3)<br>MR. M H ALI (R-1,2,3)      |
|                                 | <b>WITH</b><br><a href="#">I.A.(Civil)/3088/2024</a><br>in <a href="#">FAO/71/2024</a> | GEETI BORA AND ANR<br><b>Versus</b><br>NAVA KUMAR BORA AND 3 ORS                | MR. P KHATANIAR<br>MS N RAHMAN<br>N R SURANA                                | MR. J C CHAUDHURY   |
|                                 | <b>WITH</b><br><a href="#">I.A.(Civil)/536/2025</a><br>in <a href="#">FAO/71/2024</a>  | NAVA KUMAR BORA<br><b>Versus</b><br>SMTI GEETI BORA                             | MD. A SAHAD<br>MR. R K BHUYAN<br>MR. L C DEY                                | MS N RAHMAN<br>MR. P KHATANIAR  |
| 11                              | <a href="#">Test.App./3/2025</a><br>B/O  | BIBEK KEOT<br><b>Versus</b><br>MUNU BORA @ MUNU DAS AND 5 ORS                   | MR. P SUNDI   |   |
| <b><u>BAIL HEARING (BA)</u></b> |  |   |   |   |
| 12                              | <a href="#">Bail Appln./1423/2024</a><br>WITH CASE RECORD(SCANNED COPY)                | HABIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR. S MUNIR   | PP, ASSAM   |
| 13                              | <a href="#">Bail Appln./1781/2024</a><br>WITH CASE RECORD(SCANNED COPY)                | ABDUL JALIL<br><b>Versus</b><br>THE STATE OF ASSAM                              | MRS. K DEVI<br>MS S A KHALIFA   | PP, ASSAM   |
| 14                              | <a href="#">Bail Appln./3363/2024</a><br>WITH CASE RECORD(SCANNED COPY)                | PAULUS TIRKI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                     | MR. B CHOWDHURY   | MR. A PHUKAN, (AMICUS CURIAE, R-2)<br>PP, ASSAM   |
| 15                              | <a href="#">Bail Appln./3445/2024</a><br>WITH CASE RECORD(SCANNED COPY), OFFICE NOTE   | KOYES AHMED @ KOYES AHMED MAHAMMOD<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. N MAHAJAN                             | PP, ASSAM   |
| 16                              | <a href="#">Bail Appln./3480/2024</a><br>WITH CASE RECORD(SCANNED COPY)                | MD MUAJ<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MOTIUR RAHMAN<br>MR. NOOR KUTUB ALAM  | PP, ASSAM   |
| 17                              | <a href="#">Bail Appln./3719/2024</a><br>WITH CASE RECORD(SCANNED COPY)                | SAHARUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. A AHMED<br>MR. M A CHOUDHURY<br>U U KHAN<br>MR A AHMED                  | PP, ASSAM   |
| 18                              | <a href="#">Bail Appln./3877/2024</a><br>WITH CASE RECORD(SCANNED COPY)                | SRI SAWAN NAYAK<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                  | MR. R SEKHAR<br>MR U S BORGHAIN   | MRS. A GAYAN (LEGAL AID COUNSEL FOR R-2)<br>PP, ASSAM   |
| 19                              | <a href="#">Bail Appln./726/2025</a><br>WITH CASE RECORD(SCANNED COPY)                 | SHORIF UDDIN @ SHORIFUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR    | MR. M ALI<br>MR. M R Z CHOUDHURY<br>MR J. E. SARKAR<br>H R KHAN             | PP, ASSAM   |
| 20                              | <a href="#">Bail Appln./909/2025</a><br>FIXED  | SALIM AHMED<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR K THAKUR<br>MR D MEDHI<br>MR P SONOWAL<br>MR. J N SUWAI                  | PP, ASSAM   |
| <b><u>BAIL HEARING</u></b>      |  |   |   |   |
| 21                              | <a href="#">AB/3412/2024</a><br>WITH CASE RECORD AND CASE DIARY(SCANNED COPY)          | PRASANTA SARKAR @ BASANTA SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR A TALUKDAR<br>MR. DITUL DAS<br>D R TALUKDAR<br>MS TINLUNG<br>MR. B R DAS | MR. S C BISWAS (R-2)<br>MS A DAS(R-2)<br>MS. U NANDA(R-2)<br>MS A BORAH(R-2)<br>MS. J GHOSH(R-2)<br>PP, ASSAM |
| 22                              | <a href="#">AB/6/2025</a><br>WITH CASE RECORD(SCANNED COPY)                            | ABUL HUSSAIN TAPADAR<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. S C BISWAS<br>MS A DAS<br>MS A BORAH<br>MS. J GHOSH                     | PP, ASSAM   |

**FOR HEARING U/O XLI RULE II C.P.C.**

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| 23            | <a href="#">RSA/189/2024</a><br>FIXED<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/3151/2024</a><br>in RSA/189/2024   | BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS<br><b>Versus</b><br>NIRANJAN DAS AND 6 ORS   | MR. B D GOSWAMI<br>MR. R SARMA<br>MR. J M GOGOI   |  |
| 24            | <a href="#">RSA/9/2025</a>   | BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS<br><b>Versus</b><br>NIRANJAN DAS AND 6 ORS   | MR. B D GOSWAMI<br>MR. R SARMA<br>MR. J M GOGOI   |  |
| 25            | <a href="#">RSA/31/2025</a><br>FIXED   | RUP KUMAR BARMAN AND 3 ORS<br><b>Versus</b><br>RAJIB BARMAN AND 5 ORS   | MR SISHIR DUTTA<br>MS S MOCHAHARI<br>MR. S DUTTA<br>MS K BORAH  |  |
| 26            | <a href="#">RSA/122/2020</a>   | JAMAL UDDIN MAZUMDAR<br><b>Versus</b><br>BADAR UDDIN MAZUMDAR AND 2 ORS   | DR. B AHMED<br>MR. A K AZAD<br>MR. S R BARBHUIYA<br>MR M HUSSAIN  |  |
| <b>ORDERS</b> |  |   |   |  |
| 27            | <a href="#">RSA/196/2023</a><br>WITH LCR, FIXED  | ON THE DEATH OF MD. ABUL HUSSAIN HIS LEGAL HEIRS AND ORS<br><b>Versus</b><br>MD. HATEM ALI AND 9 ORS.   | MR. A BISWAS<br>MR R KALITA<br>MS S AHOM  | MR. D DOLEY (r-1)<br>MS A DEKA (r-1)         |
| 28            | <a href="#">I.A.(Civil)/2930/2023</a><br>FIXED<br>in RSA/3181/2022<br><br><b>WITH</b><br><a href="#">RSA/3181/2022</a><br>(Filing Number)<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/925/2022</a> | BHUPEN BARMAN<br><b>Versus</b><br>DHARMESWAR BARMAN AND ANR.<br><br>FAZAL ALI AND ANR.<br><b>Versus</b><br>HABIBAR RAHMAN @ MANDAL AND 6 ORS.<br><br>FAZAL ALI AND ANR.<br><b>Versus</b><br>HABIBAR RAHMAN @ MANDAL AND 6 ORS. E<br><br>FAZAL ALI AND ANR.<br><b>Versus</b><br>HABIBAR RAHMAN @ MANDAL AND 6 ORS. | MR B D DAS<br>MR H K SARMA<br>MRS R DEKA<br>MR. H R DAS<br><br>MR. A BORO<br>MR. A BORO<br><br>MR. S BISWAS<br><br>MR. S BISWAS<br>MR. A BORO | MS. R CHOUDHURY (R-1,3, TO 7)<br>MR N RAHMAN |
| 29            | <a href="#">FAO/40/2024</a>  | M/S H B ENGINEERS<br><b>Versus</b><br>MAHARISHI RAM RAJ VEDIC EDUCATION PVT LTD AND ANR   | MR. A BISWAS<br>MS. M BORDOLOI<br>MR. A DAS<br>MR. N I KHAN<br>MR. T SARMA  | MRS R DEKA<br>MR S M BARUAH                  |
| 30            | <b>WITH</b><br><a href="#">CRP(IO)/177/2024</a>  | M/S H B ENGINEERS<br><b>Versus</b><br>MAHARISHI RAM RAJ VEDIC EDUCATION PVT LTD AND ANR   | MR. A BISWAS<br>MS. M BORDOLOI<br>MR. A DAS<br>MR. N I KHAN<br>MR. T SARMA  |  |
| 31            | <a href="#">CRP(IO)/400/2024</a><br>B/O  | JATIN DUARAH<br><b>Versus</b><br>GHATO GOHAIN AND 7 ORS.  | MR. BHASKAR DUTTA,<br>SENIOR ADVOCATE<br>MR. SAILENDRA DEKA<br>MR JITENDRA DAS<br>MS L RONGPIPI   | MR. A K GUPTA(R-2)<br>MR. R S MISHRA (R-2)   |
| 32            | <a href="#">I.A.(CrI.)/778/2024</a><br>AB 892/2024(D/O), AB<br>1152/2024(D/O)<br>in AB/892/2024  | SRI SANDEEP GARODIA<br><b>Versus</b><br>PRAKASH AGARWALA  | MS. B S GOYAL<br>MR. S S ROY<br>MR. S BORTHAKUR<br>MR. A J HAZARIKA<br>MS. N RAJMEDHI<br>MS. P N SUMI   | MR. M KHAN<br>PP, ASSAM                      |
| 33            | <a href="#">I.A.(Civil)/2664/2024</a><br>in RSA/10786/2018   | MUSST AYESHA KHATUN AND 7 ORS<br><b>Versus</b><br>SALEHA KHATUN AND 4 ORS   | MR. A K SHARMA<br>MR. D K KOTOKY<br>MS. B SARMA<br>MR. N D SARMA  |  |

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|    | <b>WITH</b><br><a href="#">RSA/10786/2018</a><br>(Filing Number)        | MUSST AYESHA KHATUN AND 7 ORS<br><b>Versus</b><br>SIKHA KHATUN AND 5 ORS   | MR. A K SHARMA  |   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/649/2019</a>                     | MUSST AYESHA KHATUN AND 7 ORS<br><b>Versus</b><br>(a) SALEHA KHATUN AND 5 ORS  | MR. A K SHARMA<br>MR. D K KOTOKY<br>MS. B SARMA<br>MR. N D SARMA      | MR. K M HALOI<br>MR. M I HUDA<br>MR. B DAS                            |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1591/2022</a>                    | MUSST AYESHA KHATUN AND 7 ORS<br><b>Versus</b><br>SALEHA KHATUN AND 4 ORS  | MR. A K SHARMA<br>MR. D K KOTOKY<br>MS. B SARMA<br>MR. N D SARMA      |   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/3618/2022</a>                    | MUSST AYESHA KHATUN AND 7 ORS<br><b>Versus</b><br>SALEHA KHATUN AND 4 ORS  | MR. A K SHARMA<br>MR. D K KOTOKY<br>MS. B SARMA<br>MR. N D SARMA      | MR. K M HALOI   |
| 34 | <a href="#">I.A.(Civil)/2861/2024</a><br>in RSA/253/2014                | ON THE DEATH OF PRABHAT CH. SARMA,<br>HIS LEGAL HEIRS<br><b>Versus</b><br>JIBESWAR KALITA AND ORS.                       | MR. B D DEKA<br>N CHAUDHURY   | MR. P S DEKA<br>MS. P BHATTACHARYA                                    |
|    | <b>WITH</b><br><a href="#">RSA/253/2014</a>                             | ON THE DEATH OF PRABHAT CH. SARMA<br>HIS LEGAL HEIRS BINU DEVI and 3 ORS<br><b>Versus</b><br>JIBESWAR KALITA and 14 ORS. | MR.H K DEKA(P-2,3&4)<br>MR.P SUNDI(P-2,3&4)<br>MR.B D DEKAP-2,3and4   | MR.P S DEKAR-ALL<br>MS.P BHATTACHARYA(R-ALL)                          |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2862/2024</a><br>in RSA/253/2014 | ON THE DEATH OF PRABHAT CH. SARMA,<br>HIS LEGAL HEIRS<br><b>Versus</b><br>JIBESWAR KALITA AND ORS.                       | MR. B D DEKA<br>N CHAUDHURY   | MR. P S DEKA<br>MS. P BHATTACHARYA                                    |
| 35 | <a href="#">I.A.(Civil)/2970/2024</a><br>in RSA/84/2017                 | JAYANTA PURKAYASTHA<br><b>Versus</b><br>MANASH ROY AND 3 ORS   | MR. D MOZUMDER<br>MR. S BISWAS  | MR. P S DEKA<br>MR. B K BHAGAWATI                                     |
|    | <b>WITH</b><br><a href="#">RSA/84/2017</a>                              | SRI MANASH ROY and 3 ORS<br><b>Versus</b><br>SRI HIRONMOY DAS and 7 ORS  | MR.P S DEKA<br>MR.B K BHAGAWATI<br>MR.I CHOUDHURY<br>MS.A CHAKRABORTY | MR.D<br>MOZUMDER(Sr.Adv.)(R-8)<br>MS.J KAKOTIR-8<br>MR. S BISWAS(R-8) |
| 36 | <a href="#">I.A.(Civil)/2971/2024</a><br>in RSA/204/2019                | PALASH DAS AND 2 ORS<br><b>Versus</b><br>NIRADA NATH   | MR. SHEELADITYA   |   |
|    | <b>WITH</b><br><a href="#">RSA/204/2019</a>                             | SRI BIRENDRA NATH DAS<br><b>Versus</b><br>NIRADA NATH  | MR. SHEELADITYA   | S N NATH<br>MR H GUPTA  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2972/2024</a><br>in RSA/204/2019 | PALASH DAS AND 2 ORS<br><b>Versus</b><br>NIRADA NATH   | MR. SHEELADITYA   |   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2973/2024</a><br>in RSA/204/2019 | PALASH DAS AND 2 ORS<br><b>Versus</b><br>NIRADA NATH   | MR. SHEELADITYA   |   |
| 37 | <a href="#">I.A.(Civil)/2974/2024</a><br>in RSA/155/2023                | ON THE DEATH OF LT. MANESWAR<br>RABHA, HIS LEGAL HEIRS AND ORS.<br><b>Versus</b><br>SANTA RAM RABHA                      | MR. D C KALITA<br>MR. B K BHAGAWATI<br>MS R.JAISHI                    |   |
|    | <b>WITH</b><br><a href="#">RSA/155/2023</a>                             | ON THE DEATH OF MANESWAR RABHA<br>HIS LEGAL HEIR SMT ALARI RABHA AND<br>7 ORS<br><b>Versus</b><br>SRI SANTA RAM RABHA    | MR. D C KALITA<br>MR. B K BHAGAWATI<br>MS. P DAS                      |   |



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|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2975/2024</a><br/> in RSA/155/2023</p>  | <p>ON THE DEATH OF LT. MANESWAR RABHA, HIS LEGAL HEIRS AND ORS.<br/> <b>Versus</b><br/> SANTA RAM RABHA</p>   | <p>MR. D C KALITA<br/> MR. B K BHAGAWATI<br/> MS R.JAISHI</p>   |   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2976/2024</a><br/> in RSA/155/2023</p>  | <p>ON THE DEATH OF LT. MANESWAR RABHA, HIS LEGAL HEIRS AND ORS.<br/> <b>Versus</b><br/> SANTA RAM RABHA</p>   | <p>MR. D C KALITA<br/> MR. B K BHAGAWATI<br/> MS R.JAISHI</p>   |   |
| 38 | <p><a href="#">I.A.(Civil)/2980/2024</a><br/> RSA 276/2014(D/O)<br/> in RSA/276/2014</p> <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/388/2024</a></p> | <p>SAFED ALI<br/> <b>Versus</b><br/> JAINAL ALI AND 6 ORS</p> <p>SAFED ALI,<br/> <b>Versus</b><br/> JAINAL ALI AND ORS.</p>   | <p>MR D CHOUDHURY<br/> MR M CHOUDHURY<br/> MR S DIFUSA</p> <p>MR D CHOUDHURY<br/> MRS A K CHOUDHURY<br/> MR M CHOUDHURY</p>   |   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/390/2024</a></p>  | <p>SAFED ALI<br/> <b>Versus</b><br/> JAINAL ALI AND ORS.</p>  |   | <p>GA, ASSAM<br/> MR H DAS<br/> MS. U HAZARIKA<br/> MS S ISLAM</p>  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2981/2024</a></p>   | <p>SAFED ALI<br/> <b>Versus</b><br/> JAINAL ALI AND 6 ORS</p>   | <p>MR D CHOUDHURY<br/> MR M CHOUDHURY<br/> MR S DIFUSA</p>  |   |
| 39 | <p><a href="#">I.A.(Civil)/3284/2024</a><br/> WITH LCR<br/> in RSA/67/2016</p> <p><b>WITH</b><br/> <a href="#">RSA/67/2016</a></p>                    | <p>BIJU KALITA<br/> <b>Versus</b><br/> SMT REENA HAZARIKA CHUTIA</p> <p>SRI KANDARPA KALITA<br/> <b>Versus</b><br/> SMT REENA HAZARIKA CHUTIA</p>   | <p>MR. B B KAKATI</p> <p>MR.S SHARMA<br/> MR A SAIKIA<br/> MR.N N UPADHAYA</p>  | <p>MR. R SARMAH</p> <p>MR.R SARMA<br/> MS.N GOSWAMI<br/> MR.H DEKA<br/> MR.S DEY</p>                        |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3283/2024</a><br/> in RSA/67/2016</p>   | <p>BIJU KALITA<br/> <b>Versus</b><br/> SMT REENA HAZARIKA CHUTIA</p>  | <p>MR. B B KAKATI</p>   | <p>MR. R SARMAH</p>   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3285/2024</a><br/> in RSA/67/2016</p>   | <p>BIJU KALITA<br/> <b>Versus</b><br/> SMT REENA HAZARIKA CHUTIA</p>  | <p>MR. B B KAKATI</p>   | <p>MR. R SARMAH</p>   |
| 40 | <p><a href="#">I.A.(Civil)/3391/2024</a><br/> in RSA/128/2021</p> <p><b>WITH</b><br/> <a href="#">RSA/128/2021</a></p>                                | <p>MAHENDRA CHAKRAVARTY AND ANR<br/> <b>Versus</b><br/> PARAMESWAR DEKA AND 2 ORS</p> <p>MAHENDRA CHAKRAVARTY AND ANR<br/> <b>Versus</b><br/> PARAMESWAR DEKA AND 2 ORS</p>                         | <p>MR. P MEDHI<br/> MR. P MEDHI</p> <p>MR. A C SARMA<br/> MR. P MEDHI<br/> MR. DITUL DAS<br/> MR. G C BORAH</p>   |   |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2093/2021</a><br/> in RSA/128/2021</p>  | <p>MAHENDRA CHAKRAVARTY AND ANR<br/> <b>Versus</b><br/> PARAMESWAR DEKA AND 2 ORS</p>   | <p>MR. A C SARMA<br/> MR. P MEDHI<br/> MR. DITUL DAS<br/> MR. G C BORAH</p>   |   |
| 41 | <p><a href="#">I.A.(Civil)/3536/2024</a><br/> in RSA/63/2024</p> <p><b>WITH</b><br/> <a href="#">RSA/63/2024</a></p>                                  | <p>TAIYABUR RAHMAN AND ORS<br/> <b>Versus</b><br/> LEGAL HEIR OF HARUNUR RAHMAN RAJIA KHAN AND ORS</p> <p>TAIYABUR RAHMAN AND ORS<br/> <b>Versus</b><br/> LEGAL HEIR OF HARUNUR RAHMAN, AND ORS</p> | <p>MR Z MUKIT<br/> MR. A SATTAR<br/> S CHOUDHURY<br/> G IMTIAZ<br/> MR. W HAQUE</p> <p>MR Z MUKIT<br/> MR. A SATTAR<br/> S CHOUDHURY<br/> G IMTIAZ<br/> MR. W HAQUE</p> | <p>MR. M H RAJBARBHUIYAN (r-2)<br/> MR. M H RAJBARBHUIYAN (r-2)<br/> MR G BHARADWAJ<br/> MR G BHARADWAJ</p> |

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|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/1165/2024</a><br/> in RSA/63/2024</p> | <p>TAIYABUR RAHMAN AND ORS<br/> <b>Versus</b><br/> LEGAL HEIRS OF HARUNAR RAHMAN<br/> RAJIA KHAN AND ORS</p>  | <p>MR Z MUKIT<br/> MR. A SATTAR<br/> S CHOUDHURY<br/> G IMTIAZ<br/> MR. W HAQUE</p> |  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3535/2024</a><br/> in RSA/63/2024</p> | <p>TAIYABUR RAHMAN AND ORS<br/> <b>Versus</b><br/> RAJIA KHAN AND ORS</p>                                     | <p>MR Z MUKIT<br/> MR. A SATTAR<br/> S CHOUDHURY<br/> G IMTIAZ<br/> MR. W HAQUE</p> | MR. M H RAJBARBHUIYAN  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3537/2024</a><br/> in RSA/63/2024</p> | <p>TAIYABUR RAHMAN AND ORS<br/> <b>Versus</b><br/> LEGAL HEIR OF HARUNUR RAHMAN RAJIA<br/> KHAN AND ORS</p>   | <p>MR Z MUKIT<br/> MR. A SATTAR<br/> S CHOUDHURY<br/> G IMTIAZ<br/> MR. W HAQUE</p> | MR. M H RAJBARBHUIYAN  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3538/2024</a><br/> in RSA/63/2024</p> | <p>TAIYABUR RAHMAN AND ORS<br/> <b>Versus</b><br/> LEGAL HEIR OF HARUNUR RAHMAN RAJIA<br/> KHAN AND ORS</p>   | <p>MR Z MUKIT<br/> MR. A SATTAR<br/> S CHOUDHURY<br/> G IMTIAZ<br/> MR. W HAQUE</p> |  |
| 42 | <p><a href="#">I.A.(Civil)/3541/2024</a><br/> in RSA/291927/2017</p>              | <p>ON THD DEATH OF BHANU DEY HIS LEGA<br/> HEIRS SANDHYA DEY AND ORS<br/> <b>Versus</b><br/> ARABINDA ROY</p> | <p>DR. R SARMAH</p>   |  |
|    | <p><b>WITH</b><br/> <a href="#">RSA/291927/2017</a><br/> (Filing Number)</p>      | <p>SRI BHANU DEY<br/> <b>Versus</b><br/> SRI ARABINDA ROY</p>   | <p>MR.B K BHATTACHARJEE<br/> DR.R SARMAH</p>  |  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/2979/2024</a></p>                     | <p>ON THE DEATH OF BHANU DEY, HIS<br/> LEGAL HEIRS<br/> <b>Versus</b><br/> ARABINDA ROY (SINCE DECEASED)</p>  | <p>DR. R SARMAH<br/> MS P SAHA</p>  |  |
| 43 | <p><a href="#">I.A.(Civil)/3795/2024</a><br/> in RSA/13960/2018</p>               | <p>THE FOOD CORPORATION OF INDIA<br/> <b>Versus</b><br/> PARBATJOWA S.S. LTD AND ORS</p>                      | <p>MR B K SINGH</p>   | GA, ASSAM<br>MR. R K JAIN  |
|    | <p><b>WITH</b><br/> <a href="#">RSA/13960/2018</a><br/> (Filing Number)</p>       | <p>THE FOOD CORPORATION OF INDIA<br/> <b>Versus</b><br/> PARBATJOWA S.S. LTD AND 22 ORS</p>                   |   |  |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/186/2019</a></p>                      | <p>THE FOOD CORPORATION OF INDIA<br/> <b>Versus</b><br/> PARBATJOWA S.S. LTD AND 22 ORS</p>                   | <p>MR B K SINGH<br/> MS. M BORA</p>   | GA, ASSAM<br>MR. R K JAIN<br>MS. A HUSSAIN<br>MR R ISLAM<br>TULIKA BORAH               |
| 44 | <p><a href="#">I.A.(Civil)/3864/2024</a><br/> WITH LCR<br/> in RSA/50/2023</p>    | <p>GOLAP ALI @ GOLAM BARI<br/> <b>Versus</b><br/> ON THE DEATH OF RAJAB ALI</p>                               | <p>MS. S DEVI<br/> MR. R BARUAH<br/> MR. R BARUAH<br/> MS. J GHOSH</p>              | MS. M DEVI<br>MR. A DAS<br>MS M BORAH<br>MR. D SAHARIA                                 |
|    | <p><b>WITH</b><br/> <a href="#">RSA/50/2023</a></p>                               | <p>GOLAP ALI @ GOLAM BARI<br/> <b>Versus</b><br/> RAJAB ALI AND 2 ORS.</p>                                    | <p>MR. S C BISWAS<br/> MS. S DEVI<br/> MR. R BARUAH<br/> MS. J GHOSH</p>            | MS. M DEVI (r-2,3)<br>MR. A DAS (r-2,3)<br>MS M BORAH (r-2,3)<br>MR. D SAHARIA (r-2,3) |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3863/2024</a><br/> in RSA/50/2023</p> | <p>GOLAP ALI @ GOLAM BARI<br/> <b>Versus</b><br/> ON THE DEATH OF RAJAB ALI</p>                               | <p>MS. S DEVI<br/> MR. R BARUAH<br/> MR. R BARUAH<br/> MS. J GHOSH</p>              | MS. M DEVI<br>MR. A DAS<br>MS M BORAH<br>MR. D SAHARIA                                 |
|    | <p><b>WITH</b><br/> <a href="#">I.A.(Civil)/3865/2024</a><br/> in RSA/50/2023</p> | <p>GOLAP ALI @ GOLAM BARI<br/> <b>Versus</b><br/> ON THE DEATH OF RAJAB ALI</p>                               | <p>MS. S DEVI<br/> MR. R BARUAH<br/> MR. R BARUAH<br/> MS. J GHOSH</p>              | MS. M DEVI<br>MR. A DAS<br>MS M BORAH<br>MR. D SAHARIA                                 |

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| 45 | <a href="#">I.A.(Civil)/3997/2024</a><br>in RSA/13607/2024<br><br><b>WITH</b><br><a href="#">RSA/13607/2024</a><br>(Filing Number)  | PRABHAT KALITA AND ANR<br><b>Versus</b><br>POTESWARI DAS AND 2 ORS<br><br>PRABHAT KALITA AND ANR<br><b>Versus</b><br>POTESWARI DAS AND 2 ORS  | MR P KALITA<br>MRS S GOSWAMI<br><br>MR P KALITA  |   |
| 46 | <a href="#">I.A.(Civil)/4009/2024</a><br>in RSA/222/2024<br><br><b>WITH</b><br><a href="#">RSA/222/2024</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/3634/2024</a><br>in RSA/222/2024  | DIPAK DEY<br><b>Versus</b><br>SHAH ALOM,<br><br>DIPAK DEY<br><b>Versus</b><br>SHAH ALOM<br><br>DIPAK DEY<br><b>Versus</b><br>SHAH ALOM  | MR. R SARMA<br>MS. S D SAIKIA<br>MS DIPALI DUTTA<br><br>MR. R SARMA<br>MS. S D SAIKIA<br>MS DIPALI DUTTA<br><br>MR. R SARMA<br>MS. S D SAIKIA<br>MS DIPALI DUTTA |   |
| 47 | <a href="#">I.A.(Civil)/4045/2024</a><br>WITH LCR<br>in RSA/29/2023<br><b>WITH</b><br><a href="#">RSA/29/2023</a><br>CAVT. NO. 01572/023,   | SHYAM DEVNANI<br><b>Versus</b><br>SWARNA PRAVA DUTTA AND 8 ORS.<br><br>SWARNA PRAVA DUTTA AND 8 ORS.<br><b>Versus</b><br>SHYAM DEVNANI  | MR H MAURYA<br><br>MR. M K MISRA<br>MR. P K MUNIR<br>MR. A. GAYAN  | A K MISHRA<br>MR. P K MUNIR<br>MR. A. GAYAN<br><br>MR H MAURYA<br>MR. A R SHOME<br>MR. S AGARWAL<br>FOR CAVEATOR  |
| 48 | <a href="#">I.A.(Civil)/4075/2024</a><br>WITH LCR<br>in RSA/7/2021<br><b>WITH</b><br><a href="#">RSA/7/2021</a>   | MD. ABUL HUSSAIN<br><b>Versus</b><br>SMTI. MINATI DAS AND ORS.<br><br>SMTI. MINATI DAS AND 10 ORS.<br><b>Versus</b><br>MD. ABUL HUSSAIN AND 5 ORS.  | MR H P GUWALA<br><br>MR. K BHATTACHARJEE<br>MS. P BHATTACHARYA<br>MS B TALUKDAR  | MS. P BHATTACHARYA<br><br>MR. B K DAS (R1)<br>MR H P GUWALA (R1)  |
| 49 | <a href="#">I.A.(Civil)/4082/2024</a><br>WITH LCR<br>in RSA/66/2018<br><b>WITH</b><br><a href="#">RSA/66/2018</a><br><br><b>WITH</b><br><a href="#">I.A.(Civil)/4080/2024</a><br>in RSA/66/2018<br><br><b>WITH</b><br><a href="#">I.A.(Civil)/4083/2024</a><br>in RSA/66/2018 | SMTI PREMI DEMTA<br><b>Versus</b><br>LEGAL HEISR OF RAMJI SHAH<br><br>SRI MARCUS CHRISTIAN and 3 ORS<br><b>Versus</b><br>SRI RAMJI SHAH and 3 ORS<br><br>SMTI PREMI DEMTA<br><b>Versus</b><br>LEGAL HEIRS OF RAMJI SHAH<br><br>SMTI PREMI DEMTA<br><b>Versus</b><br>LEGAL HEISR OF RAMJI SHAH | MR. B K BHAGAWATI<br><br>MR. K K BHATTA<br>MR. B K BHAGAWATI<br>MR J JOHN<br><br>MR. B K BHATTACHARJEE<br><br>MR. B K BHAGAWATI                                  | GA, ASSAM (R- 2,3 & 4)<br>MR. A SARMA (R- 2,3 & 4)<br>MR. K KALITA<br>MR. S B RAHMAN<br>MR. S B RAHMAN<br>MR. A W AMAN<br>MS. M PHUKAN<br>MS. K PHUKAN (R- 2,3 & 4) |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|    |                |            |    |            |
|----|----------------|------------|----|------------|
| 1) | MD. H BHUYAN   | 11-03-2025 | To | 30-04-2025 |
| 2) | MR. A K DAS    | 18-03-2025 | To | 01-05-2025 |
| 3) | MR H Dey       | 26-03-2025 | To | 11-04-2025 |
| 4) | MR H DEY       | 26-03-2025 | To | 11-04-2025 |
| 5) | MR. R J DAS    | 27-04-2025 | To | 28-04-2025 |
| 6) | J SHARMA       | 08-04-2025 | To | 24-04-2025 |
| 7) | MR. A J SAIKIA | 28-03-2025 | To | 11-04-2025 |

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 8)  | MR J DAS        | 01-04-2025 | To | 02-05-2025 |
| 9)  | MR A K DAS      | 08-04-2025 | To | 08-05-2025 |
| 10) | MR. O P BHATI   | 05-04-2025 | To | 10-04-2025 |
| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
| 15) | MS. N M DEKA    | 05-04-2025 | To | 19-12-2025 |
| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 22**

**[CIVIL BENCH-I]**

| Sr.No.           | Case Number   | Main Parties   | Petitioner Advocate   | Respondent Advocate  |
|------------------|---|--|---|--|
| <b>ADMISSION</b> |   |  |   |  |
| 1                | <a href="#">CRP/178/2018</a><br>WITH LCR                                    | DINARAM SAIKIA AND 9 ORS.<br><b>Versus</b><br>SIVASAGAR MISING CULTURAL ORGANIZATION       | MR. P J SAIKIA<br>MS R GOGOI<br>MS. D DUTTA   | MR. T J MAHANTA<br>MS. P BHATTACHARYA<br>MR. A BORUA   |
| 2                | <a href="#">CRP/21/2023</a>   | ABANI KUMAR SARMA<br><b>Versus</b><br>MADAN BAISHYA AND 2 ORS                              | MR. R SARMA<br>MS. J TAMULI   | MR. S K BARKATAKI<br>MS B SHARMA<br>MR D K NATH<br>MS M DAS  |
|                  | <b>WITH</b><br><a href="#">I.A.(Civil)/1677/2023</a><br>in CRP/21/2023      | ABANI KUMAR SARMA<br><b>Versus</b><br>MADAN BAISHYA AND 2 ORS                              | MR. R SARMA   | MR. D K NATH   |
| 3                | <a href="#">CRP/93/2024</a>   | KULDIP SINGH<br><b>Versus</b><br>PRADIP KUMAR PODDAR                                       | MS D BORGHAIN<br>MR. P GOHAIN<br>MS. K BORUAH<br>MS. M SARMAH   | MR. A BISWAS<br>MR. I GOGOI<br>MR P K BASU   |
| 4                | <a href="#">MACApp./404/2024</a>  | PHULMATI NARZARY AND 3 ORS<br><b>Versus</b><br>THE DIVISIOAL MANAGER AND 3 ORS F           | MR. A LAL<br>MR A BRAHMA  | MS L SHARMA<br>MR. K K BHATTA<br>MR. A BHATTACHARYYA   |
| 5                | <a href="#">MACApp./63/2025</a>   | NASIR UDDIN<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD.                            | MR. M TALUKDAR  |  |
| <b>ORDERS</b>    |   |  |   |  |
| 6                | <a href="#">MACApp./365/2018</a><br>WITH LCR                                | SMT BANALATA DAS<br><b>Versus</b><br>RAJU PAL CHOUDHURY AND 2 ORS                          | MR. B K JAIN<br>MR. Y S MANNAN<br>MR M GARODIA<br>MS R DAS<br>MS. M DASGUPTA<br>MS N DEKARAJA<br>MS. O PHUKAN | MS. R D MOZUMDAR R-3<br>MR. R GOSWAMI (R-4)<br>MS. D KALITA (R-1)<br>MS. M SAIKIA (R-4)<br>MS. C MOZUMDA R -3<br>MS. P BORTHAKUR (R-4)<br>MR. S P SHARMA R-3 |
|                  | <b>WITH</b><br><a href="#">I.A.(Civil)/1635/2021</a><br>in MACApp./365/2018 | SMT BANALATA DAS<br><b>Versus</b><br>THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD       | MR. B K JAIN<br>MS. M DASGUPTA<br>MS. O PHUKAN  | MS. C MOZUMDAR<br>MR. S P SHARMA   |
|                  | <b>WITH</b><br><a href="#">CO/18/2022</a><br>in MACApp./365/2018            | ORIENTAL INSURANCE COMPANY LIMITED AND ANR<br><b>Versus</b><br>SMTI BANALATA DAS AND 2 ORS | MS R D MAZUMDAR<br>MS R D MAZUMDAR<br>MR. S P SHARMA  |  |

|    |   |  |  |   |
|----|---|--|--|---|
| 7  | <b>WITH</b><br><a href="#">MACApp./15465/2018</a><br>(Filing Number)                        | ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SMTI BANALATA DAS AND 2 ORS               |  |   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/4378/2018</a>  | ORIENTAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SMTI BANALATA DAS AND 2 ORS               | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR                       | MR. B K JAIN (R1)<br>MR. A GONI<br>MR S HOQUE<br>MS. O PHUKAN (R1)                                      |
| 8  | <a href="#">MACApp./732/2018</a><br>WITH LCR, B/O   | SBI GENERAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SINTU KILLINPI AND 3 ORS               | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                           | MR. M KHAN (R4)<br>MR. J RAHMAN (R4)  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/2945/2018</a><br>in <a href="#">MACApp./732/2018</a> | SBI GENERAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SINTU KILLINPI AND 3 ORS               | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR                           |   |
| 9  | <a href="#">MACApp./36/2021</a><br>WITH LCR   | NEW INDIA ASSURANCE COMPANY LTD.<br><b>Versus</b><br>SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS. | MR. R GOSWAMI<br>MS. P BORTHAKUR   | MR. J LASKAR<br>MR. R PHUKAN<br>MR R DAS<br>MR. Z AHSAN   |
| 10 | <a href="#">CRP(IO)/192/2022</a><br>WITH LCR  | RAJEN DUTTA<br><b>Versus</b><br>NIRMAL SAHA AND ANR  | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER<br>N ALAM<br>MS. M BARUAH | MR Z MUKIT<br>MR. A SATTAR<br>MR R P GUPTA<br>S CHOUDHURY   |
| 11 | <a href="#">CRP(IO)/207/2022</a>  | BANDANA KALITA<br><b>Versus</b><br>RADHA BORA AND 3 ORS                                      | MR. M J BARUAH<br>MS B MAJUMDER<br>MS M NEOG                               |   |
| 12 | <a href="#">MACApp./208/2022</a><br>WITH LCR, FIXED   | THE NATIONAL INSURANCE COMPANY LTD<br><b>Versus</b><br>SMTI SHIJU KALITA AND 5 ORS           | MR. A DUTTA<br>MR. N M DUTTA<br>MS. C BARMAN<br>MRS. P M DUTTA             | MR. B PRASAD<br>MR P J BORAH<br>MS. T M LAHKAR  |
| 13 | <a href="#">I.A.(Civil)/2382/2022</a><br>in <a href="#">CRP/9518/2022</a>                   | THE POWER GRID CORPORATION OF INDIA LTD. AND ANR.<br><b>Versus</b><br>PARIMAL NARZARY        | MR. N C DAS<br>MS. M DEVI<br>MR. A DAS                                     |   |
|    | <b>WITH</b><br><a href="#">CRP/9518/2022</a><br>(Filing Number)                             | THE POWER GRID CORPORATION OF INDIA LTD. AND ANR.<br><b>Versus</b><br>PARIMAL NARZARY -E     | MR. N C DAS  |   |
| 14 | <a href="#">CRP/2/2023</a>  | MD. AJMAT ALI AND 2 ORS.<br><b>Versus</b><br>MD. TARA MIAH                                   | MR. B D GOSWAMI<br>MR. R SARMA   |   |
| 15 | <a href="#">CRP(IO)/47/2023</a>   | BURA GOHAI THAN PARISHAD AND ANR<br><b>Versus</b><br>MUNINDRA NARAYAN DUTTA AND 11 ORS.      | MR. S SARMA<br>MR. J DEKA<br>MR. T K BHUYAN<br>MR. S K DEKA                | MR. N ALAM (r-2 to, 10 to 12)<br>MR K JAIN (r-2 to, 10 to 12)   |
| 16 | <a href="#">CRP(IO)/141/2023</a>  | CHENIRAM KALITA<br><b>Versus</b><br>NARENDRA KALITA  | MR. D C C PHUKAN<br>MS D DEVI  |   |
| 17 | <a href="#">CRP/160/2023</a>  | PURNA KAFLE AND ANR.<br><b>Versus</b><br>RAMLAL CHOUDHAN AND 3 ORS                           | MR D MAHANTA<br>MR T GOGOI   | MR. B J MUKHERJEE (r-1,2)<br>MR. H BURAGOHAINE (r-1,2)  |
| 18 | <a href="#">CRP(IO)/168/2023</a>  | UMAR ALI MONDAL<br><b>Versus</b><br>ON THE DEATH OF NONI MONDAL HIS LEGAL HEIRS AND ORS      | MR. A RAHMAN   | GA, ASSAM<br>MR. K BHATTACHARJEE (R1.1-1.3)<br>MS. P BHATTACHARYA (R1.1-1.3)<br>MS. A BARMAN (R1.1-1.3) |
| 19 | <a href="#">CRP(IO)/278/2023</a>  | AJIBOR RAHMAN<br><b>Versus</b><br>AMZAD MONDAL AND 6 ORS.                                    | MR. P HAZARIKA<br>MR. T R SARMA<br>MR. A K ROY<br>MR M KASHYAP             | SC, P AND R.D.<br>GA, ASSAM<br>MR. S U AHMED (r-1)<br>MR A HAWARI (r-1)                                 |
| 20 | <a href="#">I.A.(Civil)/304/2023</a><br>in <a href="#">CRP/522/2023</a>                     | MD. CHIRAJ ALI<br><b>Versus</b><br>PRADIP GOSWAMI @ PRADIP KUMAR GOSWAMI AND 5 ORS           | MR. B RAHMAN<br>MR. N BARUAH<br>MR. R J DAS                                | MR A K RAI (R2)   |

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|    | <b>WITH</b><br><a href="#">CRP/522/2023</a><br>(Filing Number)         | MD. CHIRAJ ALI<br><b>Versus</b><br>PRADIP GOSWAMI @ PRADIP KUMAR<br>GOSWAMI AND 5 ORS                              | MR. R J DAS  |  |
| 21 | <a href="#">CRP(IO)/355/2023</a>                                       | MORJINA BEGUM AND 15 ORS.<br><b>Versus</b><br>JONAB UDDIN AND 7 ORS.   | MR. B BORAH<br>MR. M M ZAMAN   | MR. P HAZARIKA (R-1,7)<br>MR. T R SARMA (R-1,7)<br>MR. A K ROY (R-1,7)                           |
| 22 | <a href="#">CRP(IO)/360/2023</a>                                       | HABIJUDDIN AND 2 ORS<br><b>Versus</b><br>RAJAB ALI AND ANR   | MR. A C SARMA<br>MR P C GOSWAMI<br>MR G BHARADWAJ<br>MR N BRAHMA                         |  |
| 23 | <a href="#">CRP(IO)/374/2023</a>                                       | ABDUS SOBAHAN AND 5 ORS<br><b>Versus</b><br>MD. TALEB ALI AND 10 ORS .   | MR. M U MAHMUD<br>MR. M ALI<br>MR. R ISLAM<br>MR J. ISLAM                                | MR H DAS (R1-R3, R5-R8)<br>D BARUAH (R1-R3, R5-R8)   |
| 24 | <a href="#">I.A.(Civil)/536/2023</a><br>in CRP/471/2015                | M/S MEGHRAJ MOTILAL AND CO.<br><b>Versus</b><br>ON THE DEATH OF AFTABUDDIN AHMED<br>BARUA @ SAFARUDDIN AHMED BARUA | MR. A DHAR<br>MD F FARIDI  | MR. D SAIKIA (R-1)<br>MR. B GOGOI (R-1)<br>MR P NAYAK (R-1)<br>MR A CHALIHA (R-1)                |
|    | <b>WITH</b><br><a href="#">CRP/471/2015</a>                            | M/S MEGHRAJ MOTILAL AND CO.<br><b>Versus</b><br>SRI AFTABUDDIN AHMED BARUA @<br>SAFARUDDIN AHMED BARUAH            | MR.S K JAIN<br>MR. R K BORAH<br>MR.D SARMA<br>MR. A DHAR<br>MD F FARIDI<br>MR.T C KHETRI | MR.D SAIKIA<br>MR.A DEKA   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/537/2023</a><br>in CRP/471/2015 | M/S MEGHRAJ MOTILAL AND CO.<br><b>Versus</b><br>ON THE DEATH OF AFTABUDDIN AHMED<br>BARUA @ SAFARUDDIN AHMED BARUA | MR. A DHAR<br>MD F FARIDI  |  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/538/2023</a><br>in CRP/471/2015 | M/S MEGHRAJ MOTILAL AND CO.<br><b>Versus</b><br>ON THE DEATH OF AFTABUDDIN AHMED<br>BARUA @ SAFARUDDIN AHMED BARUA | MR. A DHAR<br>MD F FARIDI  |  |
| 25 | <a href="#">I.A.(Civil)/947/2023</a><br>in CRP/3857/2023               | AVTAR SINGH<br><b>Versus</b><br>SATYA RANJAN SARKAR AND ANR.   | MR. B NATH   | MR. A SATTAR (R-1)<br>S CHOUDHURY (R-1)  |
|    | <b>WITH</b><br><a href="#">CRP/3857/2023</a><br>(Filing Number)        | AVTAR SINGH<br><b>Versus</b><br>SATYA RANJAN SARKAR AND ANR. H   | MR. B NATH   |  |
| 26 | <a href="#">I.A.(Civil)/2663/2023</a><br>in CRP/8886/2023              | MRS. SUBORNA SHARMA AND ANR.<br><b>Versus</b><br>RAJESWAR SAIKIA   | MR. S KALITA<br>MS J DAS<br>GUNJAN DAS<br>L M GOGOI                                      |  |
|    | <b>WITH</b><br><a href="#">CRP/8886/2023</a><br>(Filing Number)        | SUBORNA SHARMA AND ANR.<br><b>Versus</b><br>RAJESWAR SAIKIA  | MR. S KALITA   |  |
| 27 | <a href="#">Tr.P.(C)./3/2024</a>                                       | PIYALI CHAKRABORTY<br><b>Versus</b><br>DEBASISH BHATTACHARJEE  | MR. B J MUKHERJEE<br>MS R SAHA   |  |
| 28 | <a href="#">Tr.P.(C)./34/2024</a>                                      | ARUP SAIKIA<br><b>Versus</b><br>SAGAR STEELS   | MR. K R BOROOAH  |  |
| 29 | <a href="#">Tr.P.(C)./39/2024</a>                                      | SUMI DEVI<br><b>Versus</b><br>DIBYAJYOTI SARMA   | MR C GOSWAMI   | MR P UPADHYAY<br>MR J PAYENG<br>MS J SARMAH<br>MR A UPADHYAY<br>MS A PAYENG<br>MS. SUSMITA DOLEY |

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| 30 | <a href="#">CRP/61/2024</a><br>WITH LCR  | BIJOY CHAKRABORTY<br><b>Versus</b><br>SRI MANI MADHAB DAS AND ANR.  | MR S DUTTA<br>MR S DUTTA<br>MS M BORCHETIYA<br>MS S MOCHAHARI<br>MR S DUTTA                                | MR A IKBAL  |
| 31 | <a href="#">CRP(IO)/62/2024</a>  | SIMANTA KUMAR DEY<br><b>Versus</b><br>SAMAR DEY @ LAKHANANDA MAHARJ<br>SAMAR DEY AND 4 ORS                          | MR R CHAKRAVORTY<br>MS. R. ENGJAIFI<br>S RABHA   | MR. B BARUAH (R-3)<br>MR U RONGPI (R-3)                 |
| 32 | <a href="#">CRP/64/2024</a>  | BIKASH KUMAR SETHIA<br><b>Versus</b><br>ON THE DEATH OF AZIZUR RAHMAN HIS<br>LEGAL HEIRS TAHMINA KHANOOM AND<br>ORS | MR. S SARMA<br>MR. J DEKA<br>MR. T K BHUYAN<br>MR. S K DEKA<br>A GAUTAM<br>MR. C TALUKDAR                  | MR. M S ALAM (R-1,1.4)                                  |
| 33 | <a href="#">Tr.P.(C)/65/2024</a>   | SIMU MAZUMDER<br><b>Versus</b><br>CHANDAN MAZUMDER  | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR S A BARBHUYAN<br>SAMIM RAHMAN | MR. J C GOGOI<br>MR. S ALI<br>MR B ISLAM<br>MR. S BORAH |
| 34 | <a href="#">Tr.P.(C)/72/2024</a>   | RUNUMI NATH<br><b>Versus</b><br>GAUTAM SAIKIA   | MR. D HAZARIKA<br>MR. R PHUKAN<br>MR. S J SARMAH<br>C M DEKA   | MRS M D CHOWDHURY<br>MR N BARUAH                        |
| 35 | <a href="#">Tr.P.(C)/74/2024</a>   | LEENA MONI HAZARIKA<br><b>Versus</b><br>BIKI CHETRY   | ALHAJJ I UDDIN<br>MRS. R MOMTAZ<br>MR R HOQUE  | MR Z ALAM<br>MS. S NAZNEEN<br>MR. S K DAHAL<br>R ISLAM  |
| 36 | <a href="#">Tr.P.(C)/78/2024</a>   | JASAMATI HAZAM<br><b>Versus</b><br>RANJIT HAZAM   | MR. N H MAZARBHUIYAN<br>MS. L WAJEEDA<br>MR. M H SAIKIA<br>MR R I BHUYAN                                   |   |
| 37 | <a href="#">MACApp./160/2024</a><br>WITH LCR, FIXED  | UNION OF INDIA<br><b>Versus</b><br>SMTI. KASANG TISSOPI AND ANR (B)   | MRS. A GAYAN   | MR. M TALUKDAR  |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/1028/2025</a><br><b>in</b> <a href="#">MACApp./160/2024</a> | THE UNION OF INDIA AND ANR<br><b>Versus</b><br>SMTI KASANG TISSOPI AND ANR  | MRS. A GAYAN   | MR. M TALUKDAR  |
| 38 | <a href="#">CRP(IO)/179/2024</a>   | PABAN HAZARIKA AND 9 ORS<br><b>Versus</b><br>PARISHMITA HAZARIKA AND 2 ORS  | MR. A BISWAS<br>MS. M BORDOLOI<br>MR. A DAS<br>MR. N I KHAN<br>MR. T SARMA                                 |   |
| 39 | <a href="#">CRP(IO)/269/2024</a>   | SHRIRAM GENERAL INSURANCE<br>COMPANY LTD<br><b>Versus</b><br>EUSUB ALI @ MD. YOUSUB ALI AND 2<br>ORS                | MR. A J SAIKIA<br>M CHETIA<br>MR. S. PEGU  |   |
| 40 | <a href="#">I.A.(Civil)/456/2024</a><br><b>in</b> CRP/13576/2023                                   | NIRMAL PAUL<br><b>Versus</b><br>ANAND KUMAR SAH   | MR. R K BHUYAN<br>MR A ZAMAN<br>MR. M KASHYAP  |   |
|    | <b>WITH</b><br><a href="#">CRP/13576/2023</a><br>(Filing Number)                                   | NIRMAL PAUL<br><b>Versus</b><br>ANAND KUMAR SAH   | MR. R K BHUYAN   |   |
| 41 | <a href="#">CRP(IO)/473/2024</a>   | FAKARUDDIN AHMED AND ANR<br><b>Versus</b><br>AYUB ALI AND 7 ORS   | MR R SENSUA<br>G KAUSHIK<br>R A LAHKAR   | M HOSSAIN (R-1)<br>MD A WADUD(R-1)<br>MR J HUSSAIN(R-1) |
| 42 | <a href="#">CRP(IO)/491/2024</a>   | ABTAR SINGH<br><b>Versus</b><br>TARSEM SINGH  | MR. B D DEKA<br>A KONWAR<br>MR. M DAS<br>N CHAUDHURY<br>MR A DEKA  |   |



|    |  |   |   |   |
|----|--|---|---|---|
| 43 | <a href="#">CRP(IO)/530/2024</a>   | SATYA RANJAN GOGOI<br><b>Versus</b><br>INDIRA GOGOI DAS AND 3 ORS             | MR. S C KEYAL<br>MR. A BHATTACHARYA<br>MS. K MALAKAR<br>MR. A BHATTACHARJEE<br>MS ANKITA SAHARIA<br>MR S PAUL | MS. S PARVEEN<br>MS S PARVEEN (R-1,2,3)   |
| 44 | <a href="#">MACApp./550/2024</a><br>B/O  | HDFC ERGO GENERAL INSURANCE CO LTD<br><b>Versus</b><br>LABHALI DEKA AND 4 ORS | MR. R GOSWAMI<br>MS. M SAIKIA<br>MS. P BORTHAKUR  | MR. J SARMAH (R1,4)<br>MRS. M BARUAH (R1,4)   |
| 45 | <a href="#">I.A.(Civil)/3724/2024</a><br><b>in</b> CRP(IO)/325/2024              | SUSHILA TALUKDAR AND 2 ORS.<br><b>Versus</b><br>SAMITA RABHA AND 2 ORS        | MS M M DAS  | MR. A R SHOME   |
|    | <b>WITH</b><br><a href="#">CRP(IO)/325/2024</a>                                  | SAMITA RABHA AND 2 ORS.<br><b>Versus</b><br>SUSHILA TALUKDAR AND 2 ORS.       | MR. S CHAUHAN<br>MR. A R SHOME<br>MR. P MAZUMDER<br>M. BORUAH<br>R DEB  | MR. K N CHOUDHURY (R- 1 TO 3)<br>MR. R C SAIKIA (R- 1 TO 3)<br>MS. K SAIKIA (R- 1 TO 3)<br>MS M M DAS (R- 1 TO 3) |
| 46 | <a href="#">CRP/23/2025</a><br>FIXED   | SANJOY ROY<br><b>Versus</b><br>BIJOY KR. PAUL AND 29 ORS                      | MR P K DAS<br>MR D S DEKA   | MR. B J MUKHERJEE (R- 1,2,3,4, 29.1,29.2)<br>MS R SAHA (R-1,2,3,4, 29.1,29.2)                                     |
| 47 | <a href="#">CRP(IO)/24/2025</a>  | DR. SAMSUL ALAM AND ANR<br><b>Versus</b><br>SADDAM HUSSAIN                    | MS. S PARVEEN<br>S KAR  |   |
| 48 | <a href="#">CRP(IO)/84/2025</a><br>FIXED   | SMTI. MRIDULA BARUAH<br><b>Versus</b><br>PAWAN KR AGARWALLA                   | MR. P S DEKA<br>MR. B K BHAGAWATI<br>MS B LAHKAR<br>MR B S DEKA   | MR A K RAI<br>MR B YADAV<br>MS RICHA JHA  |
| 49 | <a href="#">I.A.(Civil)/475/2025</a><br>FIXED<br><b>in</b> MACApp./41/2025       | NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>KRISTAMANI TANTI               | MR. R K BHATRA<br>MR. A SAIKIA<br>MS P HUJURI<br>MR H BHAGAWATI<br>L A MAGAR                                  |   |
|    | <b>WITH</b><br><a href="#">MACApp./41/2025</a>                                   | NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>KRISTAMANI TANTI AND ORS       | MR. R K BHATRA<br>MR. A SAIKIA<br>MS P HUJURI<br>MR H BHAGAWATI<br>L A MAGAR                                  |   |
|    | <b>WITH</b><br><a href="#">I.A.(Civil)/476/2025</a><br><b>in</b> MACApp./41/2025 | NEW INDIA ASSURANCE CO LTD<br><b>Versus</b><br>KRISTAMANI TANTI               | MR. R K BHATRA<br>MR. A SAIKIA<br>MS P HUJURI<br>MR H BHAGAWATI<br>L A MAGAR                                  |   |
| 50 | <a href="#">I.A.(Civil)/529/2025</a><br><b>in</b> CRP(IO)/58/2025                | DILIP SHARMA AND ANR<br><b>Versus</b><br>BIMAL SHARMA AND ANR                 | MR. R K BHUYAN<br>MR. M KASHYAP<br>MR. S A SINGH<br>MR. A BHATTACHARJEE                                       |   |
|    | <b>WITH</b><br><a href="#">CRP(IO)/58/2025</a>                                   | DILIP SHARMA AND ANR<br><b>Versus</b><br>BIMAL SHARMA AND ANR                 | MR. R K BHUYAN<br>MR. M KASHYAP<br>MR. S A SINGH<br>MR. A BHATTACHARJEE                                       |   |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
| 2)  | MR. A K DAS     | 18-03-2025 | To | 01-05-2025 |
| 3)  | MR H Dey        | 26-03-2025 | To | 11-04-2025 |
| 4)  | MR H DEY        | 26-03-2025 | To | 11-04-2025 |
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| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
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| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
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| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |
| 19) | MR. A M DUTTA   | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR    | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN    | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday,7th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

### DELIVERY OF ORDER

|   |   |   |                                    |   |
|---|---|---|------------------------------------|---|
| 1 | <a href="#">WP(C)/1783/2023</a><br>BY SLIP, WITH WP(C)/1604/2018<br>(D/O) | CHANDRA PRASAD BORA<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LIMITED<br>AND 9 ORS | MR S BORTHAKUR<br>MR. P. SINGHA    | MR A TEWARI (R5)<br>MR A TEWARI (R5)<br>MS G DUGAR (R5)<br>MS G DUGAR (R5)<br>MS. K HAZARIKA (r-4,6)<br>MS. D SHARMA (R5)<br>MS. D SHARMA (R5)<br>MS. M BAISHYA (R5)<br>MS. M BAISHYA (R5)<br>SC, I O C |
| 2 | <a href="#">Review.Pet./123/2024</a><br>BY SLIP                           | DIPALI BOSUMATARI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.            | MR S BORTHAKUR<br>MR SAURADEEP DEY | SC, SEC. EDU.   |

LEAVE NOTE OF ADVOCATES FOR 07/04/2025

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MD. H BHUYAN    | 11-03-2025 | To | 30-04-2025 |
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| 11) | MR T C DAS      | 10-04-2025 | To | 01-05-2025 |
| 12) | MR. P SARMA     | 07-04-2025 | To | 04-05-2025 |
| 13) | S. K. GUPTA     | 11-04-2025 | To | 04-05-2025 |
| 14) | MR. R BHAGAWATI | 20-04-2025 | To | 04-05-2025 |
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| 16) | MS. T SOM       | 05-04-2025 | To | 08-04-2025 |
| 17) | MR M Z AHMED    | 07-04-2025 | To | 09-04-2025 |
| 18) | MS B DUTTA      | 07-04-2025 | To | 09-04-2025 |

|     |               |            |    |            |
|-----|---------------|------------|----|------------|
| 19) | MR. A M DUTTA | 07-04-2025 | To | 09-04-2025 |
| 20) | MR. N SARKAR  | 07-04-2025 | To | 07-04-2025 |
| 21) | MR. M RAHMAN  | 05-04-2025 | To | 20-04-2025 |
| 22) | MR. S BANIK   | 07-04-2025 | To | 09-04-2025 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Monday,7th April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

| Sr.No.           | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate  |
|------------------|---|---|--|--|
| <b>MOTION</b>    |   |   |  |  |
| 1                | <a href="#">Crl.Rev.P./105/2025</a>   | KANDARPA KEOT AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>SAMIM RAHMAN | PP, ASSAM  |
|                  | <b>WITH</b><br><a href="#">I.A.(Crl.)/323/2025</a><br><b>in</b> Crl.Rev.P./105/2025 | KANDARPA KEOT AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>SAMIM RAHMAN | PP, ASSAM  |
| 2                | <a href="#">Crl.Pet./378/2025</a>   | SMTI JAMINI BARMAN,<br><b>Versus</b><br>STATE OF ASSAM AND ANR              | MR. B CHETRI<br>DOLI BORA  |  |
| 3                | <a href="#">Crl.Pet./408/2025</a>   | PRASANTA DAS<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. N BORAH<br>G. R. SINGHA<br>MR M.J. BHARALI   | PP, ASSAM  |
| 4                | <a href="#">Crl.Pet./409/2025</a>   | SRI TAPAN BORAH ALIAS TARKIK<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR S BORTHAKUR<br>MR SAURADEEP DEY   | PP, ASSAM  |
| 5                | <a href="#">Crl.Pet./410/2025</a><br>B/O  | SUPRIYA NAHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                | MR F Z MAZUMDER  | PP, ASSAM  |
| <b>ADMISSION</b> |   |   |  |  |
| 6                | <a href="#">WP(C)/3769/2024</a><br>PART-HEARD, FIXED                                | SAILENDRA KUMAR DEURI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS      | MR. K N CHOUDHURY<br>MS N MAHANTA  | GA, ASSAM<br>MR. K K PHUKAN (R-8)<br>MR. A K DUTTA (R-7)<br>MR. K GOGOI (R-1,5,6)<br>DY.S.G.I. |
|                  | <b>WITH</b><br><a href="#">WP(C)/5054/2024</a>                                      | DR SAILENDRA KUMAR DEURI<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS   | MR. K N CHOUDHURY<br>MISS. R R KAKATI  | GA, ASSAM<br>MR. K GOGOI (CGC)<br>SC, L G B R I M H<br>DY.S.G.I.                               |
| 8                | <a href="#">Crl.A./106/2025</a>   | ASHOK MITRA @ ARUN MITRA<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. M H ANSARI<br>MR. S ALIM<br>MR. A T SIKDER   | PP, ASSAM  |

|                |  |   |   |   |
|----------------|--|---|---|---|
|                | <b>WITH</b><br><a href="#">I.A.(CrI.)/316/2025</a><br>in CrI.A./106/2025 | ASHOK MITRA @ ARUN MITRA<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. S ALIM  | PP, ASSAM   |
| 9              | <a href="#">CrI.A./107/2025</a>  | KAFILUDDIN @ KABILUDDIN @<br>KAPILUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MS A HUSSAIN<br>DARAK ULLAH<br>SABRISH AHMED  | PP, ASSAM   |
|                | <b>WITH</b><br><a href="#">I.A.(CrI.)/317/2025</a><br>in CrI.A./107/2025 | KAFILUDDIN @ KABILUDDIN @<br>KAPILUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM  | DARAK ULLAH<br>MS A HUSSAIN<br>SABRISH AHMED  | PP, ASSAM   |
| 10             | <a href="#">CrI.A./108/2025</a>  | SRI RAJU HAZARIKA ALIAS BORAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. T K BHUYAN<br>MR. C TALUKDAR  | PP, ASSAM   |
|                | <b>WITH</b><br><a href="#">I.A.(CrI.)/320/2025</a><br>in CrI.A./108/2025 | SRI RAJU HAZARIKA ALIAS BORAH<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. T K BHUYAN<br>MR. C TALUKDAR  | PP, ASSAM   |
| 11             | <a href="#">CrI.A./109/2025</a>  | WAHED ALI<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION   | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN   | DY.S.G.I.   |
|                | <b>WITH</b><br><a href="#">I.A.(CrI.)/322/2025</a><br>in CrI.A./109/2025 | WAHED ALI<br><b>Versus</b><br>CENTRAL BUREAU OF INVESTIGATION   | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN   | DY.S.G.I.   |
| <b>ORDERS</b>  |  |   |   |   |
| 12             | <a href="#">CrI.Rev.P./71/2016</a><br>WITH LCR 4 FILES, FIXED            | JIBAN HAZARIKA and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | MR.A GANGULY<br>MR D K BHATTACHARYYA,<br>AMICUS CURIAE<br>MR.P K BORDOLOI<br>MR A SAIKIA                                    | PP, ASSAM   |
|                | <b>WITH</b><br><a href="#">I.A./947/2016</a><br>in CrI.Rev.P./71/2016    | JIBON HAZARIKA and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and ANR.   | MR.A GANGULY<br>MR.P K BORDOLOI<br>MR A SAIKIA  | PP, ASSAM   |
| <b>HEARING</b> |  |   |   |   |
| 13             | <a href="#">WP(C)/869/2016</a><br>PART-HEARD, BY SLIP                    | ASSAM REAL ESTATE and<br>INFRASTRUCTURE DEVELOPERS<br>ASSOCIATION AREIDA,<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS. | MR.K N CHOUDHURY<br>MR.M MAHANTA<br>MS.R DEKA<br>MR.A DHAR<br>MR.P P MEDHI  | SC, FOREST<br>MR.A B CHOUDHURY<br>MS.M HAZARIKA<br>MR.M K CHOUDHURY<br>GA, ASSAM<br>MR.P J PHUKAN<br>MR. S BARUAH<br>MR.R K BORA<br>SC, G M D A<br>SC, P C B A<br>SC, GMC |
| 14             | <a href="#">CrI.Rev.P./480/2010</a><br>WITH LCR 1 FILE, FIXED            | NO.880893084 HC/GD PRATYUSH<br>KUMAR PATRA<br><b>Versus</b><br>THE UNION OF INDIA and ANR                                   | MR. A K BHATTACHARYYA<br>MR.B K SINGH<br>MR.K K BHATTACHARYYA<br>MR.A K CHOUDHURY<br>MR.S DUTTA<br>MS.T TALUKDAR            | ASSTT.S.G.I.  |
| 15             | <a href="#">CrI.A./179/2011</a><br>WITH LCR AND PAPERBOOK,<br>FIXED      | ANANTA CHANGMAI and 4 ORS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR.A KHANIKAR<br>MR. M K DAS(LEGAL AID<br>COUNSEL)<br>MR. M K DAS(LEGAL AID<br>COUNSEL FOR P1)<br>MR.B KALITA<br>MRS.P BORA | PP, ASSAM   |

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LEAVE NOTE OF ADVOCATES FOR 07/04/2025

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|-----|-----------------|------------|----|------------|
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| 22) | MR. S BANIK     | 07-04-2025 | To | 09-04-2025 |



# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ DAILY CAUSELIST ]

[ FOR MONDAY, THE 7<sup>TH</sup> DAY OF APRIL, 2025 ]

[AT 02:00 PM]

**BEFORE**

**HON'BLE MRS. JUSTICE MITALI THAKURIA**

[COURT NO: 19]

[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT ]

## ORDERS

- |   |  |   |  |
|---|--|---|--|
| 1. I.A.(C) 56/2025<br>(FIXED)<br>IN ELECTION PET.<br>4/2024<br><b>WITH</b><br>ELECTION PET.<br>4/2024 | TOJIR KADU<br><b>VERSUS</b><br>GEGONG APANG AND ANR. | RIMO RIBA   | ADAM TATAK   |
|   | GEGONG APANG<br><b>VERSUS</b><br>TOJIR KADU AND ANR  | NALO PADA<br>ADAM TATAK<br>TSERING GYATSO<br>AMY TALOM<br>KALING MIBANG<br>TANUR GAO<br>TUKRIN LIGU | KARYOM DABI<br>BATE JOEL KOYU<br>RIMO RIBA<br>DAKJUM RIBA<br>S K DEORI |
| <b>WITH</b><br>I.A.(C) 58/2025<br>(FIXED)<br>IN ELECTION PET.<br>4/2024                               | GEGONG APANG<br><b>VERSUS</b><br>TOJIR KADU AND ANR  | DEJUM TALLY   | KARYOM DABI  |